

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

OA No.513 of 2023

IN THE MATTER OF:

Sandeep & Anr.

...

Applicant

Versus

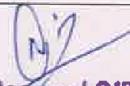
Union of India & Ors.

...

Respondent

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Regional Officer
Haryana State Pollution Control Board
Kaithal Region
Regional Officer,
Kaithal Region

Final report of Joint Committee in Original Application No.513 of 2023
titled as Sandeep & Anr. Versus Union of India & Ors.

1. Hon'ble NGT in its order dated 08.01.2024 in OA No. 513/2023 titled as Sandeep & Anr. Versus Unions of India & ors passed the following directions:-
 - "4. Learned Counsel appearing for CPCB has sought further time to complete the inspection of all the brick kilns of the area and find out the defaulting brick kilns and action against them.
 6. Learned Counsel for the applicant further submits that joint committee report should include compliance of the above especially compliance of condition 4 relating to construction of permanent facility.
 7. Joint Committee is directed to disclose the status compliance of the above conditions by concerned brick kilns in the next report".
 9. List on 01.04.2024.
2. **Last status of the brick kilns:**

"On the direction of the Tribunal, joint committee has submitted the report dated 03.01.2024 disclosing that it had undertaken the visit of 97 brick kilns between 06.10.2023 to 29.12.2023, out of which nine are dismantled, eight closed on their own and four closed under directions of the Board. Out of 76 brick kilns found operational and only 34 kilns were functional as the firing was in process and rest 42 units were at the preparatory stage. "
3. **Latest status of the brick kilns:**

As per last status report submitted by the committee on 03.01.2024 out of 97 only 76 brick kilns were found in operation where only 34 kilns were functional as the firing was in progress and the rest 42 units were found operational with preparatory work such as brick moulding, drying and stacking them in the kiln. Most of the brick kilns started operation in the last week of the month of February, 2024 and due to large number of samplings in a short time, HSPCB has sanctioned CPCB recognized lab (under Environment Protection act, 1986) "M/s Haryana Test House and Consultancy Services", Plot Number-50 C, Sector-25, HUDA, Panipat-132103" for stack sampling of brick kilns. Total 67 numbers of stack samplings have been done by the HSPCB alongwith lab representatives. Analysis reports have been received of all these 67 numbers of brick kilns which are enclosed herewith as **Annexure-R1**. As per the analysis reports, SPM levels of all 67 nos. brick kilns are found within permissible limit i.e. 250 mg/m³. Hence, brick kilns are complying with the air

emission standards as per the notification dated 22.02.2022 issued by MoEF&CC. Rest 09 nos. out of 76 operational brick kilns were found without firing at the time of inspection/sampling.

Respondent No.	Name & Address of BKO	Date of sampling	Analysis report Number	Analysis report date	Results as SPM (mg/m ³)	Prescribed limits of SPM (mg/m ³)	Latest status
5	Aggarwal B.K.O, Balwanti, Kaithal	22.02.2024	HTH/EP/240222032	28.02.2024	73.4	250	Complying
6	Gupta Bhatta Company, Village Sirta Dera, Siwan, Kaithal	NA	NA	NA	NA	NA	Dismantled
7	Jai Jawala Bricks Kiln, Dewal, Kaithal	NA	NA	NA	NA	NA	Dismantled
8	Super Bricks Industries, Vill. Keorak, Kaithal	22.02.2024	HTH/EP/240222029	28.02.2024	117.98	250	Complying
9	Krishna Brick Kiln, Sirta Road, Manas, Distt Kaithal.	19.12.2023	1018	27.12.2023	23.1	250	Complying
10	Shiv Bhatta Vill. Sajuma Distt. Kaithal	NA	NA	NA	NA	NA	Complying & non-operational
11	Ganesh Bricks Co., Vill Keorak, Distt Kaithal	22.02.2024	HTH/EP/240222031	28.02.2024	125.36	250	Complying
12	Taj Bricks Company, Vill. Keorak, Kaithal	23.02.2024	HTH/EP/240223024	29.02.2024	117.4	250	Complying
13	Shiv Shankar Bhatta Co., Vill Harsola, Distt Kaithal.	28.02.2024	HTH/EP/240229036	07.03.2024	111.32	250	Complying
14	Sangam Gram Udyog Mandal, Village Titram, kaithal	28.02.2024	HTH/EP/240229031	07.03.2024	99.39	250	Complying
15	Ganpati Bhatta Company, Vill. Deora, Kaithal	22.02.2024	HTH/EP/240222030	28.02.2024	114.78	250	Complying
16	Bharat Bricks Industries, Keorak, Kaithal	29.02.2024	HTH/EP/240301066	07.03.2024	140.82	250	Complying
17	Jai Hanuman Bhattha Co., Village Manas, Kaithal	19.12.2023	1019	27.12.2023	28.9	250	Complying
18	Jai Baba Raj Puri Bhatta Co., Village Padla, kaithal	01.03.2024	HTH/EP/240302126	09.03.2024	119.05	250	Complying
19	Nihal Giri Jee Bhatta	19.12.2023	1020	27.12.2023	126.6	250	Complying

	Company, Guhna, Kaithal						
20	Jai Mahavir Brick Kiln Gadhi Padla	01.03.2024	HTH/EP/ 2403021 24	09.03.2024	131.19	250	Complying
21	Parwati Bhatta Company, Vill. Baba Ladana, Kaithal	01.03.2024	HTH/EP/ 2403021 27	09.03.2024	97.12	250	Complying
22	Shiv Shanker Bhatta Company, Vill. Sirta, Kaithal	14.12.2023	1016	20.12.2023	35.3	250	Complying
23	Bajrang Bhatta Co Deora Deora	02.03.2024	HTH/EP/ 2403040 41	09.03.2024	116.73	250	Complying
24	Saraswati Bricks co., Vill Sajuma , Kaithal	NA	NA	NA	NA	NA	Dismantled
25	Ridhi Sidhi Bhatta CO., Village Deora, Kaithal	NA	NA	NA	NA	NA	Closed by its own
26	Baba Rajpuri Bhatta Co., VPO Manas, Distt Kaithal	19.12.2023	1021	27.12.2023	26.8	250	Complying
27	Maa Bhagwati Bhatta Company, Mago Majri, Kaithal	01.03.2024	HTH/EP/ 2403021 23	09.03.2024	108.41	250	Complying
28	Vishkarma Bhatta Company, Village Harsola, Kaithal	28.2.2024	HTH/EP/ 2402290 32	07.03.2024	129.57	250	Complying
29	Jai Durga Bhatta Company, Harsola, kaithal	28.02.2024	HTH/EP/ 2402290 37	07.03.2024	107.36	250	Complying
30	Maha Shakti Bhatta Co., Vill Dohar, Distt Kaithal.	02.03.2024	HTH/EP/ 2403040 43	09.03.2024	118.4	250	Complying
31	Om Bricks Company, Village Harsola, Kaithal	28.02.2024	HTH/EP/ 2402290 33	07.03.2024	103.36	250	Complying
32	Shri Shyam Bricks Co, Kathwar, Kaithal	24.02.2024	HTH/EP/ 2402240 22	29.02.2024	129.06	250	Complying
33	Sihag Bhatta Co., Village sajuma, Kaithal	01.03.2024	HTH/EP/ 2403021 25	09.03.2024	108.44	250	Complying
34	Raghibir Bricks Co., Vill. Chousala, Kaithal	27.02.2024	HTH/EP/ 2402280 37	06.03.2024	119.01	250	complying
35	Saharan Bhatta Co.,	27.02.2024	HTH/EP/ 2402280	06.03.2024	102.99	250	Complying

	Matour, Kaithal						
36	Shri Ram Bricks Company, Vill. Badsikri Kalan, Kaithal	26.02.2024	HTH/EP/2402270 40	05.03.2024	122.38	250	Complying
37	Saraswati Gram Udyog mandal, Village Kallram, Kaithal	26.02.2024	HTH/EP/2402270 45	05.03.2024	120.84	250	Complying
38	Surya Bhatta Co. Vill. Batta, Kaithal	27.02.2024	HTH/EP/2402280 35	06.03.2024	132.77	250	Complying
39	Jai Jawla Bhatta, Vill. Balu, Kaithal	26.02.2024	HTH/EP/2402270 43	05.03.2024	108.06	250	Complying
40	Jai Siya Ram Bhatta Co., Village Batta, Kaithal	27.02.2024	HTH/EP/2402280 36	06.03.2024	130.69	250	Complying
41	Balaji Bhatta Company, Vill. Chousala, Kaithal	26.02.2024	HTH/EP/2402270 41	05.03.2024	148.38	250	Complying
42	Shri Salasarji Bhatta Co., batta, kailram, kalayat, kaithal.	27.02.2024	HTH/EP/2402280 33	06.03.2024	116.34	250	Complying
43	Baba Rajpuri Bhatta Co., Vill Batta, Distt Kaithal	27.02.2024	HTH/EP/2402280 34	06.03.2024	101.75	250	Complying
44	Saraswati Bricks Co., Wazir nagar, Kaithal.	26.02.2024	HTH/EP/2402270 42	05.03.2024	97.92	250	Complying
45	Pannu Bricks, Village Ballu, Kaithal	26.02.2024	HTH/EP/2402270 44	05.03.2024	99.05	250	Complying
46	Mittal Trading Company, Village Samadha Urlana, Cheeka, Kaithal	NA	NA	NA	NA	NA	Dismantled
47	Kanwar Bhatta, Vill Kheri Gulam Ali, Teh Siwan, Distt Kaithal.	NA	NA	NA	NA	NA	closed on its own
48	Rama Bricks Industries Village Dohar District Kaithal	02.03.2024	HTH/EP/2403040 40	09.03.2024	139.4	250	Complying
49	Saraswati Bhatta Company, Village Malikpur, Kaithal	02.03.2024	HTH/EP/2403040 42	09.03.2024	111.81	250	Complying
50	Jai Durga Bricks Company, vill.	NA	NA	NA	NA	NA	Closed by its own

	Dulyani, Kaithal						
51	Ganesh Bhatta Company, Village Buchi, Kaithal	NA	NA	NA	NA	NA	Complying & non- operational
52	Shakti Bricks Co., Village Pundri, Kaithal	NA	NA	NA	NA	NA	Complying & non- operational
53	AJIT GRAM UDYOG MANDAL VPO HABRI KAITHAL	25.02.2024	HTH/EP/ 2402260 06	29.02.2024	107.14	250	Complying
54	Jai Bharat Gram Udyog Mandal, Pundri, Kaithal	NA	NA	NA	NA	NA	Complying & non- operational
55	Shiva Bricks Ahmadpur, Tehsil Pundri, Kaithal	25.02.2024	HTH/EP/ 2402260 08	29.02.2024	187.25	250	Complying
56	Shankar Bhatta Co., Vill Pilni, Distt Kaithal.	25.02.2024	HTH/EP/ 2402260 09	29.02.2024	151.23	250	Complying
57	Shiv Shakti Bricks Company, VPO Habri, Kaithal	25.02.2024	HTH/EP/ 2402260 07	29.02.2024	139.76	250	Complying
58	Maruti Bhatta Company, Village Pilni, Kaithal	23.02.2024	HTH/EP/ 2402230 30	28.02.2024	139.51	250	Complying
59	Sai Bhatta Co., Vill. Siral, Kaithal	NA	NA	NA	NA	NA	Complying & non- operational
61	Jagatguru Bramanand Bricks Co., Habri, Kaithal	NA	NA	NA	NA	NA	closed by Board
62	Sacha Satguru Bhatta Co., Vill. Guliyana, Kaithal	NA	NA	NA	NA	NA	closed by Board
63	Vijay Bhatta Company, Kotra, Kaithal	NA	NA	NA	NA	NA	closed on its own
64	Shree Balaji Bhatta Company, Vill. Bhana, Kaithal	NA	NA	NA	NA	NA	dismantled
65	Shiv Shankar Gram Udyog Mandal., Dhan d Raod Kheri Raiwalli, Distt Kaithal.	24.02.2024	HTH/EP/ 2402240 21	29.02.2024	162.78	250	Complying
66	Shiv Shakti Bhatta Co., Vill Bhana, Distt Kaithal	23.02.2024	HTH/EP/ 2402230 28	28.02.2024	122.64	250	Complying
67	Balaji Gram Udyog Mandal, Bhana, Kaithal	23.02.2024	HTH/EP/ 2402230 27	28.02.2024	72.55	250	Complying
68	Luxmi Gram Udyog Mandal, Bhana, Kaithal	23.02.2024	HTH/EP/ 2402230 26	28.02.2024	190.73	250	Complying

69	Hanuman Bhatta Company Pundri, Rajound Road Vill. Bhana, Kaithal	23.02.2024	HTH/EP/240223025	28.02.2024	143.65	250	Complying
70	Bajrang Bhatta Co., Vill. Kotra, Distt Kaithal	27.02.2024	HTH/EP/240228039	06.03.2024	105.23	250	Complying
71	Rana Bhatta Co., Vill Rajound, Distt Kaithal.	28.02.2024	HTH/EP/240229035	07.03.2024	117.65	250	Complying
72	Bharat Bhatta Co., Village Kithana, Kaithal	NA	NA	NA	NA	NA	closed on its own
73	Jagdamba Bhatta Co. Vill. Kotra, Kaithal	28.02.2024	HTH/EP/240229034	07.03.2024	145.23	250	Complying
74	Shri Balaji Bricks Kiln, Vill. Rohera, kaithal	NA	NA	NA	NA	NA	Dismantled
75	Shree Lakshmi Bhatta Co, Rajound, Kaithal	NA	NA	NA	NA	NA	Complying & non-operational
76	Jai Jagdamba Bhatta Co., Vill Sherda, Distt Kaithal	23.02.2024	HTH/EP/240223029	28.02.2024	87.32	250	Complying
77	Jai Bajrangbali Bhatta Co., Rajound, Kaithal	NA	NA	NA	NA	NA	Complying & non-operational
78	Jai Durga Bhatta Co., (Old name Krishan Murari) Village Kithana, Kaithal	NA	NA	NA	NA	NA	closed by Board
79	Om Shanti Bricks Company Village Kithana	01.03.2024	HTH/EP/240302122	09.03.2024	96.81	250	Complying
80	Shree Ram Bhatta Kithana	01.03.2024	HTH/EP/240302121	09.03.2024	101.63	250	Complying
81	Gopal Bhatta Co. VPO Pabnawa, Distt Kaithal	24.02.2024	HTH/EP/240224026	29.02.2024	160.98	250	Complying
82	Haryana Bhatta Co., Chandiana, Distt Kaithal	24.02.2024	HTH/EP/240224020	29.02.2024	153.33	250	Complying
83	Aggarwal Bricks Company, Vill. Sakra, Kaithal	NA	NA	NA	NA	NA	Complying & non-operational
84	Amar Gram Udyog Mandal. Vill.	24.02.2024	HTH/EP/2402240	29.02.2024	174.4	250	Complying

	Chandiana, Kaithal		23				
85	Nirmal Bhatta Co., VPO Ahun, Pundri, Kaithal	NA	NA	NA	NA	NA	closed on its own
86	Hindustan Bhatta Company., Vill Chandiana, Distt Kaithal	NA	NA	NA	NA	NA	Complying & non-operational
87	Swami Bhatta Co., Village Kaul, Kaithal	NA	NA	NA	NA	NA	closed on its own
88	Ganesh Bhatta Co., Vill Pabnawa, Distt Kaithal	24.02.2024	HTH/EP/240224024	29.02.2024	119.1	250	Complying
89	M/S Hanuman Bhatta Co., Vill Khrak pandav , Distt Kaithal	NA	NA	NA	NA	NA	Dismantled
90	Jai shree Ram Bhatta CO, Pharal, Kaithal	24.02.2024	HTH/EP/240224025	29.02.2024	158.51	250	Complying
91	Jai Jagdamba Bhatta Co., Vill Pharal, Distt Kaithal	NA	NA	NA	NA	NA	Dismantled
92	GURU BRAHAMANAN D GRAM UDYOG MANDAL, Kaul, Kaithal	NA	NA	NA	NA	NA	closed on its own
93	Maa Durga Bhatta Co, Pharal	NA	NA	NA	NA	NA	closed on its own
94	Shankar Building Service, Village Gulha, Kaithal	28.02.2024	HTH/EP/240229030	07.03.2024	121.29	250	Complying
95	Pawan Kumar BKO, Vill. Bhuna, Kaithal	29.02.2024	HTH/EP/240301065	07.03.2024	123.02	250	Complying
96	Surinder Kumar BKO, Mahmood Pur, Kaithal	29.02.2024	HTH/EP/240301062	07.03.2024	139.66	250	Complying
97	Ram Sarup Mittal BKO, Vill. Sadarheri, Kaithal	15.12.2023	1017	20.12.2023	225.2	250	Complying
98	Ram Swarup BKO, Vill. Sadarheri, Kaithal	29.02.2024	HTH/EP/240301064	07.03.2024	118.02	250	Complying
99	Joginder Singh BKO, Village Azimgarh, Kaithal	29.02.2024	HTH/EP/240301063	07.03.2024	125.39	250	Complying
100	Jain Bricks Traders, Vill. Balbehra, Kaithal	29.02.2024	HTH/EP/240301060	07.03.2024	113.13	250	Complying
101	Jai Durga Bhatta	NA	NA	NA	NA	NA	closed by Board

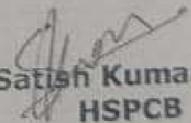
	Company, Kamheri						
102	Jai Shiv Shankar Bhole BKO, Bhagal, Cheeka, Kaithal	29.02.2024	HTH/EP/ 240301 061	07.03.2024	109.21	250	Complying

4. Conclusions:

- Compliance status of brick kilns have been verified by HSPCB after submission of compliance status by the non-complying brick kilns at the time of sampling.
- All 76 brick kilns are found complying as per the notification dated 22.02.2022 issued by MoEF&CC. All of them are operating on Zig-Zag technology, have adequate emission monitoring facility i.e. portholes and platforms, have adequate fugitive dust emission control measures, provided paved roads and practicing in-house utilisation of ash in brick making.

It is submitted that this committee has ascertained the compliance of various environmental parameters along with the emission results of the above mentioned brick kilns.


Suneel Dave 26/03/24
Director (Sc.'F')
CPCB


Dr. Satish Kumar, Sci.-B
HSPCB
Kaithal

HARYANA TEST HOUSE**& Consultancy Services**

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An ISO 9001:2015, ISO 14001:2015, ISO 45001:2018 Certified Laboratory

TEST REPORT**Issued To:**

AGGARWAL B.K.O.
Village Balwanti, Distt. Kaithal (HR)

Report No. : HTH/EP/240222032
ULR No. : TC781124100001554F
Party's Ref No. : Nil

Booking Date : 22/02/2024
Period of Testing : 22/02/2024 To 28/02/2024
Reporting Date : 28/02/2024

Sample Description : Stack Emission (Process)
Type of Industry : Bricks Industry
Name of Plant/ Section : Heating Chamber Section
Date of sampling : 22/02/2024
Source of Emission : Stack attached to Heating Chamber Section
Instrument used : Stack Sampler VSS1 (Sr.No. 247 DTK 2019)
Instrument Calibration Status : Calibrated (upto 17.12.2024)
Type of Chimney : Bricks
Type of Fuel used : Coal
Stack height (from the ground level) : 33 mtr
Stack diameter (at the sampling point) : 7' X 7'
Sample Location : From the port hole
Purpose of sampling : Monitoring
Sample collected by : By our Lab. Representative

A Observations

- Stack gas temperature, °C : 48.0
- Temperature at Metering point, °C : 28.0
- Avg. stack gas velocity, m/sec : 4.90
- Sampling flow rate, Lt./min. : 33
- Period of sampling, Minutes : 35.0
- Volumetric flow rate, Nm³/ Hr : 72095.73

B Results

S.N.	Test Parameters	Units	Results	Standard Limit	Test Method
Discipline: Chemical, Group: Atmospheric Pollution					
1	Particulate Matter (PM)	mg/Nm ³	73.40	250 Max	IS 11255 (Part-I) : 1985
2	Sulphur Dioxide (SO ₂)	mg/Nm ³	10.48	-	HTH/QF/7.2/2/CH-02, SOP No-23
3	Nitrogen Dioxide (NO ₂)	mg/Nm ³	33.87	-	HTH/QF/7.2/2/CH-02, SOP No-23
4	Carbon Dioxide (CO ₂)	%	2.0	-	HTH/QF/7.2/2/CH-02, SOP No-23

End of Report

Remarks : Particulate Matter Corrected @4 % CO₂

Standard Limit Of PM as per MOEF & CC, G.S.R. 143 (E) Dated:22 February 2022

In the Presence of Dr. Satish Kumar Sc-B (HSPCB RO Kaithal)



Md. Asrak Ansari
Sr. Manager (Env.)

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- Review By: *hobbi* 28.2.24
- Note : 1. Test report shall not be reproduced in whole or in part and cannot be used as an evidence in the court of Law. 2. The results contained in this test report pertain only to the sample tested not for the whole lot.
3. This report is only for your guidance, and not for legal purposes, commercial decision, and for advertisement. 4. Total liability of Haryana Test House is limited to the invoiced amount only.
5. Samples will be destroyed after one month from the date of issue of test report unless otherwise specified. 6. Sample not drawn by HTH unless otherwise specified.
7. Laboratory is not responsible for the information provided by the customer. In case where information is provided by the customer and can affect the validity of results.



HARYANA TEST HOUSE & Consultancy Services

50-C, Sector-25 Part-II, HUDA, PANIPAT-132 103 (HR.)

Contact : (Off.) 86077-70160, 0180-4067223, (Env.)86077-70164, (BM) 86077-70166, (Food) 86077-70169
DOC No. HTH/QF/7.8 Web Site : www.haryanatesthouse.net, e-mail : haryanatesthousecs@gmail.com, info@haryanatesthouse.net



An ISO 9001:2015, ISO 14001:2015, ISO 45001:2018 Certified Laboratory

TEST REPORT

Issued To:

SUPER BRICKS INDUSTRIES
Village Keorak, Tehsil & Distt. Kaithal (HR)

Report No. : HTH/EP/240222029
ULR No. : TC781124100001557F
Party's Ref No. : Nil
Booking Date : 22/02/2024
Period of Testing : 22/02/2024 To 28/02/2024
Reporting Date : 28/02/2024

Sample Description : Stack Emission (Process)
Type of Industry : Bricks Industry
Name of Plant/ Section : Heating Chamber Section
Date of sampling : 22/02/2024
Source of Emission : Stack attached to Heating Chamber Section
Instrument used : Stack Sampler VSS1 (Sr.No. 247 DTK 2019)
Instrument Calibration Status : Calibrated (upto 17.12.2024)
Type of Chimney : Bricks
Type of Fuel used : Coal
Stack height (from the ground level) : 33 mtr
Stack diameter (at the sampling point) : 6' X 6'
Sample Location : From the port hole
Purpose of sampling : Monitoring
Sample collected by : By our Lab. Representative

A Observations

- Stack gas temperature, °C : 53.0
- Temperature at Metering point, °C : 28.0
- Avg. stack gas velocity, m/sec : 4.72
- Sampling flow rate, Lt./min. : 31.0
- Period of sampling, Minutes : 35.0
- Volumetric flow rate, Nm³/ Hr : 50239.97

B Results

S.N.	Test Parameters	Units	Results	Standard Limit	Test Method
Discipline: Chemical, Group: Atmospheric Pollution					
1	Particulate Matter (PM)	mg/Nm ³	117.98	250 Max	IS 11255 (Part-I) : 1985
2	Sulphur Dioxide (SO ₂)	mg/Nm ³	20.96	-	HTH/QF/7.2/2/CH-02, SOP No-23
3	Nitrogen Dioxide (NO ₂)	mg/Nm ³	22.58	-	HTH/QF/7.2/2/CH-02, SOP No-23
4	Carbon Dioxide (CO ₂)	%	1.80	-	HTH/QF/7.2/2/CH-02, SOP No-23

End of Report

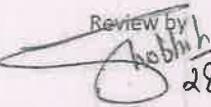
Remarks : In the Presence of Dr. Satish Kumar Sc-B (HSPCB RO Kaithal)

Particulate Matter Corrected @4 % CO₂

Standard Limit Of PM as per MOEF & CC, G.S.R. 143 (E) Dated:22 February 2022


Md. Asfak Ansari
Sr. Manager (Env.)

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- Review by  28.2.24
- Note : 1. Test report shall not be reproduce in whole or in part and cannot be used as an evidence in the court of Law. 2. The results contained in this test report pertains only to the sample tested not for the whole lot.
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-11-
404
Form IV

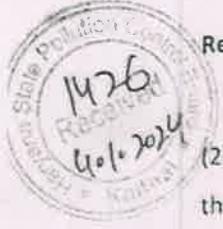
(See Rule 20)

APR
AEE-LAB/AT, JEE/SC-B
RECEIVED
POL-11

Dated: 27.12.2023



Report No- 1018



I hereby, certify that I Neeraj Bala Board Analyst duly appointed under sub section (2) of section 29 of the Air (Prevention and Control of Pollution) Act 1981 received a sample on the 20th December of, 2023, collected by Dr. Satish Kumar, Sc.B on 19th December of, 2023, of M/s Krishna Brick Kilns, Manas, Kaithal for analysis.

Further certify that I have analyzed the above mentioned sample on 20th day December of, 2023, to 27th -December-2023 and declare the result of analysis to be as follows:-

<u>Sr.</u>	<u>Parameter Name</u>	<u>Result</u>	<u>Limit</u>
1.	Sample Code	1018	
2.	Name of Plant/ Section #	Brick Kiln	
3.	Stack Attached to #	Brick Kiln	
4.	Normal Operating Schedule (hr/day)#	24 hrs	
5.	Type of Chimney #	Bricks	
6.	Stack Temperature (°C) #	94	
7.	Average stack velocity (m/sec) #	6.13	
8.	Stack Height from Ground Level #	110 feet	
9.	Diameter of the Stack #	03 feet	
10.	Quantity of Emission (m ³ /sec)	3.90	
11.	Type of Fuel #	Coal	
12.	Suspended particulate matter (mg/m3)	23.1	250

Method of Testing As per relevant part of Indian Standard Methods for Measurement of Air Pollution IS:11255 (P-1) Stack/IS:5182(P-4) Ambient and Emission regulation part III of Central Pollution Control Board.

The Conditions of the seals, listening and container on receipt was as follows:
Container had its seal found intact and in order, slip on the container had the signature of the representative of the industry and the Board.

Signed this **27.12.2023**
Haryana State Pollution Control Board Laboratory,
SCO-115, 1st & 2nd Floor, Sector-25, Panchkula, Haryana

To
The Member Secretary, HSPCB, Panchkula

Regional Office: Kaithal . This test report relate only to the particular sample submitted for testing.

This information is provided by the field officer.

End of the Report

Neeraj Bala
Board Analyst



HARYANA TEST HOUSE & Consultancy Services

50-C, Sector-25 Part-II, HUDA, PANIPAT-132 103 (HR.)

Contact : (Off.) 86077-70160, 0180-4067223, (Env.)86077-70164, (BM) 86077-70166, (Food) 86077-70169
Web Site : www.haryanatesthouse.net, e-mail : haryanatesthouses@gmail.com, info@haryanatesthouse.net



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TEST REPORT

Issued To:
GANESH BRICKS COMPANY
Village Keorak, Distt. Kaithal (HR)

Report No. : HTH/EP/240222031
ULR No. : TC781124100001556F
Party's Ref No. : Nil
Booking Date : 22/02/2024
Period of Testing : 22/02/2024 To 28/02/2024
Reporting Date : 28/02/2024

Sample Description : Stack Emission (Process)
Type of Industry : Bricks Industry
Name of Plant/ Section : Heating Chamber Section
Date of sampling : 22/02/2024
Source of Emission : Stack attached to Heating Chamber Section
Instrument used : Stack Sampler VSS1 (Sr.No. 247 DTK 2019)
Instrument Calibration Status : Calibrated (upto 17.12.2024)
Type of Chimney : Bricks
Type of Fuel used : Coal
Stack height (from the ground level) : 33 mtr
Stack diameter (at the sampling point) : 8' X 8'
Sample Location : From the port hole
Purpose of sampling : Monitoring
Sample collected by : By our Lab. Representative

A Observations

- 1. Stack gas temperature, °C : 49.0
- 2. Temperature at Metering point, °C : 26.0
- 3. Avg. stack-gas velocity, m/sec : 4.91
- 4. Sampling flow rate, Lt./min. : 33.0
- 5. Period of sampling, Minutes : 35.0
- 6. Volumetric flow rate, Nm3/ Hr : 94064.99

B Results

S.N.	Test Parameters	Units	Results	Standard Limit	Test Method
Discipline: Chemical, Group: Atmospheric Pollution					
1	Particulate Matter (PM)	mg/Nm3	125.36	250 Max	IS 11255 (Part-I) : 1985
2	Sulphur Dioxide (SO2)	mg/Nm3	13.10	-	HTH/QF/7.2/2/CH-02, SOP No-23
3	Nitrogen Dioxide (NO2)	mg/Nm3	24.46	-	HTH/QF/7.2/2/CH-02, SOP No-23
4	Carbon Dioxide (CO2)	%	1.50	-	HTH/QF/7.2/2/CH-02, SOP No-23

End of Report

Remarks : Particulate Matter Corrected @4 % CO2
Standard Limit Of PM as per MOEF & CC, G.S.R. 143 (E) Dated:22 February 2022
In the Presence of Dr. Satish Kumar Sc-B (HSPCB RO Kaithal)

Review by
[Signature]
28.2.24

[Signature]
Md. Asfak Ansari
Sr. Manager (Env.)

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HARYANA TEST HOUSE

& Consultancy Services



50-C, Sector-25 Part-II, HUDA, PANIPAT-132 103 (HR.)

DOC No. HTH/QF/7.8

Contact : (Off.) 86077-70160, 0180-4067223, (Env.)86077-70164, (BM) 86077-70166, (Food) 86077-70169
Web Site : www.haryanatesthouse.net, e-mail : haryanatesthousecs@gmail.com, info@haryanatesthouse.net



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TEST REPORT

Issued To: TAJ BRICKS CO. Hisar Chandigarh Road, Village Keorak, Kaithal (HR)	Report No. : HTH/EP/240223024 ULR No. : TC781124100001605F Party's Ref No. : Nil Booking Date : 23/02/2024 Period of Testing : 23/02/2024 To 29/02/2024 Reporting Date : 29/02/2024
---	--

Sample Description	: Stack Emission (Process)
Type of Industry	: Bricks Industry
Name of Plant/ Section	: Heating Chamber Section
Date of sampling	: 23/02/2024
Source of Emission	: Stack attached to Heating Chamber Section
Instrument used	: Stack Sampler VSS1 (Sr.No. 247 DTK 2019)
Instrument Calibration Status	: Calibrated (upto 17.12.2024)
Type of Chimney	: Bricks
Type of Fuel used	: Coal
Stack height (from the ground level)	: 110 feet
Stack diameter (at the sampling point)	: 8'X 8'
Sample Location	: From the port hole
Purpose of sampling	: Monitoring
Sample collected by	: By our Lab. Representative

A Observations

1. Stack gas temperature, °C	: 46.0
2. Temperature at Metering point, °C	: 23.0
3. Avg. stack gas velocity, m/sec	: 4.64
4. Sampling flow rate, Lt./min.	: 31.0
5. Period of sampling, Minutes	: 40.0
6. Volumetric flow rate, Nm ³ / Hr	: 89728.36

B Results

S.N.	Test Parameters	Units	Results	Standard Limit	Test Method
Discipline: Chemical, Group: Atmospheric Pollution					
1	Particulate Matter (PM)	mg/Nm ³	117.40	250 Max	IS 11255 (Part-I) : 1985
2	Sulphur Dioxide (SO ₂)	mg/Nm ³	5.24	-	HTH/QF/7.2/2/CH-02, SOP No-23
3	Nitrogen Dioxide (NO ₂)	mg/Nm ³	11.29	-	HTH/QF/7.2/2/CH-02, SOP No-23
4	Carbon Dioxide (CO ₂)	%	1.60	-	HTH/QF/7.2/2/CH-02, SOP No-23

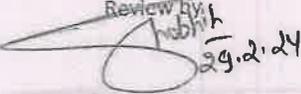
End of Report

Remarks : Particulate Matter Corrected @4 % CO₂

Standard Limit Of PM as per MOEF & CC, G.S.R. 143 (E) Dated:22 February 2022
In the Presence of Dr. Satish Kumar Sc-B (HSPCB RO Kaithal)


 Md. Asif Ansari
 Sr. Manager (Env.)

Page No.: 1 of 1

- Review By:  29.2.24
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407-

HARYANA TEST HOUSE**& Consultancy Services**

50-C, Sector-25 Part-II, HUDA, PANIPAT-132 103 (HR.)

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TC-7811



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TEST REPORT**Issued To:**

SHIV SHANKAR BHATTA CO.

Village Harsola, Distt. Kaithal (HR)

Report No. : HTH/EP/240229036

ULR No. : TC781124100001861F

Party's Ref No. : Nil

Booking Date : 29/02/2024

Period of Testing : 29/02/2024 To 07/03/2024

Reporting Date : 07/03/2024

Sample Description	: Stack Emission (Process)
Type of Industry	: Bricks Industry
Name of Plant/ Section	: Heating Chamber Section
Date of sampling	: 28/02/2024
Source of Emission	: Stack attached to Heating Chamber Section
Instrument used	: Stack Sampler VSS1 (Sr.No. 247 DTK 2019)
Instrument Calibration Status	: Calibrated (upto 17.12.2024)
Type of Chimney	: Bricks
Type of Fuel used	: Coal
Stack height (from the ground level)	: 33 mtr.
Stack diameter (at the sampling point)	: 8'X3'
Sample Location	: From the port hole
Purpose of sampling	: Monitoring
Sample collected by	: By our Lab. Representative

A Observations

1. Stack gas temperature, °C	: 34.0
2. Temperature at Metering point, °C	: 21.0
3. Avg. stack gas velocity, m/sec	: 4.55
4. Sampling flow rate, Lt./min.	: 31.0
5. Period of sampling, Minutes	: 35.0
6. Volumetric flow rate, Nm ³ / Hr	: 93293.06

B Results

S.N.	Test Parameters	Units	Results	Standard Limit	Test Method
Discipline: Chemical, Group: Atmospheric Pollution					
1	Particulate Matter (PM)	mg/Nm ³	111.32	250 Max	IS 11255 (Part-I) : 1985
2	Sulphur Dioxide (SO ₂)	mg/Nm ³	10.48	-	HTH/QF/7.2/2/CH-02, SOP No-23
3	Nitrogen Dioxide (NO ₂)	mg/Nm ³	26.34	-	HTH/QF/7.2/2/CH-02, SOP No-23
4	Carbon Dioxide (CO ₂)	%	2.90	-	HTH/QF/7.2/2/CH-02, SOP No-23

End of Report

Remarks : Particulate Matter Corrected @4 % CO₂

Standard Limit Of PM as per MOEF & CC, G.S.R. 143 (E) Dated:22 February 2022

In the Presence of Dr. Satish Kumar Sc-B (HSPCB RO Kaithal)

[Signature]
07-03-2024
Review by

[Signature]
07-03-24
Md. Asfak Ansari
Sr. Manager (Env.)

Page No.: 1 of 1

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HARYANA TEST HOUSE

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50-C, Sector-25 Part-II, HUDA, PANIPAT-132 103 (HR.)

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DOC No. HTH/QF/7.8



TC-7811



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TEST REPORT

Issued To: SANGAM GRAM UDYOG MANDAL Village Titram, Kaital (HR)	Report No. : HTH/EP/240229031 ULR No. : TC781124100001864F Party's Ref No. : Nil Booking Date : 29/02/2024 Period of Testing : 29/02/2024 To 07/03/2024 Reporting Date : 07/03/2024
---	--

Sample Description	: Stack Emission (Process)
Type of Industry	: Bricks Industry
Name of Plant/ Section	: Heating Chamber Section
Date of sampling	: 28/02/2024
Source of Emission	: Stack attached to Heating Chamber Section
Instrument used	: Stack Sampler VSS1 (Sr.No. 247 DTK 2019)
Instrument Calibration Status	: Calibrated (upto 17.12.2024)
Type of Chimney	: Bricks
Type of Fuel used	: Coal
Stack height (from the ground level)	: 33 Mtr
Stack diameter (at the sampling point)	: 6'X 6'
Sample Location	: From the port hole
Purpose of sampling	: Monitoring
Sample collected by	: By our Lab. Representative

A Observations

1. Stack gas temperature, °C	: 42.0
2. Temperature at Metering point, °C	: 26.0
3. Avg. stack gas velocity, m/sec	: 4.61
4. Sampling flow rate, Lt./min.	: 31.0
5. Period of sampling, Minutes	: 35.0
6. Volumetric flow rate, Nm ³ / Hr	: 51128.10

B Results

S.N.	Test Parameters	Units	Results	Standard Limit	Test Method
Discipline: Chemical, Group: Atmospheric Pollution					
1	Particulate Matter (PM)	mg/Nm ³	99.39	250 Max	IS 11255 (Part-I) : 1985
2	Sulphur Dioxide (SO ₂)	mg/Nm ³	10.48	-	HTH/QF/7.2/2/CH-02, SOP No-23
3	Nitrogen Dioxide (NO ₂)	mg/Nm ³	15.05	-	HTH/QF/7.2/2/CH-02, SOP No-23
4	Carbon Dioxide (CO ₂)	%	2.90	-	HTH/QF/7.2/2/CH-02, SOP No-23

End of Report

Remarks : Particulate Matter Corrected @4 % CO₂
 Standard Limit Of PM as per MOEF & CC, G.S.R. 143 (E) Dated:22 February 2022
 In the Presence of Dr. Satish Kumar Sc-B (HSPCB RO Kaithal)

[Signature]
 Review by
 07-03-2024

[Signature]
 Md. Asfak Ansari
 Sr. Manager (Env.)
 07/03/24

Page No.: 1 of 1

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HARYANA TEST HOUSE

& Consultancy Services

50-C, Sector-25 Part-II, HUDA, PANIPAT-132 103 (HR.)

Contact : (Off.) 86077-70160, 0180-4067223, (Env.)86077-70164, (BM) 86077-70166, (Food) 86077-70169

DOC No. HTH/QF/7.8 Web Site : www.haryanatesthouse.net, e-mail : haryanatesthousecs@gmail.com, info@haryanatesthouse.net



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TEST REPORT

Issued To:
GANPATI BHATHA CO.
Village Deora, Distt. Kaithal (HR)

Report No. : HTH/EP/240222030
ULR No. : TC781124100001555F
Party's Ref No. : Nil
Booking Date : 22/02/2024
Period of Testing : 22/02/2024 To 28/02/2024
Reporting Date : 28/02/2024

Sample Description : Stack Emission (Process)
Type of Industry : Bricks Industry
Name of Plant/ Section : Heating Chamber Section
Date of sampling : 22/02/2024
Source of Emission : Stack attached to Heating Chamber Section
Instrument used : Stack Sampler VSS1 (Sr.No. 247 DTK 2019)
Instrument Calibration Status : Calibrated (upto 17.12.2024)
Type of Chimney : Bricks
Type of Fuel used : Coal
Stack height (from the ground level) : 33 mtr
Stack diameter (at the sampling point) : 7' X 7'
Sample Location : From the port hole
Purpose of sampling : Monitoring
Sample collected by : By our Lab. Representative

A Observations

- Stack gas temperature, °C : 50.0
- Temperature at Metering point, °C : 26.0
- Avg. stack gas velocity, m/sec : 5.04
- Sampling flow rate, Lt./min. : 33.0
- Period of sampling, Minutes : 35.0
- Volumetric flow rate, Nm³/ Hr : 73696.44

B Results

S.N.	Test Parameters	Units	Results	Standard Limit	Test Method
Discipline: Chemical, Group: Atmospheric Pollution					
1	Particulate Matter (PM)	mg/Nm ³	114.78	250 Max	IS 11255 (Part-I) : 1985
2	Sulphur Dioxide (SO ₂)	mg/Nm ³	5.24	-	HTH/QF/7.2/2/CH-02, SOP No-23
3	Nitrogen Dioxide (NO ₂)	mg/Nm ³	20.70	-	HTH/QF/7.2/2/CH-02, SOP No-23
4	Carbon Dioxide (CO ₂)	%	1.80	-	HTH/QF/7.2/2/CH-02, SOP No-23

End of Report

Remarks : Particulate Matter Corrected @4 % CO₂

Standard Limit Of PM as per MOEF & CC, G.S.R. 143 (E) Dated:22 February 2022

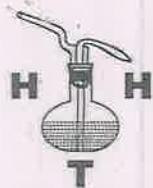
In the Presence of Dr. Satish Kumar Sc-B (HSPCB RO Kaithal)



Md. Asfak Ansari
Sr. Manager (Env.)

Page No.: 1 of 1

- Review by: *[Signature]* 28/2/24
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DOC No. HTH/QF/7.8



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TEST REPORT

Issued To:
BHARAT BRICKS INDUSTRIES
Village Keorak, Kaithal (HR)

Report No. : HTH/EP/240301066
ULR No. : TC781124100001870F
Party's Ref No. : Nil
Booking Date : 01/03/2024
Period of Testing : 01/03/2024 To 07/03/2024
Reporting Date : 07/03/2024

Sample Description
Type of Industry : Stack Emission (Process)
Name of Plant/ Section : Bricks Industry
Date of sampling : Heating Chamber Section
Source of Emission : 29/02/2024
Instrument used : Stack attached to Heating Chamber Section
Instrument Calibration Status : Stack Sampler VSS1 (Sr.No. 247 DTK 2019)
Type of Chimney : Calibrated (upto 17.12.2024)
Type of Fuel used : Bricks
Stack height (from the ground level) : Coal
Stack diameter (at the sampling point) : 105 feet
Sample Location : 3.0
Purpose of sampling : From the port hole
Sample collected by : Monitoring
By our Lab. Representative

A Observations
1. Stack gas temperature, °C : 46.0
2. Temperature at Metering point, °C : 25.0
3. Avg. stack gas velocity, m/sec : 5.24
4. Sampling flow rate, Lt./min. : 35.0
5. Period of sampling, Minutes : 30.0
6. Volumetric flow rate, Nm3/ Hr : 79164.97

B Results

S.N.	Test Parameters	Units	Results	Standard Limit	Test Method
Discipline: Chemical, Group: Atmospheric Pollution					
1	Particulate Matter (PM)	mg/Nm3	140.82	250 Max	IS 11255 (Part-I) : 1985
2	Sulphur Dioxide (SO2)	mg/Nm3	23.58	-	HTH/QF/7.2/2/CH-02, SOP No-23
3	Nitrogen Dioxide (NO2)	mg/Nm3	33.87	-	HTH/QF/7.2/2/CH-02, SOP No-23
4	Carbon Dioxide (CO2)	%	2.10	-	HTH/QF/7.2/2/CH-02, SOP No-23

End of Report

Remarks : Particulate Matter Corrected @4 % CO2
Standard Limit Of PM as per MOEF & CC, G.S.R. 143 (E) Dated:22 February 2022
In the Presence of Dr. Satish Kumar Sc-B (HSPCB RO Kaithal)

[Signature]
07-03-2024
Review by

[Signature]
07/03/24
Md. Asfak Ansari
Sr. Manager (Env.)

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-411-
Form IV

(See Rule 20)



Report No- 1019

IRR
Asstt. Dir., H.S.P.C.B.
Dated: 27.12.2023

I hereby, certify that I Neeraj Bala Board Analyst duly appointed under sub section (2) of section 29 of the Air (Prevention and Control of Pollution) Act 1981 received a sample on the 20th December of, 2023, collected by Dr. Satish Kumar, Sc.B on 19th December of, 2023, of M/s Jai Hanuman Bhatta, Manas, Kaithal for analysis.

Further certify that I have analyzed the above mentioned sample on 20th day December of, 2023, to 27th -December-2023 and declare the result of analysis to be as follows:-

Sr.	Parameter Name	Result	Limit
1.	Sample Code	1019	
2.	Name of Plant/ Section #	Brick Kiln	
3.	Stack Attached to #	Brick Kiln	
4.	Normal Operating Schedule (hr/day)#	24 hrs	
5.	Type of Chimney #	Bricks	
6.	Stack Temperature (^o C) #	98	
7.	Average stack velocity (m/sec) #	6.21	
8.	Stack Height from Ground Level #	105 feet	
9.	Diameter of the Stack #	3.5 feet	
10.	Quantity of Emission (m ³ /sec)	5.37	
11.	Type of Fuel #	Coal	
12.	Suspended particulate matter (mg/m3)	28.9	250

Method of Testing As per relevant part of Indian Standard Methods for Measurement of Air Pollution IS:11255 (P-1) Stack/IS:5182(P-4) Ambient and Emission regulation part III of Central Pollution Control Board.

The Conditions of the seals, listening and container on receipt was as follows:
Container had its seal found intact and in order, slip on the container had the signature of the representative of the industry and the Board.

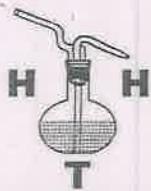
Signed this **27.12.2023**
Haryana State Pollution Control Board Laboratory,
SCO-115, 1st & 2nd Floor, Sector-25, Panchkula, Haryana
To

The Member Secretary, HSPCB, Panchkula
Regional Office; Kaithal . This test report relate only to the particular sample submitted for testing.

* This information is provided by the field officer.

End of the Report

Neeraj Bala
Board Analyst



HARYANA TEST HOUSE & Consultancy Services

50-C, Sector-25 Part-II, HUDA, PANIPAT-132 103 (HR.)

Contact : (Off.) 86077-70160, 0180-4067223, (Env.)86077-70164, (BM) 86077-70166, (Food) 86077-70169
Web Site : www.haryanatesthouse.net, e-mail : haryanatesthouseecs@gmail.com, info@haryanatesthouse.net

DOC No. HTH/QF7.8



TC-7811



An ISO 9001:2015, ISO 14001:2015, ISO 45001:2018 Certified Laboratory

TEST REPORT

Issued To: JAI BABA RAJPURI BHATTA CO. Guhna Road, Padla, Kaithal (HR)	Report No. : HTH/EP/240302126 ULR No. : TC781124100001970F Party's Ref No. : Nil Booking Date : 02/03/2024 Period of Testing : 02/03/2024 To 09/03/2024 Reporting Date : 09/03/2024
--	--

Sample Description	: Stack Emission (Process)
Type of Industry	: Bricks Industry
Name of Plant/ Section	: Heating Chamber Section
Date of sampling	: 01/03/2024
Source of Emission	: Stack attached to Heating Chamber Section
Instrument used	: Stack Sampler VSS1 (Sr.No. 247 DTK 2019)
Instrument Calibration Status	: Calibrated (upto 17.12.2024)
Type of Chimney	: Bricks
Type of Fuel used	: Coal
Stack height (from the ground level)	: 110 feet
Stack diameter (at the sampling point)	: 4.0 mtr
Sample Location	: From the port hole
Purpose of sampling	: Monitoring
Sample collected by	: By our Lab. Representative

A Observations

1. Stack gas temperature, °C	: 43.0
2. Temperature at Metering point, °C	: 24.0
3. Avg. stack gas velocity, m/sec	: 5.22
4. Sampling flow rate, Lt./min.	: 35.0
5. Period of sampling, Minutes	: 30.0
6. Volumetric flow rate, Nm ³ / Hr	: 78550.02

B Results

S.N.	Test Parameters	Units	Results	Standard Limit	Test Method
Discipline: Chemical, Group: Atmospheric Pollution					
1	Particulate Matter (PM)	mg/Nm ³	119.05	250 Max	IS 11255 (Part-I) : 1985
2	Sulphur Dioxide (SO ₂)	mg/Nm ³	15.72	-	HTH/QF/7.2/2/CH-02, SOP No-23
3	Nitrogen Dioxide (NO ₂)	mg/Nm ³	24.46	-	HTH/QF/7.2/2/CH-02, SOP No-23
4	Carbon Dioxide (CO ₂)	%	2.60	-	HTH/QF/7.2/2/CH-02, SOP No-23

End of Report

Remarks : Particulate Matter Corrected @4 % CO₂.

Standard Limit Of PM as per MOEF & CC, G.S.R. 143 (E) Dated:22 February 2022.

In the Presence of Dr. Satish Kumar Sc-B (HSPCB RO Kaithal).

[Signature]
09-03-2024
Review by

[Signature]
09/03/24
Md. Asfak Ansari
Sr. Manager (Env.)

Page No.: 1 of 1

- Note :
1. Test report shall not be reproduce in whole or in part and cannot be used as an evidence in the court of Law.
 2. The results contained in this test report pertains only to the sample tested not for the whole lot.
 3. This report is only for your guidance, and not for legal purposes, commercial decision, and for advertisement.
 4. Total liability of Haryana Test House is limited to the invoiced amount only.
 5. Samples will be destroyed after one month from the date of issue of test report unless otherwise specified.
 6. Sample not drawn by HTH unless otherwise specified.
 7. Laboratory is not responsible for the information provided by the customer. In case where information is provided by the customer and can affect the validity of results.

413-
Form IV

(See Rule 20)

RECEIVED
AIR POLLUTION CONTROL BOARD
ASSOCIATION OF INDIA
for filing
S.E.



Report No- 1020

Dated: 27.12.2023

I hereby, certify that I Neeraj Bala Board Analyst duly appointed under sub section (2) of section 29 of the Air (Prevention and Control of Pollution) Act 1981 received a sample on the 20th December of, 2023, collected by Dr. Satish Kumar, Sc.B on 19th December of, 2023, of M/s Nihal Giri Ji Bhatta Company, Guhna, Kaithal for analysis.

Further certify that I have analyzed the above mentioned sample on 20th day December of, 2023, to 27th -December-2023 and declare the result of analysis to be as follows:-

Sr.	Parameter Name	Result	Limit
1.	Sample Code	1020	
2.	Name of Plant/ Section #	Brick Kiln	
3.	Stack Attached to #	Brick Kiln	
4.	Normal Operating Schedule (hr/day)#	24 hrs	
5.	Type of Chimney #	Bricks	
6.	Stack Temperature (⁰ C) #	95	
7.	Average stack velocity (m/sec) #	6.17	
8.	Stack Height from Ground Level #	110 feet	
9.	Diameter of the Stack #	3 feet	
10.	Quantity of Emission (m ³ /sec)	3.92	
11.	Type of Fuel #	Coal	
12.	Suspended particulate matter (mg/m3)	126.6	250

Method of Testing As per relevant part of Indian Standard Methods for Measurement of Air Pollution IS:11255 (P-1) Stack/IS:5182(P-4) Ambient and Emission regulation part III of Central Pollution Control Board.

The Conditions of the seals, listening and container on receipt was as follows:
Container had its seal found intact and in order, slip on the container had the signature of the representative of the industry and the Board.

Signed this **27.12.2023**

Haryana State Pollution Control Board Laboratory,
SCO-115, 1st& 2nd Floor, Sector-25, Panchkula, Haryana
To

The Member Secretary, HSPCB, Panchkula

Regional Office: Kaithal . This test report relate only to the particular sample submitted for testing.

This information is provided by the field officer.

Neeraj Bala
Board Analyst

End of the Report

HARYANA TEST HOUSE

& Consultancy Services

50-C, Sector-25 Part-II, HUDA, PANIPAT-132 103 (HR.)

Contact : (Off.) 86077-70160, 0180-4067223, (Env.)86077-70164, (BM) 86077-70166, (Food) 86077-70169

DOC No. HTH/QF/7.8

Web Site : www.haryanatesthouse.net, e-mail : haryanatesthousecs@gmail.com, info@haryanatesthouse.net



TC-7811



An ISO 9001:2015, ISO 14001:2015, ISO 45001:2018 Certified Laboratory

TEST REPORT

Issued To:

JAI MAHAVIR BRICKS KILN
Village Garhi Padla, Kaithal (HR)

Report No. : HTH/EP/240302124
ULR No. : TC781124100001968F
Party's Ref No. : Nil
Booking Date : 02/03/2024
Period of Testing : 02/03/2024 To 09/03/2024
Reporting Date : 09/03/2024

Sample Description

Type of Industry : Stack Emission (Process)
Name of Plant/ Section : Bricks Industry
Date of sampling : Heating Chamber Section
Source of Emission : 01/03/2024
Instrument used : Stack attached to Heating Chamber Section
Instrument Calibration Status : Stack Sampler VSS1 (Sr.No. 247 DTK 2019)
Type of Chimney : Calibrated (upto 17.12.2024)
Type of Fuel used : Bricks
Stack height (from the ground level) : Coal
Stack diameter (at the sampling point) : 105 feet
Sample Location : 3.5 mtr
Purpose of sampling : From the port hole
Sample collected by : Monitoring
Sample collected by : By our Lab. Representative

A Observations

1. Stack gas temperature, °C : 48.0
2. Temperature at Metering point, °C : 26.0
3. Avg. stack gas velocity, m/sec : 5.37
4. Sampling flow rate, Lt./min. : 36.0
5. Period of sampling, Minutes : 30.0
6. Volumetric flow rate, Nm³/ Hr : 80623.51

B Results

S.N.	Test Parameters	Units	Results	Standard Limit	Test Method
Discipline: Chemical, Group: Atmospheric Pollution					
1	Particulate Matter (PM)	mg/Nm ³	131.19	250 Max	IS 11255 (Part-I) : 1985
2	Sulphur Dioxide (SO ₂)	mg/Nm ³	20.96	-	HTH/QF/7.2/2/CH-02, SOP No-23
3	Nitrogen Dioxide (NO ₂)	mg/Nm ³	37.63	-	HTH/QF/7.2/2/CH-02, SOP No-23
4	Carbon Dioxide (CO ₂)	%	3.60	-	HTH/QF/7.2/2/CH-02, SOP No-23

End of Report

Remarks : Particulate Matter Corrected @4 % CO₂.

Standard Limit Of PM as per MOEF & CC, G.S.R. 143 (E) Dated:22 February 2022.

In the Presence of Dr. Satish Kumar Sc-B (HSPCB RO Kaithal).

[Signature]
02-03-2024
Review by

[Signature]
02/03/24
Md. Asfak Ansari
Sr. Manager (Env.)

Page No.: 1 of 1

- Note : 1. Test report shall not be reproduce in whole or in part and cannot be used as an evidence in the court of Law.
2. The results contained in this test report pertains only to the sample tested not for the whole lot.
3. This report is only for your guidance, and not for legal purposes, commercial decision, and for advertisement.
4. Total liability of Haryana Test House is limited to the invoiced amount only.
5. Samples will be destroyed after one month from the date of issue of test report unless otherwise specified.
6. Sample not drawn by HTH unless otherwise specified.
7. Laboratory is not responsible for the information provided by the customer. In case where information is provided by the customer and can affect the validity of results.

HARYANA TEST HOUSE

& Consultancy Services

50-C, Sector-25 Part-II, HUDA, PANIPAT-132 103 (HR.)

Contact : (Off.) 86077-70160, 0180-4067223, (Env.)86077-70164, (BM) 86077-70166, (Food) 86077-70169
 Web Site : www.haryanaesthouse.net, e-mail : haryanatesthousecs@gmail.com, info@haryanatesthouse.net

DOC No. HTH/QF/7.8



TC-7811



An ISO 9001:2015, ISO 14001:2015, ISO 45001:2018 Certified Laboratory

TEST REPORT

Issued To:

PARWATI BHATTA COMPANY
 Village Baba Ladana, Kaithal (HR)

Report No. : HTH/EP/240302127
 ULR No. : TC781124100001965F
 Party's Ref No. : Nil
 Booking Date : 02/03/2024
 Period of Testing : 02/03/2024 To 09/03/2024
 Reporting Date : 09/03/2024

Sample Description
 Type of Industry : Stack Emission (Process)
 Name of Plant/ Section : Bricks Industry
 Date of sampling : Heating Chamber Section
 Source of Emission : 01/03/2024
 Instrument used : Stack attached to Heating Chamber Section
 Instrument Calibration Status : Stack Sampler VSS1 (Sr.No. 247 DTK 2019)
 Type of Chimney : Calibrated (upto 17.12.2024)
 Type of Fuel used : Bricks
 Stack height (from the ground level) : Coal
 Stack diameter (at the sampling point) : 33 mtr
 Sample Location : 3.0 mtr
 Purpose of sampling : From the port hole
 Sample collected by : Monitoring
 : By our Lab. Representative

A Observations

1. Stack gas temperature, °C : 46.0
 2. Temperature at Metering point, °C : 25.0
 3. Avg. stack gas velocity, m/sec : 4.64
 4. Sampling flow rate, Lt./min. : 31.0
 5. Period of sampling, Minutes : 35.0
 6. Volumetric flow rate, Nm³/ Hr : 69165.61

B Results

S.N.	Test Parameters	Units	Results	Standard Limit	Test Method
Discipline: Chemical, Group: Atmospheric Pollution					
1	Particulate Matter (PM)	mg/Nm ³	97.12	250 Max	IS 11255 (Part-I) : 1985
2	Sulphur Dioxide (SO ₂)	mg/Nm ³	23.58	-	HTH/QF/7.2/2/CH-02, SOP No-23
3	Nitrogen Dioxide (NO ₂)	mg/Nm ³	35.75	-	HTH/QF/7.2/2/CH-02, SOP No-23
4	Carbon Dioxide (CO ₂)	%	2.90	-	HTH/QF/7.2/2/CH-02, SOP No-23

End of Report

Remarks : Particulate Matter Corrected @4 % CO₂.

Standard Limit Of PM as per MOEF & CC, G.S.R. 143 (E) Dated:22 February 2022

In the Presence of Dr. Satish Kumar Sc-B (HSPCB RO Kaithal)

[Signature]
 09-03-2024
 Review by

[Signature]
 09/03/24
 Md. Asfar Ansari
 Sr. Manager (Env.)

Page No.: 1 of 1

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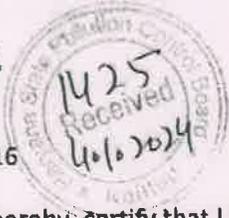
416

Form IV

(See Rule 20)



Report No- 1016



F.P.
AEE-LABORATORY
PANCHKULA, DISTRICT
ROHTAK
HARYANA
for file
E.E.

Dated: 20.12.2023

I hereby, certify that I Neeraj Bala Board Analyst duly appointed under sub section (2) of section 29 of the Air (Prevention and Control of Pollution) Act 1981 received a sample on the 16th December of, 2023, collected by Dr. Satish Kumar, Sc.B on 14th December of, 2023, of M/s Shiv Shankar Bhatt Co. Vill. Sirta, Kaithal for analysis.

Further certify that I have analyzed the above mentioned sample on 16th day December of, 2023, to 20th -December-2023 and declare the result of analysis to be as follows:-

Sr.	Parameter Name	Result	Limit
1.	Sample Code	1016	
2.	Name of Plant/ Section #	BKO	
3.	Stack Attached to #	BKO	
4.	Normal Operating Schedule (hr/day)#	24 hrs	
5.	Type of Chimney #	Bricks	
6.	Stack Temperature (^o C) #	95	
7.	Average stack velocity (m/sec) #	6.12	
8.	Stack Height from Ground Level #	110 feet	
9.	Diameter of the Stack #	02 feet	
10.	Quantity of Emission (m ³ /sec)	1.73	
11.	Type of Fuel #	Coal	
12.	Suspended particulate matter (mg/m3)	35.3	250

Method of Testing As per relevant part of Indian Standard Methods for Measurement of Air Pollution IS:11255 (P-1) Stack/IS:5182(P-4) Ambient and Emission regulation part III of Central Pollution Control Board.

The Conditions of the seals, listening and container on receipt was as follows:

Container had its seal found intact and in order, slip on the container had the signature of the representative of the industry and the Board.

Signed this 20.12.2023

Haryana State Pollution Control Board Laboratory,
SCO-115, 1st& 2nd Floor, Sector-25, Panchkula, Haryana
To

The Member Secretary, HSPCB, Panchkula

Regional Office: Kaithal . This test report relate only to the particular sample submitted for testing.

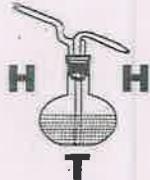
This information is provided by the field officer.

Neeraj Bala

Board Analyst

End of the Report

417 -



HARYANA TEST HOUSE

& Consultancy Services

50-C, Sector-25 Part-II, HUDA, PANIPAT-132 103 (HR.)

Contact : (Off.) 86077-70160, 0180-4067223, (Env.)86077-70164, (BM) 86077-70166, (Food) 86077-70169

DOC No. HTH/QF/7.8 Web Site : www.haryanatesthouse.net, e-mail : haryanatesthouseccs@gmail.com, info@haryanatesthouse.net



An ISO 9001:2015, ISO 14001:2015, ISO 45001:2018 Certified Laboratory

TEST REPORT

Issued To:

BAJRANG BHATTA CO.
Village Deohra, Distt. Kaithal (HR)

Report No. : HTH/EP/240304041

ULR No. : TC781124100001978F

Party's Ref No. : Nil

Booking Date : 04/03/2024

Period of Testing : 04/03/2024 To 09/03/2024

Reporting Date : 09/03/2024

Sample Description	: Stack Emission (Process)
Type of Industry	: Bricks Industry
Name of Plant/ Section	: Heating Chamber Section
Date of sampling	: 02/03/2024
Source of Emission	: Stack attached to Heating Chamber Section
Instrument used	: Stack Sampler VSS1 (Sr.No. 247 DTK 2019)
Instrument Calibration Status	: Calibrated (upto 17.12.2024)
Type of Chimney	: Bricks
Type of Fuel used	: Coal
Stack height (from the ground level)	: 105 feet
Stack diameter (at the sampling point)	: 3.0 mtr
Sample Location	: From the port hole
Purpose of sampling	: Monitoring
Sample collected by	: By our Lab. Representative

A Observations

1. Stack gas temperature, °C	: 36.0
2. Temperature at Metering point, °C	: 21.0
3. Avg. stack gas velocity, m/sec	: 4.93
4. Sampling flow rate, Lt./min.	: 33.0
5. Period of sampling, Minutes	: 35.0
6. Volumetric flow rate, Nm ³ / Hr	: 75866.73

B Results

S.N.	Test Parameters	Units	Results	Standard Limit	Test Method
Discipline: Chemical, Group: Atmospheric Pollution					
1	Particulate Matter (PM)	mg/Nm ³	116.73	250 Max	IS 11255 (Part-I) : 1985
2	Sulphur Dioxide (SO ₂)	mg/Nm ³	20.96	-	HTH/QF/7.2/2/CH-02, SOP No-23
3	Nitrogen Dioxide (NO ₂)	mg/Nm ³	24.46	-	HTH/QF/7.2/2/CH-02, SOP No-23
4	Carbon Dioxide (CO ₂)	%	1.80	-	HTH/QF/7.2/2/CH-02, SOP No-23

End of Report

Remarks : Particulate Matter Corrected @4 % CO₂.

Standard Limit Of PM as per MOEF & CC, G.S.R. 143 (E) Dated:22 February 2022.

In the Presence of Dr. Satish Kumar Sc-B (HSPCB RO Kaithal).

Signature
Review By
09-03-2024



Md. Asfak Ansari
Sr. Manager (Env.)

Page No.: 1 of 1

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418 - Form IV

(See Rule 20)

P.R. AEE-I, AEE-II, JEE/Sc-B
Assit./Clerk, DEO-III/DEO-II
for Shy

Dated: 27.12.2023

Report No- 1021

I hereby, certify that I Neeraj Bala Board Analyst duly appointed under sub section (2) of section 29 of the Air (Prevention and Control of Pollution) Act 1981 received a sample on the 20th December of, 2023, collected by Dr. Satish Kumar, Sc.B on 19th December of, 2023, of M/s Baba Rajpuri Bhatta Company, Manas, Kaithal for analysis.

Further certify that I have analyzed the above mentioned sample on 20th day December of, 2023, to 27th -December-2023 and declare the result of analysis to be as follows:-

Sr.	Parameter Name	Result	Limit
1.	Sample Code	1021	
2.	Name of Plant/ Section #	Brick Kiln	
3.	Stack Attached to #	Brick Kiln	
4.	Normal Operating Schedule (hr/day)#	24 hrs	
5.	Type of Chimney #	Bricks	
6.	Stack Temperature (°C) #	97	
7.	Average stack velocity (m/sec) #	6.14	
8.	Stack Height from Ground Level #	105 feet	
9.	Diameter of the Stack #	3 feet	
10.	Quantity of Emission (m ³ /sec)	3.90	
11.	Type of Fuel #	Coal	
12.	Suspended particulate matter (mg/m3)	26.8	250

Method of Testing As per relevant part of Indian Standard Methods for Measurement of Air Pollution IS:11255 (P-1) Stack/IS:5182(P-4) Ambient and Emission regulation part III of Central Pollution Control Board.

The Conditions of the seals, listening and container on receipt was as follows:
Container had its seal found intact and in order, slip on the container had the signature of the representative of the industry and the Board.

Signed this 27.12.2023

Haryana State Pollution Control Board Laboratory,
SCO-115, 1st & 2nd Floor, Sector-25, Panchkula, Haryana

To

The Member Secretary, HSPCB, Panchkula

Regional Office: Kaithal. This test report relate only to the particular sample submitted for testing.

This information is provided by the field officer.

Neeraj Bala
Board Analyst

End of the Report



HARYANA TEST HOUSE

& Consultancy Services

50-C, Sector-25 Part-II, HUDA, PANIPAT-132 103 (HR.)

Contact : (Off.) 86077-70160, 0180-4067223, (Env.)86077-70164, (BM) 86077-70166, (Food) 86077-70169

DOC No. HTH/QF/7.8 Web Site : www.haryanatesthouse.net, e-mail : haryanatesthousecs@gmail.com, info@haryanatesthouse.net



TC-7811



An ISO 9001:2015, ISO 14001:2015, ISO 45001:2018 Certified Laboratory

TEST REPORT

Issued To:

MAA BHAGWATI BHATTA COMPANY
Village Mago Majri, Kaithal (HR)

Report No. : HTH/EP/240302123
ULR No. : TC781124100001972F
Party's Ref No. : Nil
Booking Date : 02/03/2024
Period of Testing : 02/03/2024 To 09/03/2024
Reporting Date : 09/03/2024

Sample Description : Stack Emission (Process)
Type of Industry : Bricks Industry
Name of Plant/ Section : Heating Chamber Section
Date of sampling : 01/03/2024
Source of Emission : Stack attached to Heating Chamber Section
Instrument used : Stack Sampler VSS1 (Sr.No. 247 DTK 2019)
Instrument Calibration Status : Calibrated (upto 17.12.2024)
Type of Chimney : Bricks
Type of Fuel used : Coal
Stack height (from the ground level) : 33 mtr
Stack diameter (at the sampling point) : 4.0 mtr
Sample Location : From the port hole
Purpose of sampling : Monitoring
Sample collected by : By our Lab. Representative

A Observations

1. Stack gas temperature, °C : 51.0
2. Temperature at Metering point, °C : 27.0
3. Avg. stack gas velocity, m/sec : 4.80
4. Sampling flow rate, Lt./min. : 32.0
5. Period of sampling, Minutes : 35.0
6. Volumetric flow rate, Nm³/ Hr : 70446.45

B Results

S.N.	Test Parameters	Units	Results	Standard Limit	Test Method
Discipline: Chemical, Group: Atmospheric Pollution					
1	Particulate Matter (PM)	mg/Nm ³	108.41	250 Max	IS 11255 (Part-I) : 1985
2	Sulphur Dioxide (SO ₂)	mg/Nm ³	23.58	-	HTH/QF/7.2/2/CH-02, SOP No-23
3	Nitrogen Dioxide (NO ₂)	mg/Nm ³	43.27	-	HTH/QF/7.2/2/CH-02, SOP No-23
4	Carbon Dioxide (CO ₂)	%	3.80	-	HTH/QF/7.2/2/CH-02, SOP No-23

End of Report

Remarks : Particulate Matter Corrected @4 % CO₂.

Standard Limit Of PM as per MOEF & CC, G.S.R. 143 (E) Dated:22 February 2022.

In the Presence of Dr. Satish Kumar Sc-B (HSPCB RO Kaithal).

[Signature]
03-03-2024
Review by

[Signature]
09/03/24
Md. Asfak Ansari
Sr. Manager (Env.)

Page No.: 1 of 1

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420



HARYANA TEST HOUSE

& Consultancy Services

50-C, Sector-25 Part-II, HUDA, PANIPAT-132 103 (HR.)

Contact : (Off.) 86077-70160, 0180-4067223, (Env.) 86077-70164, (BM) 86077-70166, (Food) 86077-70169
 Web Site : www.haryanatesthouse.net, e-mail : haryanatesthousecs@gmail.com, info@haryanatesthouse.net

DOC No. HTH/QF/7.8



An ISO 9001:2015, ISO 14001:2015, ISO 45001:2018 Certified Laboratory

TEST REPORT

Issued To: VISHKARMA BHATTA COMPANY Village Harsola, Kaithal (HR)	Report No. : HTH/EP/240229032 ULR No. : TC781124100001865F Party's Ref No. : Nil Booking Date : 29/02/2024 Period of Testing : 29/02/2024 To 07/03/2024 Reporting Date : 07/03/2024
---	--

Sample Description	: Stack Emission (Process)
Type of Industry	: Bricks Industry
Name of Plant/ Section	: Heating Chamber Section
Date of sampling	: 28/02/2024
Source of Emission	: Stack attached to Heating Chamber Section
Instrument used	: Stack Sampler VSS1 (Sr.No. 247 DTK 2019)
Instrument Calibration Status	: Calibrated (upto 17.12.2024)
Type of Chimney	: Bricks
Type of Fuel used	: Coal
Stack height (from the ground level)	: 33 Mtr
Stack diameter (at the sampling point)	: 3.0 mtr.
Sample Location	: From the port hole
Purpose of sampling	: Monitoring
Sample collected by	: By our Lab. Representative

A Observations

1. Stack gas temperature, °C	: 49.0
2. Temperature at Metering point, °C	: 26.0
3. Avg. stack gas velocity, m/sec	: 5.27
4. Sampling flow rate, Lt./min.	: 35.0
5. Period of sampling, Minutes	: 30.0
6. Volumetric flow rate, Nm ³ / Hr	: 78876.42

B Results

S.N.	Test Parameters	Units	Results	Standard Limit	Test Method
Discipline: Chemical, Group: Atmospheric Pollution					
1	Particulate Matter (PM)	mg/Nm ³	129.57	250 Max	IS 11255 (Part-I) : 1985
2	Sulphur Dioxide (SO ₂)	mg/Nm ³	15.72	-	HTH/QF/7.2/2/CH-02, SOP No-23
3	Nitrogen Dioxide (NO ₂)	mg/Nm ³	37.63	-	HTH/QF/7.2/2/CH-02, SOP No-23
4	Carbon Dioxide (CO ₂)	%	2.60	-	HTH/QF/7.2/2/CH-02, SOP No-23

End of Report

Remarks : Particulate Matter Corrected @4 % CO₂
 Standard Limit Of PM as per MOEF & CC, G.S.R. 143 (E) Dated:22 February 2022
 In the Presence of Dr. Satish Kumar Sc-B (HSPCB RO Kaithal)

[Signature]
 Review by
 07.03.2024

[Signature]
 Md. Asfak Ansari
 Sr. Manager (Env.)
 07/03/24

Page No.: 1 of 1

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TEST REPORT

Issued To: JAI DURGA BHATTA COMPANY Village Harsola, Kithal (HR)	Report No. : HTH/EP/240229037 ULR No. : TC781124100001860F Party's Ref No. : Nil Booking Date : 29/02/2024 Period of Testing : 29/02/2024 To 07/03/2024 Reporting Date : 07/03/2024
--	--

Sample Description	: Stack Emission (Process)
Type of Industry	: Bricks Industry
Name of Plant/ Section	: Heating Chamber Section
Date of sampling	: 28/02/2024
Source of Emission	: Stack attached to Heating Chamber Section
Instrument used	: Stack Sampler VSS1 (Sr.No. 247 DTK 2019)
Instrument Calibration Status	: Calibrated (upto 17.12.2024)
Type of Chimney	: Bricks
Type of Fuel used	: Coal
Stack height (from the ground level)	: 105 feet
Stack diameter (at the sampling point)	: 3.0 mtr.
Sample Location	: From the port hole
Purpose of sampling	: Monitoring
Sample collected by	: By our Lab. Representative

A Observations

1. Stack gas temperature, °C	: 42.0
2. Temperature at Metering point, °C	: 23.0
3. Avg. stack gas velocity, m/sec	: 4.86
4. Sampling flow rate, Lt./min.	: 33.0
5. Period of sampling, Minutes	: 35.0
6. Volumetric flow rate, Nm ³ / Hr	: 74356.37

B Results

S.N.	Test Parameters	Units	Results	Standard Limit	Test Method
Discipline: Chemical, Group: Atmospheric Pollution					
1	Particulate Matter (PM)	mg/Nm ³	107.36	250 Max	IS 11255 (Part-I) : 1985
2	Sulphur Dioxide (SO ₂)	mg/Nm ³	10.48	-	HTH/QF/7.2/2/CH-02, SOP No-23
3	Nitrogen Dioxide (NO ₂)	mg/Nm ³	24.46	-	HTH/QF/7.2/2/CH-02, SOP No-23
4	Carbon Dioxide (CO ₂)	%	2.30	-	HTH/QF/7.2/2/CH-02, SOP No-23

End of Report

Remarks : Particulate Matter Corrected @4 % CO₂
 Standard Limit Of PM as per MOEF & CC, G.S.R. 143 (E) Dated:22 February 2022
 In the Presence of Dr. Satish Kumar Sc-B (HSPCB RO Kaithal)

[Signature]
 03-03-2024
 Review by

[Signature]
 03/03/24
 Md. Asif Ansari
 Sr. Manager (Env.)

Page No.: 1 of 1

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TEST REPORT

Issued To:

MAHA SHAKTI BHATTA COMPANY
 Village Dohar, Distt. Kaithal (Hr)

Report No. : HTH/EP/240304043
 ULR No. : TC781124100001980F
 Party's Ref No. : Nil
 Booking Date : 04/03/2024
 Period of Testing : 04/03/2024 To 09/03/2024
 Reporting Date : 09/03/2024

Sample Description

Type of Industry : Stack Emission (Process)
 Name of Plant/ Section : Bricks Industry
 Date of sampling : Heating Chamber Section
 Source of Emission : 02/03/2024
 Instrument used : Stack attached to Heating Chamber Section
 Instrument Calibration Status : Stack Sampler VSS1 (Sr.No. 247 DTK 2019)
 Type of Chimney : Calibrated (upto 17.12.2024)
 Type of Fuel used : Bricks
 Stack height (from the ground level) : Coal
 Stack diameter (at the sampling point) : 33 mtr
 Sample Location : 3.5 mtr
 Purpose of sampling : From the port hole
 Sample collected by : Monitoring
 Sample collected by : By our Lab. Representative

A Observations

- Stack gas temperature, °C : 38.0
- Temperature at Metering point, °C : 22.0
- Avg. stack gas velocity, m/sec : 4.95
- Sampling flow rate, Lt./min. : 33.0
- Period of sampling, Minutes : 30.0
- Volumetric flow rate, Nm³/ Hr : 75684.63

B Results

S.N.	Test Parameters	Units	Results	Standard Limit	Test Method
Discipline: Chemical, Group: Atmospheric Pollution					
1	Particulate Matter (PM)	mg/Nm ³	118.40	250 Max	IS 11255 (Part-I) : 1985
2	Sulphur Dioxide (SO ₂)	mg/Nm ³	28.82	-	HTH/QF/7.2/2/CH-02, SOP No-23
3	Nitrogen Dioxide (NO ₂)	mg/Nm ³	39.51	-	HTH/QF/7.2/2/CH-02, SOP No-23
4	Carbon Dioxide (CO ₂)	%	3.70	-	HTH/QF/7.2/2/CH-02, SOP No-23

End of Report

Remarks : Particulate Matter Corrected @4 % CO₂.

Standard Limit Of PM as per MOEF & CC, G.S.R. 143 (E) Dated:22 February 2022.

In the Presence of Dr. Satish Kumar Sc-B (HSPCB RO Kaithal).

Asrāk Ansari
 03-03-2024
 Review by

Asrāk Ansari
 07/03/24
 Sr. Manager (Env.)

- Page No.: 1 of 1
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TEST REPORT

Issued To:

OM BRICKS COMPANY
Village Harsola, Kaithal (HR)

Report No. : HTH/EP/240229033
ULR No. : TC781124100001866F
Party's Ref No. : Nil
Booking Date : 29/02/2024
Period of Testing : 29/02/2024 To 07/03/2024
Reporting Date : 07/03/2024

Sample Description : Stack Emission (Process)
Type of Industry : Bricks Industry
Name of Plant/ Section : Heating Chamber Section
Date of sampling : 28/02/2024
Source of Emission : Stack attached to Heating Chamber Section
Instrument used : Stack Sampler VSS1 (Sr.No. 247 DTK 2019)
Instrument Calibration Status : Calibrated (upto 17.12.2024)
Type of Chimney : Bricks
Type of Fuel used : Coal
Stack height (from the ground level) : 105 feet
Stack diameter (at the sampling point) : 4.5 mtr.
Sample Location : From the port hole
Purpose of sampling : Monitoring
Sample collected by : By our Lab. Representative

A Observations

- Stack gas temperature, °C : 52.0
- Temperature at Metering point, °C : 25.0
- Avg. stack gas velocity, m/sec : 4.68
- Sampling flow rate, Lt./min. : 31.0
- Period of sampling, Minutes : 35.0
- Volumetric flow rate, Nm³/ Hr : 69399.27

B Results

S.N.	Test Parameters	Units	Results	Standard Limit	Test Method
Discipline: Chemical, Group: Atmospheric Pollution					
1	Particulate Matter (PM)	mg/Nm ³	103.36	250 Max	IS 11255 (Part-I) : 1985
2	Sulphur Dioxide (SO ₂)	mg/Nm ³	15.72	-	HTH/QF/7.2/2/CH-02, SOP No-23
3	Nitrogen Dioxide (NO ₂)	mg/Nm ³	20.70	-	HTH/QF/7.2/2/CH-02, SOP No-23
4	Carbon Dioxide (CO ₂)	%	2.80	-	HTH/QF/7.2/2/CH-02, SOP No-23

End of Report

Remarks : Particulate Matter Corrected @4 % CO₂

Standard Limit Of PM as per MOEF & CC, G.S.R. 143 (E) Dated:22 February 2022

In the Presence of Dr. Satish Kumar Sc-B (HSPCB RO Kaithal)

Signature
07-03-2024
Reviewed by

Signature
07/03/24
Md. Asfak Ansari
Sr. Manager (Env.)

Page No.: 1 of 1

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TEST REPORT

Issued To:

SHRI SHYAM BRICKS COMPANY
 Village Katwar, Kaithal (HR)

Report No. : HTH/EP/240224022

ULR No. : TC781124100001601F

Party's Ref No. : Nil

Booking Date : 24/02/2024

Period of Testing : 24/02/2024 To 29/02/2024

Reporting Date : 29/02/2024

Sample Description	: Stack Emission (Process)
Type of Industry	: Bricks Industry
Name of Plant/ Section	: Heating Chamber Section
Date of sampling	: 24/02/2024
Source of Emission	: Stack attached to Heating Chamber Section
Instrument used	: Stack Sampler VSS1 (Sr.No. 247 DTK 2019)
Instrument Calibration Status	: Calibrated (upto 17.12.2024)
Type of Chimney	: Bricks
Type of Fuel used	: Coal
Stack height (from the ground level)	: 105 feet
Stack diameter (at the sampling point)	: 3.5 Meter
Sample Location	: From the port hole
Purpose of sampling	: Monitoring
Sample collected by	: By our Lab. Representative

A Observations

1. Stack gas temperature, °C	: 44.0
2. Temperature at Metering point, °C	: 28.0
3. Avg. stack gas velocity, m/sec	: 5.21
4. Sampling flow rate, Lt./min.	: 35.0
5. Period of sampling, Minutes	: 30.0
6. Volumetric flow rate, Nm ³ / Hr	: 163007.37

B Results

S.N.	Test Parameters	Units	Results	Standard Limit	Test Method
Discipline: Chemical, Group: Atmospheric Pollution					
1	Particulate Matter (PM)	mg/Nm ³	129.06	250 Max	IS 11255 (Part-I) : 1985
2	Sulphur Dioxide (SO ₂)	mg/Nm ³	5.24	-	HTH/QF/7.2/2/CH-02, SOP No-23
3	Nitrogen Dioxide (NO ₂)	mg/Nm ³	39.51	-	HTH/QF/7.2/2/CH-02, SOP No-23
4	Carbon Dioxide (CO ₂)	%	3.20	-	HTH/QF/7.2/2/CH-02, SOP No-23

End of Report

Remarks : Particulate Matter Corrected @4 % CO₂
 Standard Limit Of PM as per MOEF & CC, G.S.R. 143 (E) Dated:22 February 2022
 In the Presence of Dr. Satish Kumar Sc-B (HSPCB RO Kaithal)


 Md. Asif Ansari
 Sr. Manager (Env.)

Page No.: 1 of 1

Review by
 29.2.24

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TEST REPORT

Issued To: SIHAG BHATTA COMPANY Village Sujuma, Kaithal (HR)	Report No. : HTH/EP/240302125 ULR No. : TC781124100001971F Party's Ref No. : Nil Booking Date : 02/03/2024 Period of Testing : 02/03/2024 To 09/03/2024 Reporting Date : 09/03/2024
--	--

Sample Description	: Stack Emission (Process)
Type of Industry	: Bricks Industry
Name of Plant/ Section	: Heating Chamber Section
Date of sampling	: 01/03/2024
Source of Emission	: Stack attached to Heating Chamber Section
Instrument used	: Stack Sampler VSS1 (Sr.No. 247 DTK 2019)
Instrument Calibration Status	: Calibrated (upto 17.12.2024)
Type of Chimney	: Bricks
Type of Fuel used	: Coal
Stack height (from the ground level)	: 130 feet
Stack diameter (at the sampling point)	: 3.0 mtr
Sample Location	: From the port hole
Purpose of sampling	: Monitoring
Sample collected by	: By our Lab. Representative

A Observations

1. Stack gas temperature, °C	: 36.0
2. Temperature at Metering point, °C	: 27.0
3. Avg. stack gas velocity, m/sec	: 4.56
4. Sampling flow rate, Lt./min.	: 32.0
5. Period of sampling, Minutes	: 35.0
6. Volumetric flow rate, Nm ³ / Hr	: 70172.87

B Results

S.N.	Test Parameters	Units	Results	Standard Limit	Test Method
Discipline: Chemical, Group: Atmospheric Pollution					
1	Particulate Matter (PM)	mg/Nm ³	108.44	250 Max	IS 11255 (Part-I) : 1985
2	Sulphur Dioxide (SO ₂)	mg/Nm ³	13.10	-	HTH/QF/7.2/2/CH-02, SOP No-23
3	Nitrogen Dioxide (NO ₂)	mg/Nm ³	26.34	-	HTH/QF/7.2/2/CH-02, SOP No-23
4	Carbon Dioxide (CO ₂)	%	2.70	-	HTH/QF/7.2/2/CH-02, SOP No-23

End of Report

Remarks : Particulate Matter Corrected @4 % CO₂.

Standard Limit Of PM as per MOEF & CC, G.S.R. 143 (E) Dated:22 February 2022.

In the Presence of Dr. Satish Kumar Sc-B (HSPCB RO Kaithal).

[Signature]
09-03-2024
Review by

[Signature]
09-03-2024
Md. Asfak Ansari
Sr. Manager (Env.)

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DOC No. HTH/QF/7.8



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TEST REPORT

Issued To: RAGHBIR BRICKS CO. Village Chousala, Kaithal (HR)	Report No. : HTH/EP/240228037 ULR No. : TC781124100001754F Party's Ref No. : Nil Booking Date : 28/02/2024 Period of Testing : 28/02/2024 To 06/03/2024 Reporting Date : 06/03/2024
--	--

Sample Description	: Stack Emission (Process)
Type of Industry	: Bricks Industry
Name of Plant/ Section	: Heating Chamber Section
Date of sampling	: 27/02/2024
Source of Emission	: Stack attached to Heating Chamber Section
Instrument used	: Stack Sampler VSS1 (Sr.No. 247 DTK 2019)
Instrument Calibration Status	: Calibrated (upto 17.12.2024)
Type of Chimney	: Bricks
Type of Fuel used	: Coal
Stack height (from the ground level)	: 33 mtr.
Stack diameter (at the sampling point)	: 3.0 mtr.
Sample Location	: From the port hole
Purpose of sampling	: Monitoring
Sample collected by	: By our Lab. Representative

A Observations

1. Stack gas temperature, °C	: 39.0
2. Temperature at Metering point, °C	: 18.0
3. Avg. stack gas velocity, m/sec	: 5.40
4. Sampling flow rate, Lt./min.	: 36.0
5. Period of sampling, Minutes	: 30.0
6. Volumetric flow rate, Nm ³ / Hr	: 81188.25

B Results

S.N.	Test Parameters	Units	Results	Standard Limit	Test Method
Discipline: Chemical, Group: Atmospheric Pollution					
1	Particulate Matter (PM)	mg/Nm ³	119.01	250 Max	IS 11255 (Part-I) : 1985
2	Sulphur Dioxide (SO ₂)	mg/Nm ³	31.44	-	HTH/QF/7.2/2/CH-02, SOP No-23
3	Nitrogen Dioxide (NO ₂)	mg/Nm ³	41.39	-	HTH/QF/7.2/2/CH-02, SOP No-23
4	Carbon Dioxide (CO ₂)	%	3.40	-	HTH/QF/7.2/2/CH-02, SOP No-23

End of Report

Remarks : Particulate Matter Corrected @4 % CO₂
 Standard Limit Of PM as per MOEF & CC, G.S.R. 143 (E) Dated:22 February 2022
 In the Presence of Dr. Satish Kumar Sc-B (HSPCB RO Kaithal)

[Signature]
 Review by
 06/03/2024

[Signature]
 Md. Asfak Ansari
 Sr. Manager (Env.)
 06/03/24

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HARYANA TEST HOUSE

& Consultancy Services

50-C, Sector-25 Part-II, HUDA, PANIPAT-132 103 (HR.)

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DOC No. HTH/QF/7.8



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TEST REPORT

Issued To:

SAHARA'S BHATTA CO.
Village Matour, Kaithal (HR)

Report No. : HTH/EP/240228038

ULR No. : TC781124100001751F

Party's Ref No. : Nil

Booking Date : 28/02/2024

Period of Testing : 28/02/2024 To 06/03/2024

Reporting Date : 06/03/2024

Sample Description	: Stack Emission (Process)
Type of Industry	: Bricks Industry
Name of Plant/ Section	: Heating Chamber Section
Date of sampling	: 27/02/2024
Source of Emission	: Stack attached to Heating Chamber Section
Instrument used	: Stack Sampler VSS1 (Sr.No. 247 DTK 2019)
Instrument Calibration Status	: Calibrated (upto 17.12.2024)
Type of Chimney	: Bricks
Type of Fuel used	: Coal
Stack height (from the ground level)	: 33 mtr.
Stack diameter (at the sampling point)	: 8'x8'
Sample Location	: From the port hole
Purpose of sampling	: Monitoring
Sample collected by	: By our Lab. Representative

A Observations

1. Stack gas temperature, °C	: 45.0
2. Temperature at Metering point, °C	: 18.0
3. Avg. stack gas velocity, m/sec	: 5.12
4. Sampling flow rate, Lt./min.	: 33.0
5. Period of sampling, Minutes	: 30.0
6. Volumetric flow rate, Nm ³ / Hr	: 99997.61

B Results

S.N.	Test Parameters	Units	Results	Standard Limit	Test Method
Discipline: Chemical, Group: Atmospheric Pollution					
1	Particulate Matter (PM)	mg/Nm ³	102.99	250 Max	IS 11255 (Part-I) : 1985
2	Sulphur Dioxide (SO ₂)	mg/Nm ³	15.72	-	HTH/QF/7.2/2/CH-02, SOP No-23
3	Nitrogen Dioxide (NO ₂)	mg/Nm ³	28.22	-	HTH/QF/7.2/2/CH-02, SOP No-23
4	Carbon Dioxide (CO ₂)	%	2.80	-	HTH/QF/7.2/2/CH-02, SOP No-23

End of Report

Remarks : Particulate Matter Corrected @4 % CO₂

Standard Limit Of PM as per MOEF & CC, G.S.R. 143 (E) Dated:22 February 2022
In the Presence of Dr. Satish Kumar Sc-B (HSPCB RO Kaithal)

[Signature]
06-03-2024
Reviewed by

[Signature]
06/03/24
Md. Asfak Ansari
Sr. Manager (Env.)

Page No.: 1 of 1

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DOC No. HTH/QF/7.8 Web Site : www.haryanatesthouse.net, e-mail : haryanatesthousecs@gmail.com, info@haryanatesthouse.net



TC-7811



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TEST REPORT**Issued To:**SHRI RAM BRICKS COMPANY
Badsikri Kalan Kaithal (HR)

Report No. : HTH/EP/240227040

ULR No. : TC781124100001707F

Party's Ref No. : Nil

Booking Date : 27/02/2024

Period of Testing : 27/02/2024 To 05/03/2024

Reporting Date : 05/03/2024

Sample Description	: Stack Emission (Process)
Type of Industry	: Bricks Industry
Name of Plant/ Section	: Heating Chamber Section
Date of sampling	: 26/02/2024
Source of Emission	: Stack attached to Heating Chamber Section
Instrument used	: Stack Sampler VSS1 (Sr.No. 247 DTK 2019)
Instrument Calibration Status	: Calibrated (upto 17.12.2024)
Type of Chimney	: Bricks
Type of Fuel used	: Coal
Stack height (from the ground level)	: 33 mtr
Stack diameter (at the sampling point)	: 4.0 mtr
Sample Location	: From the port hole
Purpose of sampling	: Monitoring
Sample collected by	: By our Lab. Representative

A Observations

1. Stack gas temperature, °C	: 49.0
2. Temperature at Metering point, °C	: 22.0
3. Avg. stack gas velocity, m/sec	: 5.38
4. Sampling flow rate, Lt./min.	: 35.0
5. Period of sampling, Minutes	: 38.0
6. Volumetric flow rate, Nm ³ / Hr	: 78375.52

B Results

S.N.	Test Parameters	Units	Results	Standard Limit	Test Method
Discipline: Chemical, Group: Atmospheric Pollution					
1	Particulate Matter (PM)	mg/Nm ³	122.38	250 Max	IS 11255 (Part-I) : 1985
2	Sulphur Dioxide (SO ₂)	mg/Nm ³	15.72	-	HTH/QF/7.2/2/CH-02, SOP No-23
3	Nitrogen Dioxide (NO ₂)	mg/Nm ³	30.10	-	HTH/QF/7.2/2/CH-02, SOP No-23
4	Carbon Dioxide (CO ₂)	%	1.90	-	HTH/QF/7.2/2/CH-02, SOP No-23

End of Report

Remarks : Particulate Matter Corrected @4 % CO₂

Standard Limit Of PM as per MOEF & CC, G.S.R. 143 (E) Dated:22 February 2022

In the Presence of Dr. Satish Kumar Sc-B (HSPCB RO Kaithal)

Amh
05/03/2024
Review by

HARYANA TEST HOUSE
Auth. Sign.
Dt. 05/03/24
Md. Asfak Ansari
Sr. Manager (Env.)

Page No.: 1 of 1

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TEST REPORT

Issued To:

SARASWATI GRAM UDYOG MANDAL
Village Kailram, Kaithal (HR)

Report No. : HTH/EP/240227045
ULR No. : TC781124100001704F
Party's Ref No. : Nil
Booking Date : 27/02/2024
Period of Testing : 27/02/2024 To 05/03/2024
Reporting Date : 05/03/2024

Sample Description : Stack Emission (Process)
Type of Industry : Bricks Industry
Name of Plant/ Section : Heating Chamber Section
Date of sampling : 26/02/2024
Source of Emission : Stack attached to Heating Chamber Section
Instrument used : Stack Sampler VSS1 (Sr.No. 247 DTK 2019)
Instrument Calibration Status : Calibrated (upto 17.12.2024)
Type of Chimney : Bricks
Type of Fuel used : Coal
Stack height (from the ground level) : 33 mtr
Stack diameter (at the sampling point) : 8'X8'
Sample Location : From the port hole
Purpose of sampling : Monitoring
Sample collected by : By our Lab. Representative

A Observations

1. Stack gas temperature, °C : 39.0
2. Temperature at Metering point, °C : 20.0
3. Avg. stack gas velocity, m/sec : 5.18
4. Sampling flow rate, Lt./min. : 35.0
5. Period of sampling, Minutes : 40.0
6. Volumetric flow rate, Nm³/ Hr : 103115.03

B Results

S.N.	Test Parameters	Units	Results	Standard Limit	Test Method
Discipline: Chemical, Group: Atmospheric Pollution					
1	Particulate Matter (PM)	mg/Nm ³	120.84	250 Max	IS 11255 (Part-I) : 1985
2	Sulphur Dioxide (SO ₂)	mg/Nm ³	18.34	-	HTH/QF/7.2/2/CH-02, SOP No-23
3	Nitrogen Dioxide (NO ₂)	mg/Nm ³	30.10	-	HTH/QF/7.2/2/CH-02, SOP No-23
4	Carbon Dioxide (CO ₂)	%	2.90	-	HTH/QF/7.2/2/CH-02, SOP No-23

End of Report

Remarks : Particulate Matter Corrected @4 % CO₂
Standard Limit Of PM as per MOEF & CC, G.S.R. 143 (E) Dated:22 February 2022
In the Presence of Dr. Satish Kumar Sc-B (HSPCB RO Kaithal)

[Signature]
05-03-2024
Review by

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Dt. 05/03/24
Md. Asfak Ansari
Sr. Manager (Env.)

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DOC No. HTH/QF/7.8



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TEST REPORT

Issued To:

SURYA BHATTA CO.
Village Bhatta, Kaithal (HR)

Report No. : HTH/EP/240228035
ULR No. : TC781124100001753F
Party's Ref No. : Nil
Booking Date : 28/02/2024
Period of Testing : 28/02/2024 To 06/03/2024
Reporting Date : 06/03/2024

Sample Description : Stack Emission (Process)
Type of Industry : Bricks Industry
Name of Plant/ Section : Heating Chamber Section
Date of sampling : 27/02/2024
Source of Emission : Stack attached to Heating Chamber Section
Instrument used : Stack Sampler VSS1 (Sr.No. 247 DTK 2019)
Instrument Calibration Status : Calibrated (upto 17.12.2024)
Type of Chimney : Bricks
Type of Fuel used : Coal
Stack height (from the ground level) : 105 feet
Stack diameter (at the sampling point) : 7'X7'
Sample Location : From the port hole
Purpose of sampling : Monitoring
Sample collected by : By our Lab. Representative

A Observations

1. Stack gas temperature, °C : 48.0
2. Temperature at Metering point, °C : 19.0
3. Avg. stack gas velocity, m/sec : 5.59
4. Sampling flow rate, Lt./min. : 36.0
5. Period of sampling, Minutes : 30.0
6. Volumetric flow rate, Nm³/ Hr : 83926.52

B Results

S.N.	Test Parameters	Units	Results	Standard Limit	Test Method
Discipline: Chemical, Group: Atmospheric Pollution					
1	Particulate Matter (PM)	mg/Nm ³	132.77	250 Max	IS 11255 (Part-I) : 1985
2	Sulphur Dioxide (SO ₂)	mg/Nm ³	20.96	-	HTH/QF/7.2/2/CH-02, SOP No-23
3	Nitrogen Dioxide (NO ₂)	mg/Nm ³	22.58	-	HTH/QF/7.2/2/CH-02, SOP No-23
4	Carbon Dioxide (CO ₂)	%	2.80	-	HTH/QF/7.2/2/CH-02, SOP No-23

End of Report

Remarks : Particulate Matter Corrected @4 % CO₂
Standard Limit Of PM as per MOEF & CC, G.S.R. 143 (E) Dated:22 February 2022
In the Presence of Dr. Satish Kumar Sc-B (HSPCB RO Kaithal)

[Signature]
Review by
06-03-2024

[Signature]
Md. Asif Ansari
Sr. Manager (Env.)

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TEST REPORT

Issued To: JAI JAWALA BHATTA CO. Village Ballu, Distt. Kaithal (HR)	Report No. : HTH/EP/240227043 ULR No. : TC781124100001705F Party's Ref No. : Nil Booking Date : 27/02/2024 Period of Testing : 27/02/2024 To 05/03/2024 Reporting Date : 05/03/2024
---	--

Sample Description	: Stack Emission (Process)
Type of Industry	: Bricks Industry
Name of Plant/ Section	: Heating Chamber Section
Date of sampling	: 26/02/2024
Source of Emission	: Stack attached to Heating Chamber Section
Instrument used	: Stack Sampler VSS1 (Sr.No. 247 DTK 2019)
Instrument Calibration Status	: Calibrated (upto 17.12.2024)
Type of Chimney	: Bricks
Type of Fuel used	: Coal
Stack height (from the ground level)	: 105 feet
Stack diameter (at the sampling point)	: 7' X 7'
Sample Location	: From the port hole
Purpose of sampling	: Monitoring
Sample collected by	: By our Lab. Representative

A Observations

1. Stack gas temperature, °C	: 45.0
2. Temperature at Metering point, °C	: 24.0
3. Avg. stack gas velocity, m/sec	: 5.00
4. Sampling flow rate, Lt./min.	: 33.0
5. Period of sampling, Minutes	: 30.0
6. Volumetric flow rate, Nm ³ / Hr	: 74766.28

B Results

S.N.	Test Parameters	Units	Results	Standard Limit	Test Method
Discipline: Chemical, Group: Atmospheric Pollution					
1	Particulate Matter (PM)	mg/Nm ³	108.06	250 Max	IS 11255 (Part-I) : 1985
2	Sulphur Dioxide (SO ₂)	mg/Nm ³	18.34	-	HTH/QF/7.2/2/CH-02, SOP No-23
3	Nitrogen Dioxide (NO ₂)	mg/Nm ³	33.87	-	HTH/QF/7.2/2/CH-02, SOP No-23
4	Carbon Dioxide (CO ₂)	%	2.60	-	HTH/QF/7.2/2/CH-02, SOP No-23

End of Report

Remarks : Particulate Matter Corrected @4 % CO₂

Standard Limit Of PM as per MOEF & CC, G.S.R. 143 (E) Dated:22 February 2022

In the Presence of Dr. Satish Kumar Sc-B (HSPCB RO Kaithal)

Md. Arafat Ansari
 Sr. Manager (Env.)

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TEST REPORT

Issued To:

JAI SIYA RAM BHATTA CO.
Village Batta, Kaithal (HR)

Report No. : HTH/EP/240228036
ULR No. : TC781124100001755F
Party's Ref No. : Nil
Booking Date : 28/02/2024
Period of Testing : 28/02/2024 To 06/03/2024
Reporting Date : 06/03/2024

Sample Description : Stack Emission (Process)
Type of Industry : Bricks Industry
Name of Plant/ Section : Heating Chamber Section
Date of sampling : 27/02/2024
Source of Emission : Stack attached to Heating Chamber Section
Instrument used : Stack Sampler VSS1 (Sr.No. 247 DTK 2019)
Instrument Calibration Status : Calibrated (upto 17.12.2024)
Type of Chimney : Bricks
Type of Fuel used : Coal
Stack height (from the ground level) : 33 mtr.
Stack diameter (at the sampling point) : 6'X6'
Sample Location : From the port hole
Purpose of sampling : Monitoring
Sample collected by : By our Lab. Representative

A Observations

- Stack gas temperature, °C : 44.0
- Temperature at Metering point, °C : 16.0
- Avg. stack gas velocity, m/sec : 4.75
- Sampling flow rate, Lt./min. : 31.0
- Period of sampling, Minutes : 35.0
- Volumetric flow rate, Nm³/ Hr : 52348.43

B Results

S.N. Test Parameters	Units	Results	Standard Limit	Test Method
Discipline: Chemical, Group: Atmospheric Pollution				
1 Particulate Matter (PM)	mg/Nm ³	130.69	250 Max	IS 11255 (Part-I) : 1985
2 Sulphur Dioxide (SO ₂)	mg/Nm ³	28.82	-	HTH/QF/7.2/2/CH-02, SOP No-23
3 Nitrogen Dioxide (NO ₂)	mg/Nm ³	33.87	-	HTH/QF/7.2/2/CH-02, SOP No-23
4 Carbon Dioxide (CO ₂)	%	3.00	-	HTH/QF/7.2/2/CH-02, SOP No-23

End of Report

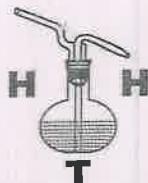
Remarks : Particulate Matter Corrected @4 % CO₂
Standard Limit Of PM as per MOEF & CC, G.S.R. 143 (E) Dated:22 February 2022
In the Presence of Dr. Satish Kumar Sc-B (HSPCB RO Kaithal)

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06/03/2024
Review by

[Signature]
06/03/24
Md. Asrak Ansari
Sr. Manager (Env.)

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TEST REPORT

Issued To: BALAJI BHATTA COMPANY Village Chousala, Distt. Kaithal (HR)	Report No. : HTH/EP/240227041 ULR No. : TC781124100001706F Party's Ref No. : Nil Booking Date : 27/02/2024 Period of Testing : 27/02/2024 To 05/03/2024 Reporting Date : 05/03/2024
--	--

Sample Description	: Stack Emission (Process)
Type of Industry	: Bricks Industry
Name of Plant/ Section	: Heating Chamber Section
Date of sampling	: 26/02/2024
Source of Emission	: Stack attached to Heating Chamber Section
Instrument used	: Stack Sampler VSS1 (Sr.No. 247 DTK 2019)
Instrument Calibration Status	: Calibrated (upto 17.12.2024)
Type of Chimney	: Bricks
Type of Fuel used	: Coal
Stack height (from the ground level)	: 105 feet
Stack diameter (at the sampling point)	: 3.5 mtr
Sample Location	: From the port hole
Purpose of sampling	: Monitoring
Sample collected by	: By our Lab. Representative

A Observations

1. Stack gas temperature, °C	: 33.0
2. Temperature at Metering point, °C	: 16.0
3. Avg. stack gas velocity, m/sec	: 4.15
4. Sampling flow rate, Lt./min.	: 28.0
5. Period of sampling, Minutes	: 40.0
6. Volumetric flow rate, Nm ³ / Hr	: 63618.10

B Results

S.N.	Test Parameters	Units	Results	Standard Limit	Test Method
Discipline: Chemical, Group: Atmospheric Pollution					
1	Particulate Matter (PM)	mg/Nm ³	148.38	250 Max	IS 11255 (Part-I) : 1985
2	Sulphur Dioxide (SO ₂)	mg/Nm ³	39.30	-	HTH/QF/7.2/2/CH-02, SOP No-23
3	Nitrogen Dioxide (NO ₂)	mg/Nm ³	48.92	-	HTH/QF/7.2/2/CH-02, SOP No-23
4	Carbon Dioxide (CO ₂)	%	3.80	-	HTH/QF/7.2/2/CH-02, SOP No-23

End of Report

Remarks : Particulate Matter Corrected @4 % CO₂

Standard Limit Of PM as per MOEF & CC, G.S.R. 143 (E) Dated:22 February 2022

In the Presence of Dr. Satish Kumar Sc-B (HSPCB RO Kaithal)

[Signature]
05-03-2024
Review by

HARYANA TEST HOUSE
 Md. Asfak Ansari
 Sr. Manager (Env.)
 05/03/24

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TEST REPORT

Issued To:

SALASAR JI BHATTA COMPANY
Village Kailram, Kaithal (HR)

Report No. : HTH/EP/240228033

ULR No. : TC781124100001756F

Party's Ref No. : Nil

Booking Date : 28/02/2024

Period of Testing : 28/02/2024 To 06/03/2024

Reporting Date : 06/03/2024

Sample Description : Stack Emission (Process)
Type of Industry : Bricks Industry
Name of Plant/ Section : Heating Chamber Section
Date of sampling : 27/02/2024
Source of Emission : Stack attached to Heating Chamber Section
Instrument used : Stack Sampler VSS1 (Sr.No. 247 DTK 2019)
Instrument Calibration Status : Calibrated (upto 17.12.2024)
Type of Chimney : Bricks
Type of Fuel used : Coal
Stack height (from the ground level) : 105 feet
Stack diameter (at the sampling point) : 3.5 mtr
Sample Location : From the port hole
Purpose of sampling : Monitoring
Sample collected by : By our Lab. Representative

A Observations

- Stack gas temperature, °C : 48.0
- Temperature at Metering point, °C : 19.0
- Avg. stack gas velocity, m/sec : 5.37
- Sampling flow rate, Lt./min. : 35.0
- Period of sampling, Minutes : 30.0
- Volumetric flow rate, Nm³/ Hr : 80623.51

B Results

S.N.	Test Parameters	Units	Results	Standard Limit	Test Method
Discipline: Chemical, Group: Atmospheric Pollution					
1	Particulate Matter (PM)	mg/Nm ³	116.34	250 Max	IS 11255 (Part-I) : 1985
2	Sulphur Dioxide (SO ₂)	mg/Nm ³	34.06	-	HTH/QF/7.2/2/CH-02, SOP No-23
3	Nitrogen Dioxide (NO ₂)	mg/Nm ³	45.15	-	HTH/QF/7.2/2/CH-02, SOP No-23
4	Carbon Dioxide (CO ₂)	%	3.60	-	HTH/QF/7.2/2/CH-02, SOP No-23

End of Report

Remarks : Particulate Matter Corrected @4 % CO₂
Standard Limit Of PM as per MOEF & CC, G.S.R. 143 (E) Dated:22 February 2022
In the Presence of Dr. Satish Kumar Sc-B (HSPCB RO Kaithal)

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28.02.2024
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[Signature]
Auth. Sign.
Dt. 06/03/24
Md. Asfak Ansari
Sr. Manager (Env.)

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DOC No. HTH/QF/7.8



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TEST REPORT

Issued To:

BABA RAJPURI BHATTA CO.
 Villgae Bhatta, Kaithal (HR)

Report No. : HTH/EP/240228034
 ULR No. : TC781124100001752F
 Party's Ref No. : Nil
 Booking Date : 28/02/2024
 Period of Testing : 28/02/2024 To 06/03/2024
 Reporting Date : 06/03/2024

Sample Description : Stack Emission (Process)
Type of Industry : Bricks Industry
Name of Plant/ Section : Heating Chamber Section
Date of sampling : 27/02/2024
Source of Emission : Stack attached to Heating Chamber Section
Instrument used : Stack Sampler VSS1 (Sr.No. 247 DTK 2019)
Instrument Calibration Status : Calibrated (upto 17.12.2024)
Type of Chimney : Bricks
Type of Fuel used : Coal
Stack height (from the ground level) : 33 Mtr.
Stack diameter (at the sampling point) : 4.0 mtr
Sample Location : From the port hole
Purpose of sampling : Monitoring
Sample collected by : By our Lab. Representative

A Observations

1. Stack gas temperature, °C : 38.0
 2. Temperature at Metering point, °C : 16.0
 3. Avg. stack gas velocity, m/sec : 5.06
 4. Sampling flow rate, Lt./min. : 34.0
 5. Period of sampling, Minutes : 30.0
 6. Volumetric flow rate, Nm³/ Hr : 77366.51

B Results

S.N. Test Parameters	Units	Results	Standard Limit	Test Method
Discipline: Chemical, Group: Atmospheric Pollution				
1 Particulate Matter (PM)	mg/Nm ³	101.75	250 Max	IS 11255 (Part-I) : 1985
2 Sulphur Dioxide (SO ₂)	mg/Nm ³	10.48	-	HTH/QF/7.2/2/CH-02, SOP No-23
3 Nitrogen Dioxide (NO ₂)	mg/Nm ³	35.75	-	HTH/QF/7.2/2/CH-02, SOP No-23
4 Carbon Dioxide (CO ₂)	%	2.40	-	HTH/QF/7.2/2/CH-02, SOP No-23

End of Report

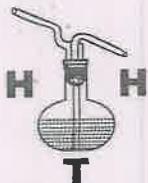
Remarks : Particulate Matter Corrected @4 % CO₂
 Standard Limit Of PM as per MOEF & CC, G.S.R. 143 (E) Dated:22 February 2022
 In the Presence of Dr. Satish Kumar Sc-B (HSPCB RO Kaithal)

[Signature]
 06/03/2024
 Reviewed by

[Signature]
 06/03/24
 Sr. Manager (Env.)

Page No.: 1 of 1

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Contact : (Off.) 86077-70160, 0180-4067223, (Env.)86077-70164, (BM) 86077-70166, (Food) 86077-70169

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TEST REPORT

Issued To:

SARASWATI BRICKS COMPANY
Wazir Nagar, Kaithal (HR)

Report No. : HTH/EP/240227042

ULR No. : TC781124100001703F

Party's Ref No. : Nil

Booking Date : 27/02/2024

Period of Testing : 27/02/2024 To 05/03/2024

Reporting Date : 05/03/2024

Sample Description	: Stack Emission (Process)
Type of Industry	: Bricks Industry
Name of Plant/ Section	: Heating Chamber Section
Date of sampling	: 26/02/2024
Source of Emission	: Stack attached to Heating Chamber Section
Instrument used	: Stack Sampler VSS1 (Sr.No. 247 DTK 2019)
Instrument Calibration Status	: Calibrated (upto 17.12.2024)
Type of Chimney	: Bricks
Type of Fuel used	: Coal
Stack height (from the ground level)	: 105 feet
Stack diameter (at the sampling point)	: 4.0 mtr
Sample Location	: From the port hole
Purpose of sampling	: Monitoring
Sample collected by	: By our Lab. Representative

A Observations

1. Stack gas temperature, °C	: 34.0
2. Temperature at Metering point, °C	: 18.0
3. Avg. stack gas velocity, m/sec	: 5.57
4. Sampling flow rate, Lt./min.	: 38.0
5. Period of sampling, Minutes	: 30.0
6. Volumetric flow rate, Nm ³ / Hr	: 85108.09

B Results

S.N.	Test Parameters	Units	Results	Standard Limit	Test Method
Discipline: Chemical, Group: Atmospheric Pollution					
1	Particulate Matter (PM)	mg/Nm ³	97.92	250 Max	IS 11255 (Part-I) : 1985
2	Sulphur Dioxide (SO ₂)	mg/Nm ³	34.06	-	HTH/QF/7.2/2/CH-02, SOP No-23
3	Nitrogen Dioxide (NO ₂)	mg/Nm ³	39.51	-	HTH/QF/7.2/2/CH-02, SOP No-23
4	Carbon Dioxide (CO ₂)	%	1.90	-	HTH/QF/7.2/2/CH-02, SOP No-23

End of Report

Remarks : Particulate Matter Corrected @4 % CO₂.

Standard Limit Of PM as per MOEF & CC, G.S.R. 143 (E) Dated:22 February 2022.

In the Presence of Dr. Satish Kumar Sc-B (HSPCB RO Kaithal)

[Signature]
05.03.2024
Review by

[Signature]
05/03/24
Md. Asfak Ansari
Sr. Manager (Env.)

Page No.: 1 of 1

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7. Laboratory is not responsible for the information provided by the customer. In case where information is provided by the customer and can affect the validity of results.

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50-C, Sector-25 Part-II, HUDA, PANIPAT-132 103 (HR.)

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Web Site : www.haryanatesthouse.net, e-mail : haryanatesthouseccs@gmail.com, info@haryanatesthouse.net

TC-7811



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TEST REPORT**Issued To:**PANNU BRICKS
Village Ballu, Distt. Kaithal (HR)Report No. : HTH/EP/240227044
ULR No. : TC781124100001708F
Party's Ref No. : Nil
Booking Date : 27/02/2024
Period of Testing : 27/02/2024 To 05/03/2024
Reporting Date : 05/03/2024

Sample Description : Stack Emission (Process)
Type of industry : Bricks Industry
Name of Plant/ Section : Heating Chamber Section
Date of sampling : 26/02/2024
Source of Emission : Stack attached to Heating Chamber Section
Instrument used : Stack Sampler VSS1 (Sr.No. 247 DTK 2019)
Instrument Calibration Status : Calibrated (upto 17.12.2024)
Type of Chimney : Bricks
Type of Fuel used : Coal
Stack height (from the ground level) : 105 feet
Stack diameter (at the sampling point) : 4.0 mtr
Sample Location : From the port hole
Purpose of sampling : Monitoring
Sample collected by : By our Lab. Representative

A Observations

- Stack gas temperature, °C : 42.0
- Temperature at Metering point, °C : 21.0
- Avg. stack gas velocity, m/sec : 5.32
- Sampling flow rate, Lt./min. : 35.0
- Period of sampling, Minutes : 25.0
- Volumetric flow rate, Nm³/ Hr : 79223.70

B Results

S.N.	Test Parameters	Units	Results	Standard Limit	Test Method
Discipline: Chemical, Group: Atmospheric Pollution					
1	Particulate Matter (PM)	mg/Nm ³	99.05	250 Max	IS 11255 (Part-I) : 1985
2	Sulphur Dioxide (SO ₂)	mg/Nm ³	20.96	-	HTH/QF/7.2/2/CH-02, SOP No-23
3	Nitrogen Dioxide (NO ₂)	mg/Nm ³	41.39	-	HTH/QF/7.2/2/CH-02, SOP No-23
4	Carbon Dioxide (CO ₂)	%	3.10	-	HTH/QF/7.2/2/CH-02, SOP No-23

End of Report

Remarks : Particulate Matter Corrected @4 % CO₂

Standard Limit Of PM as per MOEF & CC, G.S.R. 143 (E) Dated:22 February 2022

In the Presence of Dr. Satish Kumar Sc-B (HSPCB RO Kaithal)

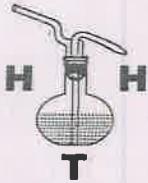
Amh
05-03-2024
Review by

Amh
05/03/24
Md. Asfak Ansari
Sr. Manager (Env.)

Page No.: 1 of 1

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HARYANA TEST HOUSE & Consultancy Services

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DOC No. HTH/QF/7.8



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TEST REPORT

Issued To:

RAMA BRICKS INDUSTRIES
Dohar to Deora Road, Village Dohar, Kaithal (HR)

Report No. : HTH/EP/240304040
ULR No. : TC781124100001979F
Party's Ref No. : Nil
Booking Date : 04/03/2024
Period of Testing : 04/03/2024 To 09/03/2024
Reporting Date : 09/03/2024

Sample Description : Stack Emission (Process)
Type of Industry : Bricks Industry
Name of Plant/ Section : Heating Chamber Section
Date of sampling : 02/03/2024
Source of Emission : Stack attached to Heating Chamber Section
Instrument used : Stack Sampler VSS1 (Sr.No. 247 DTK 2019)
Instrument Calibration Status : Calibrated (upto 17.12.2024)
Type of Chimney : Bricks
Type of Fuel used : Coal
Stack height (from the ground level) : 33 mtr
Stack diameter (at the sampling point) : 4.0 mtr
Sample Location : From the port hole
Purpose of sampling : Monitoring
Sample collected by : By our Lab. Representative

A Observations

1. Stack gas temperature, °C : 38.0
2. Temperature at Metering point, °C : 20.0
3. Avg. stack gas velocity, m/sec : 4.70
4. Sampling flow rate, Lt./min. : 32.0
5. Period of sampling, Minutes : 35.0
6. Volumetric flow rate, Nm³/ Hr : 71862.18

B Results

S.N.	Test Parameters	Units	Results	Standard Limit	Test Method
Discipline: Chemical, Group: Atmospheric Pollution					
1	Particulate Matter (PM)	mg/Nm ³	139.40	250 Max	IS 11255 (Part-I) : 1985
2	Sulphur Dioxide (SO ₂)	mg/Nm ³	34.06	-	HTH/QF/7.2/2/CH-02, SOP No-23
3	Nitrogen Dioxide (NO ₂)	mg/Nm ³	33.87	-	HTH/QF/7.2/2/CH-02, SOP No-23
4	Carbon Dioxide (CO ₂)	%	2.00	-	HTH/QF/7.2/2/CH-02, SOP No-23

End of Report

Remarks : Particulate Matter Corrected @4 % CO₂.

Standard Limit Of PM as per MOEF & CC, G.S.R. 143 (E) Dated:22 February 2022.

In the Presence of Dr. Satish Kumar Sc-B (HSPCB RO Kaithal).

[Signature]
09-03-2024
Review by

[Signature]
09/03/2024
Md. Asfak Ansari
Sr. Manager (Env.)

Page No.: 1 of 1

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TEST REPORT

Issued To: Saraswati Bhatta Company Village Malikpur, Kaithal (HR)	Report No. : HTH/EP/240304042 ULR No. : TC781124100001976F Party's Ref No. : Nil Booking Date : 04/03/2024 Period of Testing : 04/03/2024 To 09/03/2024 Reporting Date : 09/03/2024
--	--

Sample Description	: Stack Emission (Process)
Type of Industry	: Bricks Industry
Name of Plant/ Section	: Heating Chamber Section
Date of sampling	: 02/03/2024
Source of Emission	: Stack attached to Heating Chamber Section
Instrument used	: Stack Sampler VSS1 (Sr.No. 247 DTK 2019)
Instrument Calibration Status	: Calibrated (upto 17.12.2024)
Type of Chimney	: Bricks
Type of Fuel used	: Coal
Stack height (from the ground level)	: 105 feet
Stack diameter (at the sampling point)	: 4.0 mtr
Sample Location	: From the port hole
Purpose of sampling	: Monitoring
Sample collected by	: By our Lab. Representative

A Observations

1. Stack gas temperature, °C	: 44.0
2. Temperature at Metering point, °C	: 24.0
3. Avg. stack gas velocity, m/sec	: 4.49
4. Sampling flow rate, Lt./min.	: 30.0
5. Period of sampling, Minutes	: 40.0
6. Volumetric flow rate, Nm ³ / Hr	: 67351.92

B Results

S.N.	Test Parameters	Units	Results	Standard Limit	Test Method
Discipline: Chemical, Group: Atmospheric Pollution					
1	Particulate Matter (PM)	mg/Nm ³	111.81	250 Max	IS 11255 (Part-I) : 1985
2	Sulphur Dioxide (SO ₂)	mg/Nm ³	15.72	-	HTH/QF/7.2/2/CH-02, SOP No-23
3	Nitrogen Dioxide (NO ₂)	mg/Nm ³	35.75	-	HTH/QF/7.2/2/CH-02, SOP No-23
4	Carbon Dioxide (CO ₂)	%	2.30	-	HTH/QF/7.2/2/CH-02, SOP No-23

End of Report

Remarks : Particulate Matter Corrected @4 % CO₂.

Standard Limit Of PM as per MOEF & CC, G.S.R. 143 (E) Dated:22 February 2022.

In the Presence of Dr. Satish Kumar Sc-B (HSPCB RO Kaithal).

[Signature]
 Review by
 03-2024

[Signature]
 Md. Asfak Ansari
 Sr. Manager (Env.)
 07/03/24

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TEST REPORT

Issued To:

AJIT GRAM UDYOG MANDAL
VPO Habri_Kaithal (HR)

Report No. : HTH/EP/240226006
ULR No. : TC781124100001604F
Party's Ref No. : Nil
Booking Date : 26/02/2024
Period of Testing : 26/02/2024 To 29/02/2024
Reporting Date : 29/02/2024

Sample Description

Type of Industry : Stack Emission (Process)
Name of Plant/ Section : Bricks Industry
Date of sampling : Heating Chamber Section
Source of Emission : 25/02/2024
Instrument used : Stack attached to Heating Chamber Section
Instrument Calibration Status : Stack Sampler VSS1 (Sr.No. 247 DTK 2019)
Type of Chimney : Calibrated (upto 17.12.2024)
Type of Fuel used : Bricks
Stack height (from the ground level) : Coal
Stack diameter (at the sampling point) : 33 mtr.
Sample Location : 10' X 10'
Purpose of sampling : From the port hole
Sample collected by : Monitoring
By our Lab. Representative

A Observations

- Stack gas temperature, °C : 40.0
- Temperature at Metering point, °C : 22.0
- Avg. stack gas velocity, m/sec : 5.52
- Sampling flow rate, Lt./min. : 37.0
- Period of sampling, Minutes : 30.0
- Volumetric flow rate, Nm³/ Hr : 169987.57

B Results

S.N.	Test Parameters	Units	Results	Standard Limit	Test Method
Discipline: Chemical, Group: Atmospheric Pollution					
1	Particulate Matter (PM)	mg/Nm ³	107.14	250 Max	IS 11255 (Part-I) : 1985
2	Sulphur Dioxide (SO ₂)	mg/Nm ³	15.72	-	HTH/QF/7.2/2/CH-02, SOP No-23
3	Nitrogen Dioxide (NO ₂)	mg/Nm ³	45.15	-	HTH/QF/7.2/2/CH-02, SOP No-23
4	Carbon Dioxide (CO ₂)	%	2.60	-	HTH/QF/7.2/2/CH-02, SOP No-23

End of Report

Remarks : Particulate Matter Corrected @4 % CO₂

Standard Limit Of PM as per MOEF & CC, G.S.R. 143 (E) Dated:22 February 2022

In the Presence of Dr. Satish Kumar Sc-B (HSPCB RO Kaithal)

Md. Asfak Ansari
Sr. Manager (Env.)

Page No.: 1 of 1

- Review by: *[Signature]* 29.2.24
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-48 441



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50-C, Sector-25 Part-II, HUDA, PANIPAT-132 103 (HR.)

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TEST REPORT

Issued To: SHIVA BRICKS GUM Karnal Road, Ahmedpur, Kaithal (HR)	Report No. : HTH/EP/240226008 ULR No. : TC781124100001606F Party's Ref No. : Nil Booking Date : 26/02/2024 Period of Testing : 26/02/2024 To 29/02/2024 Reporting Date : 29/02/2024
---	--

Sample Description	: Stack Emission (Process)
Type of Industry	: Bricks Industry
Name of Plant/ Section	: Heating Chamber Section
Date of sampling	: 25/02/2024
Source of Emission	: Stack attached to Heating Chamber Section
Instrument used	: Stack Sampler VSS1 (Sr.No. 247 DTK 2019)
Instrument Calibration Status	: Calibrated (upto 17.12.2024)
Type of Chimney	: Bricks
Type of Fuel used	: Coal
Stack height (from the ground level)	: 110 feet
Stack diameter (at the sampling point)	: 8' X 8'
Sample Location	: From the port hole
Purpose of sampling	: Monitoring
Sample collected by	: By our Lab. Representative

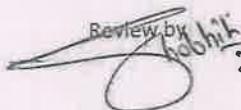
- A Observations**
- Stack gas temperature, °C : 42.0
 - Temperature at Metering point, °C : 29.0
 - Avg. stack gas velocity, m/sec : 5.75
 - Sampling flow rate, Lt./min. : 39.0
 - Period of sampling, Minutes : 30.0
 - Volumetric flow rate, Nm3/ Hr : 112605.53

B Results

S.N.	Test Parameters	Units	Results	Standard Limit	Test Method
Discipline: Chemical, Group: Atmospheric Pollution					
1	Particulate Matter (PM)	mg/Nm3	187.25	250 Max	IS 11255 (Part-I) : 1985
2	Sulphur Dioxide (SO2)	mg/Nm3	5.24	-	HTH/QF/7.2/2/CH-02, SOP No-23
3	Nitrogen Dioxide (NO2)	mg/Nm3	26.34	-	HTH/QF/7.2/2/CH-02, SOP No-23
4	Carbon Dioxide (CO2)	%	2.60	-	HTH/QF/7.2/2/CH-02, SOP No-23

End of Report

Remarks : Particulate Matter Corrected @4 % CO2
 Standard Limit Of PM as per MOEF & CC, G.S.R. 143 (E) Dated:22 February 2022
 In the Presence of Dr. Satish Kumar Sc-B (HSPCB RO Kaithal)

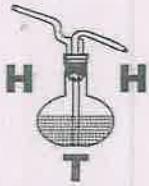
Review by

 29.2.24


 29/02/24
 Md. Asfak Ansari
 Sr. Manager (Env.)

Page No.: 1 of 1

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HARYANA TEST HOUSE & Consultancy Services



50-C, Sector-25 Part-II, HUDA, PANIPAT-132 103 (HR.)

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DOC No. HTH/QF/7.8



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TEST REPORT

Issued To:
SHANKAR BHATTA CO.
Village Pilni Distt. Kaithal (HR)

Report No. : HTH/EP/240226009
ULR No. : TC781124100001602F
Party's Ref No. : Nil
Booking Date : 26/02/2024
Period of Testing : 26/02/2024 To 29/02/2024
Reporting Date : 29/02/2024

Sample Description : Stack Emission (Process)
Type of Industry : Bricks Industry
Name of Plant/ Section : Heating Chamber Section
Date of sampling : 25/02/2024
Source of Emission : Stack attached to Heating Chamber Section
Instrument used : Stack Sampler VSS1 (Sr.No. 247 DTK 2019)
Instrument Calibration Status : Calibrated (upto 17.12.2024)
Type of Chimney : Bricks
Type of Fuel used : Coal
Stack height (from the ground level) : 105 feet
Stack diameter (at the sampling point) : 3.0 mtr
Sample Location : From the port hole
Purpose of sampling : Monitoring
Sample collected by : By our Lab. Representative

A Observations

1. Stack gas temperature, °C : 42.0
2. Temperature at Metering point, °C : 24.0
3. Avg. stack gas velocity, m/sec : 4.72
4. Sampling flow rate, Lt./min. : 33.0
5. Period of sampling, Minutes : 30.0
6. Volumetric flow rate, Nm³/ Hr : 109185.92

B Results

S.N.	Test Parameters	Units	Results	Standard Limit	Test Method
Discipline: Chemical, Group: Atmospheric Pollution					
1	Particulate Matter (PM)	mg/Nm ³	151.23	250 Max	IS 11255 (Part-I) : 1985
2	Sulphur Dioxide (SO ₂)	mg/Nm ³	BLQ(LOQ:3.0)	-	HTH/QF/7.2/2/CH-02, SOP No-23
3	Nitrogen Dioxide (NO ₂)	mg/Nm ³	22.58	-	HTH/QF/7.2/2/CH-02, SOP No-23
4	Carbon Dioxide (CO ₂)	%	2.90	-	HTH/QF/7.2/2/CH-02, SOP No-23

End of Report

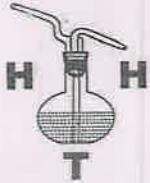
Remarks : Particulate Matter Corrected @4 % CO₂
Standard Limit Of PM as per MOEF & CC, G.S.R. 143 (E) Dated:22 February 2022
In the Presence of Dr. Satish Kumar Sc-B (HSPCB RO Kaithal)

Review by
29.2.24

Md. Asfak Ansari
Sr. Manager (Env.)
29/02/24

Page No.: 1 of 1

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DOC No. HTH/QF/7.8

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TEST REPORT

Issued To: SHIV SHAKTI BRICKS CO. Village Habri, Distt. Kaithal (HR)	Report No. : HTH/EP/240226007 ULR No. : TC781124100001607F Party's Ref No. : Nil Booking Date : 26/02/2024 Period of Testing : 26/02/2024 To 29/02/2024 Reporting Date : 29/02/2024
--	--

Sample Description	: Stack Emission (Process)
Type of Industry	: Bricks Industry
Name of Plant/ Section	: Heating Chamber Section
Date of sampling	: 25/02/2024
Source of Emission	: Stack attached to Heating Chamber Section
Instrument used	: Stack Sampler VSS1 (Sr.No. 247 DTK 2019)
Instrument Calibration Status	: Calibrated (upto 17.12.2024)
Type of Chimney	: Bricks
Type of Fuel used	: Coal
Stack height (from the ground level)	: 33 mtr.
Stack diameter (at the sampling point)	: 7' X 7'
Sample Location	: From the port hole
Purpose of sampling	: Monitoring
Sample collected by	: By our Lab. Representative

- A Observations**
- Stack gas temperature, °C : 47.0
 - Temperature at Metering point, °C : 28.0
 - Avg. stack gas velocity, m/sec : 5.36
 - Sampling flow rate, Lt./min. : 36.0
 - Period of sampling, Minutes : 30.0
 - Volumetric flow rate, Nm³/ Hr : 79110.35

B Results

S.N.	Test Parameters	Units	Results	Standard Limit	Test Method
Discipline: Chemical, Group: Atmospheric Pollution					
1	Particulate Matter (PM)	mg/Nm ³	139.76	250 Max	IS 11255 (Part-I) : 1985
2	Sulphur Dioxide (SO ₂)	mg/Nm ³	13.10	-	HTH/QF/7.2/2/CH-02, SOP No-23
3	Nitrogen Dioxide (NO ₂)	mg/Nm ³	3.76	-	HTH/QF/7.2/2/CH-02, SOP No-23
4	Carbon Dioxide (CO ₂)	%	3.20	-	HTH/QF/7.2/2/CH-02, SOP No-23

End of Report

Remarks : Particulate Matter Corrected @4 % CO₂
 Standard Limit Of PM as per MOEF & CC, G.S.R. 143 (E) Dated:22 February 2022
 In the Presence of Dr. Satish Kumar Sc-B (HSPCB RO Kaithal)

Review by

 29.2.24


 Md. Asfak Ansari
 Sr. Manager (Env.)
 29/02/24

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DOC No. HTH/QF/7.8



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TEST REPORT

Issued To:

MARUTI BHATTA CO.

Village Pillni, Tehsil Pundri, Kaithal (HR)

Report No. : HTH/EP/240223030

ULR No. : TC781124100001565F

Party's Ref No. : Nil

Booking Date : 23/02/2024

Period of Testing : 23/02/2024 To 28/02/2024

Reporting Date : 28/02/2024

Sample Description	: Stack Emission (Process)
Type of Industry	: Bricks Industry
Name of Plant/ Section	: Heating Chamber Section
Date of sampling	: 23/02/2024
Source of Emission	: Stack attached to Heating Chamber Section
Instrument used	: Stack Sampler VSS1 (Sr.No. 247 DTK 2019)
Instrument Calibration Status	: Calibrated (upto 17.12.2024)
Type of Chimney	: Bricks
Type of Fuel used	: Coal
Stack height (from the ground level)	: 33 mtr
Stack diameter (at the sampling point)	: 4.0 mtr
Sample Location	: From the port hole
Purpose of sampling	: Monitoring
Sample collected by	: By our Lab. Representative

A Observations

1. Stack gas temperature, °C	: 50.0
2. Temperature at Metering point, °C	: 22.0
3. Avg. stack gas velocity, m/sec	: 5.39
4. Sampling flow rate, Lt./min.	: 35.0
5. Period of sampling, Minutes	: 35.0
6. Volumetric flow rate, Nm ³ / Hr	: 217652.36

B Results

S.N.	Test Parameters	Units	Results	Standard Limit	Test Method
Discipline: Chemical, Group: Atmospheric Pollution					
1	Particulate Matter (PM)	mg/Nm ³	139.51	250 Max	IS 11255 (Part-I) : 1985
2	Sulphur Dioxide (SO ₂)	mg/Nm ³	20.94	-	HTH/QF/7.2/2/CH-02, SOP No-23
3	Nitrogen Dioxide (NO ₂)	mg/Nm ³	33.87	-	HTH/QF/7.2/2/CH-02, SOP No-23
4	Carbon Dioxide (CO ₂)	%	2.20	-	HTH/QF/7.2/2/CH-02, SOP No-23

End of Report

Remarks : Particulate Matter Corrected @4 % CO₂

Standard Limit Of PM as per MOEF & CC, G.S.R. 143 (E) Dated:22 February 2022

In the Presence of Dr. Satish Kumar Sc-B (HSPCB RO Kaithal)

Md. Asfak Ansari
Sr. Manager (Env.)

Page No.: 1 of 1

- Review by: *Asfak* 28.2.24
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TEST REPORT

Issued To: SHIV SHANKAR GRAM UDYOG MANDAL Kheri Rewali, Kaithal (HR)	Report No. : HTH/EP/240224021 ULR No. : TC781124100001609F Party's Ref No. : Nil Booking Date : 24/02/2024 Period of Testing : 24/02/2024 To 29/02/2024 Reporting Date : 29/02/2024
--	--

Sample Description	: Stack Emission (Process)
Type of Industry	: Bricks Industry
Name of Plant/ Section	: Heating Chamber Section
Date of sampling	: 24/02/2024
Source of Emission	: Stack attached to Heating Chamber Section
Instrument used	: Stack Sampler VSS1 (Sr.No. 247 DTK 2019)
Instrument Calibration Status	: Calibrated (upto 17.12.2024)
Type of Chimney	: Bricks
Type of Fuel used	: Coal
Stack height (from the ground level)	: 105 feet
Stack diameter (at the sampling point)	: 10' X 10'
Sample Location	: From the port hole
Purpose of sampling	: Monitoring
Sample collected by	: By our Lab. Representative

A Observations

1. Stack gas temperature, °C	: 53.0
2. Temperature at Metering point, °C	: 21.0
3. Avg. stack gas velocity, m/sec	: 4.82
4. Sampling flow rate, Lt./min.	: 31.0
5. Period of sampling, Minutes	: 30.0
6. Volumetric flow rate, Nm ³ / Hr	: 142512.14

B Results

S.N.	Test Parameters	Units	Results	Standard Limit	Test Method
Discipline: Chemical, Group: Atmospheric Pollution					
1	Particulate Matter (PM)	mg/Nm ³	162.78	250 Max	IS 11255 (Part-I) : 1985
2	Sulphur Dioxide (SO ₂)	mg/Nm ³	20.96	-	HTH/QF/7.2/2/CH-02, SOP No-23
3	Nitrogen Dioxide (NO ₂)	mg/Nm ³	35.75	-	HTH/QF/7.2/2/CH-02, SOP No-23
4	Carbon Dioxide (CO ₂)	%	2.20	-	HTH/QF/7.2/2/CH-02, SOP No-23

End of Report

Remarks : Particulate Matter Corrected @4 % CO₂

Standard Limit Of PM as per MOEF & CC, G.S.R. 143 (E) Dated:22 February 2022
 In the Presence of Dr. Satish Kumar Sc-B (HSPCB RO Kaithal)



Md. Asfak Ansari
Sr. Manager (Env.)

Page No.: 1 of 1

Review by: *[Signature]*
29.2.24

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TEST REPORT

Issued To:

SHIV SHAKTI BHATTA CO.
Village Bhanna, Kaithal (HR)

Report No. : HTH/EP/240223028
ULR No. : TC781124100001562F
Party's Ref No. : Nil
Booking Date : 23/02/2024
Period of Testing : 23/02/2024 To 28/02/2024
Reporting Date : 28/02/2024

Sample Description

Type of Industry : Bricks Industry
Name of Plant/ Section : Heating Chamber Section
Date of sampling : 23/02/2024
Source of Emission : Stack attached to Heating Chamber Section
Instrument used : Stack Sampler VSS1 (Sr.No. 247 DTK 2019)
Instrument Calibration Status : Calibrated (upto 17.12.2024)
Type of Chimney : Bricks
Type of Fuel used : Coal
Stack height (from the ground level) : 105 feet
Stack diameter (at the sampling point) : 4.0 mtr
Sample Location : From the port hole
Purpose of sampling : Monitoring
Sample collected by : By our Lab. Representative

A Observations

- Stack gas temperature, °C : 50.0
- Temperature at Metering point, °C : 24.0
- Avg. stack gas velocity, m/sec : 4.79
- Sampling flow rate, Lt./min. : 33.0
- Period of sampling, Minutes : 35.0
- Volumetric flow rate, Nm³/ Hr : 193423.90

B Results

S.N.	Test Parameters	Units	Results	Standard Limit	Test Method
Discipline: Chemical, Group: Atmospheric Pollution					
1	Particulate Matter (PM)	mg/Nm ³	122.64	250 Max	IS 11255 (Part-I) : 1985
2	Sulphur Dioxide (SO ₂)	mg/Nm ³	10.47	-	HTH/QF/7.2/2/CH-02, SOP No-23
3	Nitrogen Dioxide (NO ₂)	mg/Nm ³	24.46	-	HTH/QF/7.2/2/CH-02, SOP No-23
4	Carbon Dioxide (CO ₂)	%	2.20	-	HTH/QF/7.2/2/CH-02, SOP No-23

End of Report

Remarks : Particulate Matter Corrected @4 % CO₂

Standard Limit Of PM as per MOEF & CC, G.S.R. 143 (E) Dated:22 February 2022

In the Presence of Dr. Satish Kumar Sc-B (HSPCB RO Kaithal)

Md. Asfak Ansari
Sr. Manager (Env.)

Page No.: 1 of 1

- Review by: *[Signature]* 28.2.24
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TEST REPORT

Issued To:

BALAJI GRAM UYYOG MANDAL
Village Bhana, Tehsil Pundari, Kaithal (HR)

Report No. : HTH/EP/240223027
ULR No. : TC781124100001560F
Party's Ref No. : Nil

Booking Date : 23/02/2024
Period of Testing : 23/02/2024 To 28/02/2024
Reporting Date : 28/02/2024

Sample Description : Stack Emission (Process)
Type of Industry : Bricks Industry
Name of Plant/ Section : Heating Chamber Section
Date of sampling : 23/02/2024
Source of Emission : Stack attached to Heating Chamber Section
Instrument used : Stack Sampler VSS1 (Sr.No. 247 DTK 2019)
Instrument Calibration Status : Calibrated (upto 17.12.2024)
Type of Chimney : Bricks
Type of Fuel used : Coal
Stack height (from the ground level) : 105 feet
Stack diameter (at the sampling point) : 4 Meter
Sample Location : From the port hole
Purpose of sampling : Monitoring
Sample collected by : By our Lab. Representative

A Observations

1. Stack gas temperature, °C : 44.0
2. Temperature at Metering point, °C : 20.0
3. Avg. stack gas velocity, m/sec : 4.87
4. Sampling flow rate, Lt./min. : 34.0
5. Period of sampling, Minutes : 35.0
6. Volumetric flow rate, Nm³/ Hr : 199013.42

B Results

S.N.	Test Parameters	Units	Results	Standard Limit	Test Method
Discipline: Chemical, Group: Atmospheric Pollution					
1	Particulate Matter (PM)	mg/Nm ³	72.55	250 Max	IS 11255 (Part-I) : 1985
2	Sulphur Dioxide (SO ₂)	mg/Nm ³	13.09	-	HTH/QF/7.2/2/CH-02, SOP No-23
3	Nitrogen Dioxide (NO ₂)	mg/Nm ³	22.58	-	HTH/QF/7.2/2/CH-02, SOP No-23
4	Carbon Dioxide (CO ₂)	%	2.20	-	HTH/QF/7.2/2/CH-02, SOP No-23

End of Report

Remarks : Particulate Matter Corrected @4 % CO₂

Standard Limit Of PM as per MOEF & CC, G.S.R. 143 (E) Dated:22 February 2022

In the Presence of Dr. Satish Kumar Sc-B (HSPCB RO Kaithal)

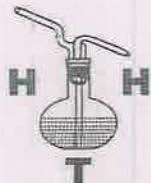
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Md. Asfak Ansari
Sr. Manager (Env.)

Page No.: 1 of 1

Review By

(Signature)
28/2/24

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TEST REPORT

Issued To: LAXMI GRAM UDYOG MANDAL Village Bhanna, Distt. Kaithal (HR)	Report No. : HTH/EP/240223026 ULR No. : TC781124100001558F Party's Ref No. : Nil Booking Date : 23/02/2024 Period of Testing : 23/02/2024 To 28/02/2024 Reporting Date : 28/02/2024
--	--

Sample Description	: Stack Emission (Process)
Type of Industry	: Bricks Industry
Name of Plant/ Section	: Heating Chamber Section
Date of sampling	: 23/02/2024
Source of Emission	: Stack attached to Heating Chamber Section
Instrument used	: Stack Sampler VSS1 (Sr.No. 247 DTK 2019)
Instrument Calibration Status	: Calibrated (upto 17.12.2024)
Type of Chimney	: Bricks
Type of Fuel used	: Coal
Stack height (from the ground level)	: 40 mtr
Stack diameter (at the sampling point)	: 8' X 8'
Sample Location	: From the port hole
Purpose of sampling	: Monitoring
Sample collected by	: By our Lab. Representative

A Observations

1. Stack gas temperature, °C	: 49.0
2. Temperature at Metering point, °C	: 20.0
3. Avg. stack gas velocity, m/sec	: 5.26
4. Sampling flow rate, Lt./min.	: 34.0
5. Period of sampling, Minutes	: 30.0
6. Volumetric flow rate, Nm ³ / Hr	: 100770.24

B Results

S.N. Test Parameters	Units	Results	Standard Limit	Test Method
Discipline: Chemical, Group: Atmospheric Pollution				
1 Particulate Matter (PM)	mg/Nm ³	190.73	250 Max	IS 11255 (Part-I) : 1985
2 Sulphur Dioxide (SO ₂)	mg/Nm ³	BLQ(LOQ:3.0)	-	HTH/QF/7.2/2/CH-02, SOP No-23
3 Nitrogen Dioxide (NO ₂)	mg/Nm ³	7.53	-	HTH/QF/7.2/2/CH-02, SOP No-23
4 Carbon Dioxide (CO ₂)	%	1.70	-	HTH/QF/7.2/2/CH-02, SOP No-23

End of Report

Remarks : Particulate Matter Corrected @4 % CO₂
 Standard Limit Of PM as per MOEF & CC, G.S.R. 143 (E) Dated:22 February 2022
 In the Presence of Dr. Satish Kumar Sc-B (HSPCB RO Kaithal)


 HARYANA TEST HOUSE
 Sr. Manager (Env.)

Page No.: 1 of 1

- Review by: *[Signature]* 28-2-24
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TEST REPORT

Issued To:

HANUMAN BHATA COMPANY
VPO Bhana, Distt. Kaithal (HR)

Report No. : HTH/EP/240223025
ULR No. : TC781124100001559F
Party's Ref No. : Nil
Booking Date : 23/02/2024
Period of Testing : 23/02/2024 To 28/02/2024
Reporting Date : 28/02/2024

Sample Description

Type of Industry : Bricks Industry
Name of Plant/ Section : Heating Chamber Section
Date of sampling : 23/02/2024
Source of Emission : Stack attached to Heating Chamber Section
Instrument used : Stack Sampler VSS1 (Sr.No. 247 DTK 2019)
Instrument Calibration Status : Calibrated (upto 17.12.2024)
Type of Chimney : Bricks
Type of Fuel used : Coal
Stack height (from the ground level) : 33 mtr
Stack diameter (at the sampling point) : 3.0 mtr
Sample Location : From the port hole
Purpose of sampling : Monitoring
Sample collected by : By our Lab. Representative

A Observations

- Stack gas temperature, °C : 51.0
- Temperature at Metering point, °C : 25.0
- Avg. stack gas velocity, m/sec : 4.84
- Sampling flow rate, Lt./min. : 33.0
- Period of sampling, Minutes : 35.0
- Volumetric flow rate, Nm³/ Hr : 108851.78

B Results

S.N.	Test Parameters	Units	Results	Standard Limit	Test Method
Discipline: Chemical, Group: Atmospheric Pollution					
1	Particulate Matter (PM)	mg/Nm ³	143.65	250 Max	IS 11255 (Part-I) : 1985
2	Sulphur Dioxide (SO ₂)	mg/Nm ³	7.85	-	HTH/QF/7.2/2/CH-02, SOP No-23
3	Nitrogen Dioxide (NO ₂)	mg/Nm ³	13.17	-	HTH/QF/7.2/2/CH-02, SOP No-23
4	Carbon Dioxide (CO ₂)	%	2.60	-	HTH/QF/7.2/2/CH-02, SOP No-23

End of Report

Remarks : Particulate Matter Corrected @4% CO₂
Standard Limit Of PM as per MOEF & CC, G.S.R. 143 (E) Dated:22 February 2022
In the Presence of Dr. Satish Kumar Sc-B (HSPCB RO Kaithal)

HARYANA TEST HOUSE
Auth. No. 23/02/2024
Md. Asfak Ansari
Sr. Manager (Env.)

Page No.: 1 of 1

Review by
Anshu
28.2.24

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HARYANA TEST HOUSE & Consultancy Services

50-C, Sector-25 Part-II, HUDA, PANIPAT-132 103 (HR.)

Contact : (Off.) 86077-70160, 0180-4067223, (Env.)86077-70164, (BM) 86077-70166, (Food) 86077-70169

DOC No. HTH/QF/7.8 Web Site : www.haryanatesthouse.net, e-mail : haryanatesthousecs@gmail.com, info@haryanatesthouse.net



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TEST REPORT

Issued To: BAJRANG BHATTA CO. Village Kotra, Kaithal (HR)	Report No. : HTH/EP/240228039 ULR No. : TC781124100001757F Party's Ref No. : Nil Booking Date : 28/02/2024 Period of Testing : 28/02/2024 To 06/03/2024 Reporting Date : 06/03/2024
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Sample Description	: Stack Emission (Process)
Type of Industry	: Bricks Industry
Name of Plant/ Section	: Heating Chamber Section
Date of sampling	: 27/02/2024
Source of Emission	: Stack attached to Heating Chamber Section
Instrument used	: Stack Sampler VSS1 (Sr.No. 247 DTK 2019)
Instrument Calibration Status	: Calibrated (upto 17.12.2024)
Type of Chimney	: Bricks
Type of Fuel used	: Coal
Stack height (from the ground level)	: 30 mtr.
Stack diameter (at the sampling point)	: 4.5 mtr.
Sample Location	: From the port hole
Purpose of sampling	: Monitoring
Sample collected by	: By our Lab. Representative

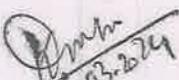
A Observations	
1. Stack gas temperature, °C	: 42.0
2. Temperature at Metering point, °C	: 20.0
3. Avg. stack gas velocity, m/sec	: 4.86
4. Sampling flow rate, Lt./min.	: 32.0
5. Period of sampling, Minutes	: 35.0
6. Volumetric flow rate, Nm ³ / Hr	: 74356.37

S.N.	Test Parameters	Units	Results	Standard Limit	Test Method
B Results					
Discipline: Chemical, Group: Atmospheric Pollution					
1	Particulate Matter (PM)	mg/Nm ³	105.23	250 Max	IS 11255 (Part-I) : 1985
2	Sulphur Dioxide (SO ₂)	mg/Nm ³	36.68	-	HTH/QF/7.2/2/CH-02, SOP No-23
3	Nitrogen Dioxide (NO ₂)	mg/Nm ³	43.27	-	HTH/QF/7.2/2/CH-02, SOP No-23
4	Carbon Dioxide (CO ₂)	%	2.30	-	HTH/QF/7.2/2/CH-02, SOP No-23

End of Report

Remarks : Particulate Matter Corrected @4 % CO₂
 Standard Limit Of PM as per MOEF & CC, G.S.R. 143 (E) Dated:22 February 2022
 In the Presence of Dr. Satish Kumar Sc-B (HSPCB RO Kaithal)


 Md. Asfak Ansari
 Sr. Manager (Env.)


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TEST REPORT

Issued To: RANA BHATTA COMPANY Village Rajound, Kaithal (HR)	Report No. : HTH/EP/240229035 ULR No. : TC781124100001862F Party's Ref No. : Nil Booking Date : 29/02/2024 Period of Testing : 29/02/2024 To 07/03/2024 Reporting Date : 07/03/2024
--	--

Sample Description	: Stack Emission (Process)
Type of Industry	: Bricks Industry
Name of Plant/ Section	: Heating Chamber Section
Date of sampling	: 28/02/2024
Source of Emission	: Stack attached to Heating Chamber Section
Instrument used	: Stack Sampler VSS1 (Sr.No. 247 DTK 2019)
Instrument Calibration Status	: Calibrated (upto 17.12.2024)
Type of Chimney	: Bricks
Type of Fuel used	: Coal
Stack height (from the ground level)	: 105 feet
Stack diameter (at the sampling point)	: 3.0 mtr.
Sample Location	: From the port hole
Purpose of sampling	: Monitoring
Sample collected by	: By our Lab. Representative

A Observations

1. Stack gas temperature, °C	: 47.0
2. Temperature at Metering point, °C	: 20.0
3. Avg. stack gas velocity, m/sec	: 5.25
4. Sampling flow rate, Lt./min.	: 34.0
5. Period of sampling, Minutes	: 30.0
6. Volumetric flow rate, Nm ³ / Hr	: 78541.06

B Results

S.N.	Test Parameters	Units	Results	Standard Limit	Test Method
Discipline: Chemical, Group: Atmospheric Pollution					
1	Particulate Matter (PM)	mg/Nm ³	117.65	250 Max	IS 11255 (Part-I) : 1985
2	Sulphur Dioxide (SO ₂)	mg/Nm ³	18.34	-	HTH/QF/7.2/2/CH-02, SOP No-23
3	Nitrogen Dioxide (NO ₂)	mg/Nm ³	35.75	-	HTH/QF/7.2/2/CH-02, SOP No-23
4	Carbon Dioxide (CO ₂)	%	2.40	-	HTH/QF/7.2/2/CH-02, SOP No-23

End of Report

Remarks : Particulate Matter Corrected @4 % CO₂

Standard Limit Of PM as per MOEF & CC, G.S.R. 143 (E) Dated:22 February 2022

In the Presence of Dr. Satish Kumar Sc-B (HSPCB RO Kaithal)

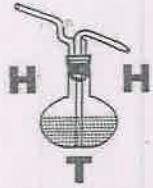
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 07.03.2024
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 Md. Asfal Ansari
 Sr. Manager (Env.)

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TEST REPORT

Issued To:

JAGDAMBA BHATTA CO.
Village Kotra, Kaithal (HR)

Report No. : HTH/EP/240229034
ULR No. : TC781124100001863F
Party's Ref No. : Nil
Booking Date : 29/02/2024
Period of Testing : 29/02/2024 To 07/03/2024
Reporting Date : 07/03/2024

Sample Description : Stack Emission (Process)
Type of Industry : Bricks Industry
Name of Plant/ Section : Heating Chamber Section
Date of sampling : 28/02/2024
Source of Emission : Stack attached to Heating Chamber Section
Instrument used : Stack Sampler VSS1 (Sr.No. 247 DTK 2019)
Instrument Calibration Status : Calibrated (upto 17.12.2024)
Type of Chimney : Bricks
Type of Fuel used : Coal
Stack height (from the ground level) : 105 feet
Stack diameter (at the sampling point) : 4.0 mtr.
Sample Location : From the port hole
Purpose of sampling : Monitoring
Sample collected by : By our Lab. Representative

A Observations

1. Stack gas temperature, °C : 51.0
2. Temperature at Metering point, °C : 23.0
3. Avg. stack gas velocity, m/sec : 5.51
4. Sampling flow rate, Lt./min. : 36.0
5. Period of sampling, Minutes : 30.0
6. Volumetric flow rate, Nm³/ Hr : 81959.45

B Results

S.N.	Test Parameters	Units	Results	Standard Limit	Test Method
Discipline: Chemical, Group: Atmospheric Pollution					
1	Particulate Matter (PM)	mg/Nm ³	145.23	250 Max	IS 11255 (Part-I) : 1985
2	Sulphur Dioxide (SO ₂)	mg/Nm ³	23.58	-	HTH/QF/7.2/2/CH-02, SOP No-23
3	Nitrogen Dioxide (NO ₂)	mg/Nm ³	31.98	-	HTH/QF/7.2/2/CH-02, SOP No-23
4	Carbon Dioxide (CO ₂)	%	2.60	-	HTH/QF/7.2/2/CH-02, SOP No-23

End of Report

Remarks : Particulate Matter Corrected @4 % CO₂
Standard Limit Of PM as per MOEF & CC, G.S.R. 143 (E) Dated:22 February 2022
In the Presence of Dr. Satish Kumar Sc-B (HSPCB RO Kaithal)

[Signature]
07-03-2024
Review by

[Signature]
Md. Asfak Ansari
Sr. Manager (Env.)

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TEST REPORT

Issued To:

JAI JAGDAMBA BHATTHA COMPANY
Village sherda, Distt. Kaithal (HR)

Report No. : HTH/EP/240223029
ULR No. : TC781124100001561F
Party's Ref No. : Nil
Booking Date : 23/02/2024
Period of Testing : 23/02/2024 To 28/02/2024
Reporting Date : 28/02/2024

Sample Description : Stack Emission (Process)
Type of Industry : Bricks Industry
Name of Plant/ Section : Heating Chamber Section
Date of sampling : 23/02/2024
Source of Emission : Stack attached to Heating Chamber Section
Instrument used : Stack Sampler VSS1 (Sr.No. 247 DTK 2019)
Instrument Calibration Status : Calibrated (upto 17.12.2024)
Type of Chimney : Bricks
Type of Fuel used : Coal
Stack height (from the ground level) : 105 feet
Stack diameter (at the sampling point) : 3 Meter
Sample Location : From the port hole
Purpose of sampling : Monitoring
Sample collected by : By our Lab. Representative

A Observations

- Stack gas temperature, °C : 56.0
- Temperature at Metering point, °C : 27.0
- Avg. stack gas velocity, m/sec : 4.71
- Sampling flow rate, Lt./min. : 32.0
- Period of sampling, Minutes : 35.0
- Volumetric flow rate, Nm³/ Hr : 104318.23

B Results

S.N.	Test Parameters	Units	Results	Standard Limit	Test Method
Discipline: Chemical, Group: Atmospheric Pollution					
1	Particulate Matter (PM)	mg/Nm ³	87.32	250 Max	IS 11255 (Part-I) : 1985
2	Sulphur Dioxide (SO ₂)	mg/Nm ³	10.47	-	HTH/QF/7.2/2/CH-02, SOP No-23
3	Nitrogen Dioxide (NO ₂)	mg/Nm ³	13.17	-	HTH/QF/7.2/2/CH-02, SOP No-23
4	Carbon Dioxide (CO ₂)	%	2.30	-	HTH/QF/7.2/2/CH-02, SOP No-23

End of Report

Remarks : Particulate Matter Corrected @4 % CO₂
Standard Limit Of PM as per MOEF & CC, G.S.R. 143 (E) Dated:22 February 2022
In the Presence of Dr. Satish Kumar Sc-B (HSPCB RO Kaithal)


Md. Asif Ansari
Sr. Manager (Env.)

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TEST REPORT

Issued To:

OM SHANTI BRICKS COMPANY
 Village Kithana, Distt. Kaithal (HR)

Report No. : HTH/EP/240302122
 ULR No. : TC781124100001973F
 Party's Ref No. : Nil
 Booking Date : 02/03/2024
 Period of Testing : 02/03/2024 To 09/03/2024
 Reporting Date : 09/03/2024

Sample Description
 Type of Industry : Stack Emission (Process)
 Name of Plant/ Section : Bricks Industry
 Date of sampling : Heating Chamber Section
 Source of Emission : 01/03/2024
 Instrument used : Stack attached to Heating Chamber Section
 Instrument Calibration Status : Stack Sampler VSS1 (Sr.No. 247 DTK 2019)
 Type of Chimney : Calibrated (upto 17.12.2024)
 Type of Fuel used : Bricks
 Stack height (from the ground level) : Coal
 Stack diameter (at the sampling point) : 110 feet
 Sample Location : 3.0 mtr
 Purpose of sampling : From the port hole
 Sample collected by : Monitoring
 : By our Lab. Representative

A Observations

1. Stack gas temperature, °C : 36.0
 2. Temperature at Metering point, °C : 21.0
 3. Avg. stack gas velocity, m/sec : 4.81
 4. Sampling flow rate, Lt./min. : 33.0
 5. Period of sampling, Minutes : 30.0
 6. Volumetric flow rate, Nm³/ Hr : 74020.07

B Results

S.N.	Test Parameters	Units	Results	Standard Limit	Test Method
Discipline: Chemical, Group: Atmospheric Pollution					
1	Particulate Matter (PM)	mg/Nm ³	96.81	250 Max	IS 11255 (Part-I) : 1985
2	Sulphur Dioxide (SO ₂)	mg/Nm ³	34.06	-	HTH/QF/7.2/2/CH-02, SOP No-23
3	Nitrogen Dioxide (NO ₂)	mg/Nm ³	41.39	-	HTH/QF/7.2/2/CH-02, SOP No-23
4	Carbon Dioxide (CO ₂)	%	3.50	-	HTH/QF/7.2/2/CH-02, SOP No-23

End of Report

Remarks : Particulate Matter Corrected @4 % CO₂.

Standard Limit Of PM as per MOEF & CC, G.S.R. 143 (E) Dated:22 February 2022.

In the Presence of Dr. Satish Kumar Sc-B (HSPCB RO Kaithal).

[Signature]
 09-03-2024
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 09/03/24
 Md. Asfak Ansari
 Sr. Manager (Env.)

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TEST REPORT

Issued To:

SHREE RAM BHATTA
Village Kithana, Kaithal (HR)

Report No. : HTH/EP/240302121
ULR No. : TC781124100001974F
Party's Ref No. : Nil
Booking Date : 02/03/2024
Period of Testing : 02/03/2024 To 09/03/2024
Reporting Date : 09/03/2024

Sample Description

Type of Industry : Stack Emission (Process)
Name of Plant/ Section : Bricks Industry
Date of sampling : Heating Chamber Section
Source of Emission : 01/03/2024
Instrument used : Stack attached to Heating Chamber Section
Instrument Calibration Status : Stack Sampler VSS1 (Sr.No. 247 DTK 2019)
Type of Chimney : Calibrated (upto 17.12.2024)
Type of Fuel used : Bricks
Stack height (from the ground level) : Coal
Stack diameter (at the sampling point) : 105 feet
Sample Location : 3.0 mtr
Purpose of sampling : From the port hole
Sample collected by : Monitoring
Sample collected by : By our Lab. Representative

A Observations

1. Stack gas temperature, °C : 35.0
2. Temperature at Metering point, °C : 20.0
3. Avg. stack gas velocity, m/sec : 4.30
4. Sampling flow rate, Lt./min. : 29.0
5. Period of sampling, Minutes : 40.0
6. Volumetric flow rate, Nm³/ Hr : 66386.63

B Results

S.N.	Test Parameters	Units	Results	Standard Limit	Test Method
Discipline: Chemical, Group: Atmospheric Pollution					
1	Particulate Matter (PM)	mg/Nm ³	101.63	250 Max	IS 11255 (Part-I) : 1985
2	Sulphur Dioxide (SO ₂)	mg/Nm ³	41.92	-	HTH/QF/7.2/2/CH-02, SOP No-23
3	Nitrogen Dioxide (NO ₂)	mg/Nm ³	52.68	-	HTH/QF/7.2/2/CH-02, SOP No-23
4	Carbon Dioxide (CO ₂)	%	3.10	-	HTH/QF/7.2/2/CH-02, SOP No-23

End of Report

Remarks : Particulate Matter Corrected @4 % CO₂.

Standard Limit Of PM as per MOEF & CC, G.S.R. 143 (E) Dated:22 February 2022.
In the Presence of Dr. Satish Kumar Sc-B (HSPCB RO Kaithal).

[Signature]
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09/03/2024

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09/03/24
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Sr. Manager (Env.)

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TEST REPORT

Issued To: GOPAL BHATTA CO. Village Pabnawa, Tehsil Dhand, Kaithal (HR)	Report No. : HTH/EP/240224026 ULR No. : TC781124100001612F Party's Ref No. : Nil Booking Date : 24/02/2024 Period of Testing : 24/02/2024 To 29/02/2024 Reporting Date : 29/02/2024
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Sample Description	: Stack Emission (Process)
Type of Industry	: Bricks Industry
Name of Plant/ Section	: Heating Chamber Section
Date of sampling	: 24/02/2024
Source of Emission	: Stack attached to Heating Chamber Section
Instrument used	: Stack Sampler VSS1 (Sr.No. 247 DTK 2019)
Instrument Calibration Status	: Calibrated (upto 17.12.2024)
Type of Chimney	: Bricks
Type of Fuel used	: Coal
Stack height (from the ground level)	: 33 mtr.
Stack diameter (at the sampling point)	: 8' X 8'
Sample Location	: From the port hole
Purpose of sampling	: Monitoring
Sample collected by	: By our Lab. Representative

A Observations

1. Stack gas temperature, °C	: 50.0
2. Temperature at Metering point, °C	: 21.0
3. Avg. stack gas velocity, m/sec	: 4.40
4. Sampling flow rate, Lt./min.	: 29.0
5. Period of sampling, Minutes	: 30.0
6. Volumetric flow rate, Nm ³ / Hr	: 84033.52

B Results

S.N.	Test Parameters	Units	Results	Standard Limit	Test Method
Discipline: Chemical, Group: Atmospheric Pollution					
1	Particulate Matter (PM)	mg/Nm ³	160.98	250 Max	IS 11255 (Part-I) : 1985
2	Sulphur Dioxide (SO ₂)	mg/Nm ³	10.48	-	HTH/QF/7.2/2/CH-02, SOP No-23
3	Nitrogen Dioxide (NO ₂)	mg/Nm ³	16.93	-	HTH/QF/7.2/2/CH-02, SOP No-23
4	Carbon Dioxide (CO ₂)	%	2.40	-	HTH/QF/7.2/2/CH-02, SOP No-23

End of Report

Remarks : Particulate Matter Corrected @4 % CO₂
 Standard Limit Of PM as per MOEF & CC, G.S.R. 143 (E) Dated:22 February 2022
 In the Presence of Dr. Satish Kumar Sc-B (HSPCB RO Kaithal)


 Md. Asfak Ansari
 Sr. Manager (Env.)

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- Review by*
hobbit
29/2/24
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DOC No. HTH/QF/7.8 Web Site : www.haryanatesthouse.net, e-mail : haryanatesthousecs@gmail.com, info@haryanatesthouse.net



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TEST REPORT

Issued To:
HARYANA BHATTA CO.
Village Chandlana, Kaithal (HR)

Report No. : HTH/EP/240224020
ULR No. : TC781124100001608F
Party's Ref No. : Nil
Booking Date : 24/02/2024
Period of Testing : 24/02/2024 To 29/02/2024
Reporting Date : 29/02/2024

Sample Description : Stack Emission (Process)
Type of Industry : Bricks Industry
Name of Plant/ Section : Heating Chamber Section
Date of sampling : 24/02/2024
Source of Emission : Stack attached to Heating Chamber Section
Instrument used : Stack Sampler VSS1 (Sr.No. 247 DTK 2019)
Instrument Calibration Status : Calibrated (upto 17.12.2024)
Type of Chimney : Bricks
Type of Fuel used : Coal
Stack height (from the ground level) : 105 feet
Stack diameter (at the sampling point) : 8' X 8'
Sample Location : From the port hole
Purpose of sampling : Monitoring
Sample collected by : By our Lab. Representative

A Observations

- Stack gas temperature, °C : 44.0
- Temperature at Metering point, °C : 24.0
- Avg. stack gas velocity, m/sec : 4.62
- Sampling flow rate, Lt./min. : 31.0
- Period of sampling, Minutes : 30.0
- Volumetric flow rate, Nm³/ Hr : 89905.26

B Results

S.N.	Test Parameters	Units	Results	Standard Limit	Test Method
Discipline: Chemical, Group: Atmospheric Pollution					
1	Particulate Matter (PM)	mg/Nm ³	153.33	250 Max	IS 11255 (Part-I) : 1985
2	Sulphur Dioxide (SO ₂)	mg/Nm ³	7.86	-	HTH/QF/7.2/2/CH-02, SOP No-23
3	Nitrogen Dioxide (NO ₂)	mg/Nm ³	11.29	-	HTH/QF/7.2/2/CH-02, SOP No-23
4	Carbon Dioxide (CO ₂)	%	2.50	-	HTH/QF/7.2/2/CH-02, SOP No-23

End of Report

Remarks : Particulate Matter Corrected @4 % CO₂
Standard Limit Of PM as per MOEF & CC, G.S.R. 143 (E) Dated:22 February 2022
In the Presence of Dr. Satish Kumar Sc-B (HSPCB RO Kaithal)

Review by:
[Signature]
29.2.24

[Signature]
29/02/24
Md. Asif Ansari
Sr. Manager (Env.)

Page No.: 1 of 1

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50-C, Sector-25 Part-II, HUDA, PANIPAT-132 103 (HR.)

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DOC No. HTH/QF/7.8



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TEST REPORT

Issued To: AMAR GRAM UDYOG MANDAL VPO Chandlana, Kaithal (HR)	Report No. : HTH/EP/240224023 ULR No. : TC781124100001610F Party's Ref No. : Nil Booking Date : 24/02/2024 Period of Testing : 24/02/2024 To 29/02/2024 Reporting Date : 29/02/2024
--	--

Sample Description	: Stack Emission (Process)
Type of Industry	: Bricks Industry
Name of Plant/ Section	: Heating Chamber Section
Date of sampling	: 24/02/2024
Source of Emission	: Stack attached to Heating Chamber Section
Instrument used	: Stack Sampler VSS1 (Sr.No. 247 DTK 2019)
Instrument Calibration Status	: Calibrated (upto 17.12.2024)
Type of Chimney	: Bricks
Type of Fuel used	: Coal
Stack height (from the ground level)	: 33 mtr.
Stack diameter (at the sampling point)	: 7' X 7'
Sample Location	: From the port hole
Purpose of sampling	: Monitoring
Sample collected by	: By our Lab. Representative

A Observations

1. Stack gas temperature, °C	: 59.0
2. Temperature at Metering point, °C	: 25.0
3. Avg. stack gas velocity, m/sec	: 5.35
4. Sampling flow rate, Lt./min.	: 34.0
5. Period of sampling, Minutes	: 30.0
6. Volumetric flow rate, Nm ³ / Hr	: 76108.68

B Results

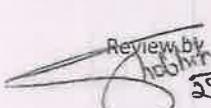
S.N.	Test Parameters	Units	Results	Standard Limit	Test Method
Discipline: Chemical, Group: Atmospheric Pollution					
1	Particulate Matter (PM)	mg/Nm ³	174.40	250 Max	IS 11255 (Part-I) : 1985
2	Sulphur Dioxide (SO ₂)	mg/Nm ³	31.44	-	HTH/QF/7.2/2/CH-02, SOP No-23
3	Nitrogen Dioxide (NO ₂)	mg/Nm ³	41.39	-	HTH/QF/7.2/2/CH-02, SOP No-23
4	Carbon Dioxide (CO ₂)	%	1.60	-	HTH/QF/7.2/2/CH-02, SOP No-23

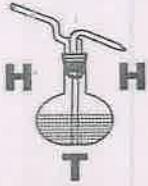
End of Report

Remarks : Particulate Matter Corrected @4 % CO₂
 Standard Limit Of PM as per MOEF & CC, G.S.R. 143 (E) Dated:22 February 2022
 In the Presence of Dr. Satish Kumar Sc-B (HSPCB RO Kaithal)


 Md. Asfak Ansari
 Sr. Manager (Env.)

Page No.: 1 of 1

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TC-7811



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TEST REPORT

Issued To: GANESH BHATTA COMPANY Kurukshetra Dhand Road, Village Pabnawa, Kaithal (HR)	Report No. : HTH/EP/240224024 ULR No. : TC781124100001611F Party's Ref No. : Nil Booking Date : 24/02/2024 Period of Testing : 24/02/2024 To 29/02/2024 Reporting Date : 29/02/2024
--	--

Sample Description	: Stack Emission (Process)
Type of Industry	: Bricks Industry
Name of Plant/ Section	: Heating Chamber Section
Date of sampling	: 24/02/2024
Source of Emission	: Stack attached to Heating Chamber Section
Instrument used	: Stack Sampler VSS1 (Sr.No. 247 DTK 2019)
Instrument Calibration Status	: Calibrated (upto 17.12.2024)
Type of Chimney	: Bricks
Type of Fuel used	: Coal
Stack height (from the ground level)	: 33 mtr.
Stack diameter (at the sampling point)	: 8' X 8'
Sample Location	: From the port hole
Purpose of sampling	: Monitoring
Sample collected by	: By our Lab. Representative

A Observations

1. Stack gas temperature, °C	: 60.0
2. Temperature at Metering point, °C	: 28.0
3. Avg. stack gas velocity, m/sec	: 5.47
4. Sampling flow rate, Lt./min.	: 35.0
5. Period of sampling, Minutes	: 30.0
6. Volumetric flow rate, Nm ³ / Hr	: 101331.74

B Results

S.N.	Test Parameters	Units	Results	Standard Limit	Test Method
Discipline: Chemical, Group: Atmospheric Pollution					
1	Particulate Matter (PM)	mg/Nm ³	119.10	250 Max	IS 11255 (Part-I) : 1985
2	Sulphur Dioxide (SO ₂)	mg/Nm ³	7.86	-	HTH/QF/7.2/2/CH-02, SOP No-23
3	Nitrogen Dioxide (NO ₂)	mg/Nm ³	33.87	-	HTH/QF/7.2/2/CH-02, SOP No-23
4	Carbon Dioxide (CO ₂)	%	2.80	-	HTH/QF/7.2/2/CH-02, SOP No-23

End of Report

Remarks : Particulate Matter Corrected @4 % CO₂
 Standard Limit Of PM as per MOEF & CC, G.S.R. 143 (E) Dated:22 February 2022
 In the Presence of Dr. Satish Kumar Sc-B (HSPCB RO Kaithal)


 Md. Asfak Ansari
 Sr. Manager (Env.)

Page No.: 1 of 1

Review By:

 29.2.24

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DOC No. HTH/QF/7.8



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TEST REPORT

Issued To:

JAI SHREE RAM BHATTA CO.
 Village Pharal, Kaithal (HR)

Report No. : HTH/EP/240224025

ULR No. : TC781124100001603F

Party's Ref No. : Nil

Booking Date : 24/02/2024

Period of Testing : 24/02/2024 To 29/02/2024

Reporting Date : 29/02/2024

Sample Description	: Stack Emission (Process)
Type of Industry	: Bricks Industry
Name of Plant/ Section	: Heating Chamber Section
Date of sampling	: 24/02/2024
Source of Emission	: Stack attached to Heating Chamber Section
Instrument used	: Stack Sampler VSS1 (Sr.No. 247 DTK 2019)
Instrument Calibration Status	: Calibrated (upto 17.12.2024)
Type of Chimney	: Bricks
Type of Fuel used	: Coal
Stack height (from the ground level)	: 30 mtr.
Stack diameter (at the sampling point)	: 4.0 mtr.
Sample Location	: From the port hole
Purpose of sampling	: Monitoring
Sample collected by	: By our Lab. Representative

A Observations

- Stack gas temperature, °C : 43.0
- Temperature at Metering point, °C : 26.0
- Avg. stack gas velocity, m/sec : 5.43
- Sampling flow rate, Lt./min. : 38.0
- Period of sampling, Minutes : 30.0
- Volumetric flow rate, Nm³/ Hr : 222600.13

B Results

S.N.	Test Parameters	Units	Results	Standard Limit	Test Method
Discipline: Chemical, Group: Atmospheric Pollution					
1	Particulate Matter (PM)	mg/Nm ³	158.51	250 Max	IS 11255 (Part-I) : 1985
2	Sulphur Dioxide (SO ₂)	mg/Nm ³	15.72	-	HTH/QF/7.2/2/CH-02, SOP No-23
3	Nitrogen Dioxide (NO ₂)	mg/Nm ³	41.39	-	HTH/QF/7.2/2/CH-02, SOP No-23
4	Carbon Dioxide (CO ₂)	%	2.80	-	HTH/QF/7.2/2/CH-02, SOP No-23

End of Report

Remarks : Particulate Matter Corrected @4 % CO₂

Standard Limit Of PM as per MOEF & CC, G.S.R. 143 (E) Dated:22 February 2022

In the Presence of Dr. Satish Kumar Sc-B (HSPCB RO Kaithal)

Auth. Sign.

 Md. Asfaq Ansari

 Sr. Manager (Env.)

Page No.: 1 of 1

- Review by: *[Signature]* 29.2.24
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TEST REPORT

Issued To: SHANKER BUILDING SERVICE Village Gulha, Distt. Kaithal (HR)	Report No. : HTH/EP/240229030 ULR No. : TC781124100001859F Party's Ref No. : Nil Booking Date : 29/02/2024 Period of Testing : 29/02/2024 To 07/03/2024 Reporting Date : 07/03/2024
--	--

Sample Description	: Stack Emission (Process)
Type of Industry	: Bricks Industry
Name of Plant/ Section	: Heating Chamber Section
Date of sampling	: 28/02/2024
Source of Emission	: Stack attached to Heating Chamber Section
Instrument used	: Stack Sampler VSS1 (Sr.No. 247 DTK 2019)
Instrument Calibration Status	: Calibrated (upto 17.12.2024)
Type of Chimney	: Bricks
Type of Fuel used	: Coal
Stack height (from the ground level)	: 105 feet
Stack diameter (at the sampling point)	: 6'X 6'
Sample Location	: From the port hole
Purpose of sampling	: Monitoring
Sample collected by	: By our Lab. Representative

A Observations

1. Stack gas temperature, °C	: 36.0
2. Temperature at Metering point, °C	: 20.0
3. Avg. stack gas velocity, m/sec	: 5.69
4. Sampling flow rate, Lt./min.	: 38.0
5. Period of sampling, Minutes	: 30.0
6. Volumetric flow rate, Nm ³ / Hr	: 64331.42

B Results

S.N.	Test Parameters	Units	Results	Standard Limit	Test Method
Discipline: Chemical, Group: Atmospheric Pollution					
1	Particulate Matter (PM)	mg/Nm ³	121.29	250 Max	IS 11255 (Part-I) : 1985
2	Sulphur Dioxide (SO ₂)	mg/Nm ³	5.24	-	HTH/QF/7.2/2/CH-02, SOP No-23
3	Nitrogen Dioxide (NO ₂)	mg/Nm ³	13.17	-	HTH/QF/7.2/2/CH-02, SOP No-23
4	Carbon Dioxide (CO ₂)	%	3.10	-	HTH/QF/7.2/2/CH-02, SOP No-23

End of Report

Remarks : Particulate Matter Corrected @4 % CO₂
 Standard Limit Of PM as per MOEF & CC, G.S.R. 143 (E) Dated:22 February 2022
 In the Presence of Dr. Satish Kumar Sc-B (HSPCB RO Kaithal)

Amho
 Review by
 07.03.2024

Md. Asfak Ansari
 Sr. Manager (Env.)
 07/03/24

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DOC No. HTH/QF/7.8



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TEST REPORT

Issued To:

PAWAN KUMAR BKO
 Village Bhunna, Kaithal (HR)

Report No. : HTH/EP/240301065
 ULR No. : TC781124100001871F
 Party's Ref No. : Nil
 Booking Date : 01/03/2024
 Period of Testing : 01/03/2024 To 07/03/2024
 Reporting Date : 07/03/2024

Sample Description

Type of Industry : Stack Emission (Process)
 Name of Plant/ Section : Bricks Industry
 Date of sampling : Heating Chamber Section
 Source of Emission : 29/02/2024
 Instrument used : Stack attached to Heating Chamber Section
 Instrument Calibration Status : Stack Sampler VSS1 (Sr.No. 247 DTK 2019)
 Type of Chimney : Calibrated (upto 17.12.2024)
 Type of Fuel used : Bricks
 Stack height (from the ground level) : Coal
 Stack diameter (at the sampling point) : 33 mtr
 Sample Location : 3.0 mtr
 Purpose of sampling : From the port hole
 Sample collected by : Monitoring
 : By our Lab. Representative

A Observations

1. Stack gas temperature, °C : 29.0
 2. Temperature at Metering point, °C : 23.0
 3. Avg. stack gas velocity, m/sec : 5.21
 4. Sampling flow rate, Lt./min. : 36.0
 5. Period of sampling, Minutes : 30.0
 6. Volumetric flow rate, Nm³/ Hr : 83142.53

B Results

S.N.	Test Parameters	Units	Results	Standard Limit	Test Method
Discipline: Chemical, Group: Atmospheric Pollution					
1	Particulate Matter (PM)	mg/Nm ³	123.02	250 Max	IS 11255 (Part-I) : 1985
2	Sulphur Dioxide (SO ₂)	mg/Nm ³	10.48	-	HTH/QF/7.2/2/CH-02, SOP No-23
3	Nitrogen Dioxide (NO ₂)	mg/Nm ³	30.10	-	HTH/QF/7.2/2/CH-02, SOP No-23
4	Carbon Dioxide (CO ₂)	%	2.40	-	HTH/QF/7.2/2/CH-02, SOP No-23

End of Report

Remarks : Particulate Matter Corrected @4 % CO₂

Standard Limit Of PM as per MOEF & CC, G.S.R. 143 (E) Dated:22 February 2022
 In the Presence of Dr. Satish Kumar Sc-B (HSPCB RO Kaithal)

[Signature]
 07-03-2024
 Review by

[Signature]
 07/03/24
 Md. Asfak Ansari
 Sr. Manager (Env.)

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TEST REPORT

Issued To: SURINDER KUMAR BKO Village Mahmood pur, Kaithal (HR)	Report No. : HTH/EP/240301062 ULR No. : TC781124100001877F Party's Ref No. : Nil Booking Date : 01/03/2024 Period of Testing : 01/03/2024 To 07/03/2024 Reporting Date : 07/03/2024
---	--

Sample Description	: Stack Emission (Process)
Type of Industry	: Bricks Industry
Name of Plant/ Section	: Heating Chamber Section
Date of sampling	: 29/02/2024
Source of Emission	: Stack attached to Heating Chamber Section
Instrument used	: Stack Sampler VSS1 (Sr.No. 247 DTK 2019)
Instrument Calibration Status	: Calibrated (upto 17.12.2024)
Type of Chimney	: Bricks
Type of Fuel used	: Coal
Stack height (from the ground level)	: 30 mtr
Stack diameter (at the sampling point)	: 3.0 mtr
Sample Location	: From the port hole
Purpose of sampling	: Monitoring
Sample collected by	: By our Lab. Representative

A Observations

1. Stack gas temperature, °C	: 44.0
2. Temperature at Metering point, °C	: 21.0
3. Avg. stack gas velocity, m/sec	: 4.99
4. Sampling flow rate, Lt./min.	: 33.0
5. Period of sampling, Minutes	: 30.0
6. Volumetric flow rate, Nm ³ / Hr	: 74852.13

B Results

S.N.	Test Parameters	Units	Results	Standard Limit	Test Method
Discipline: Chemical, Group: Atmospheric Pollution					
1	Particulate Matter (PM)	mg/Nm ³	139.66	250 Max	IS 11255 (Part-I) : 1985
2	Sulphur Dioxide (SO ₂)	mg/Nm ³	10.48	-	HTH/QF/7.2/2/CH-02, SOP No-23
3	Nitrogen Dioxide (NO ₂)	mg/Nm ³	37.63	-	HTH/QF/7.2/2/CH-02, SOP No-23
4	Carbon Dioxide (CO ₂)	%	3.10	-	HTH/QF/7.2/2/CH-02, SOP No-23

End of Report

Remarks : Particulate Matter Corrected @4 % CO₂
 Standard Limit Of PM as per MOEF & CC, G.S.R. 143 (E) Dated:22 February 2022
 In the Presence of Dr. Satish Kumar Sc-B (HSPCB RO Kaithal)

[Signature]
 07-03-2024
 (Review by)

[Signature]
 07/03/24
 Md. Asrak Ansari
 Sr. Manager (Env.)

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F.R. AEE-I, AEE-II, JEF/Sc-B,
SIL/CLK, DEO-I/DEO-II,
Joo Jhm

Dated: 20.12.2023



Report No- 1017

I hereby, certify that I Neeraj Bala Board Analyst duly appointed under sub section (2) of section 29 of the Air (Prevention and Control of Pollution) Act 1981 received a sample on the 16th December of, 2023, collected by Dr. Satish Kumar, Sc.B on 15th December of, 2023, of M/s Ram Swarup Mittal, BKO, Saderheri, Cheeka, Kalthal for analysis.

Further certify that I have analyzed the above mentioned sample on 16th day December of, 2023, to 20th -December-2023 and declare the result of analysis to be as follows:-

<u>Sr.</u>	<u>Parameter Name</u>	<u>Result</u>	<u>Limit</u>
1.	Sample Code	1017	
2.	Name of Plant/ Section #	BKO	
3.	Stack Attached to #	BKO	
4.	Normal Operating Schedule (hr/day)#	24 hrs	
5.	Type of Chimney #	Bricks	
6.	Stack Temperature (°C) #	97	
7.	Average stack velocity (m/sec) #	6.24	
8.	Stack Height from Ground Level #	115 feet	
9.	Diameter of the Stack #	02 feet	
10.	Quantity of Emission (m ³ /sec)	1.75	
11.	Type of Fuel #	Coal	
12.	Suspended particulate matter (mg/m3)	225.2	250

Method of Testing As per relevant part of Indian Standard Methods for Measurement of Air Pollution IS:11255 (P-1) Stack/IS:5182(P-4) Ambient and Emission regulation part III of Central Pollution Control Board.

The Conditions of the seals, listening and container on receipt was as follows:

Container had its seal found intact and in order, slip on the container had the signature of the representative of the Industry and the Board.

Signed this 20.12.2023

Haryana State Pollution Control Board Laboratory,
SCO-115, 1st & 2nd Floor, Sector-25, Panchkula, Haryana
To

The Member Secretary, HSPCB, Panchkula

Regional Office: Kalthal . This test report relate only to the particular sample submitted for testing.

■ This information is provided by the field officer.

Neeraj Bala
Board Analyst

End of the Report

HARYANA TEST HOUSE

& Consultancy Services

50-C, Sector-25 Part-II, HUDA, PANIPAT-132 103 (HR.)

Contact : (Off.) 86077-70160, 0180-4067223, (Env.)86077-70164, (BM) 86077-70166, (Food) 86077-70169

DOC No. HTH/QF/7.8

Web Site : www.haryanatesthouse.net, e-mail : haryanatesthousesecs@gmail.com, info@haryanatesthouse.net



An ISO 9001:2015, ISO 14001:2015, ISO 45001:2018 Certified Laboratory

TEST REPORT

Issued To:

RAM SWARUP BKO
Villagek Sadarheri, Kaithal (HR)

Report No. : HTH/EP/240301064
ULR No. : TC781124100001872F
Party's Ref No. : Nil

Booking Date : 01/03/2024
Period of Testing : 01/03/2024 To 07/03/2024
Reporting Date : 07/03/2024

Sample Description : Stack Emission (Process)
Type of Industry : Bricks Industry
Name of Plant/ Section : Heating Chamber Section
Date of sampling : 29/02/2024
Source of Emission : Stack attached to Heating Chamber Section
Instrument used : Stack Sampler VSS1 (Sr.No. 247 DTK 2019)
Instrument Calibration Status : Calibrated (upto 17.12.2024)
Type of Chimney : Bricks
Type of Fuel used : Coal
Stack height (from the ground level) : 110 feet
Stack diameter (at the sampling point) : 8'x8'
Sample Location : From the port hole
Purpose of sampling : Monitoring
Sample collected by : By our Lab. Representative

A Observations

- Stack gas temperature, °C : 45.0
- Temperature at Metering point, °C : 20.0
- Avg. stack gas velocity, m/sec : 4.36
- Sampling flow rate, Lt./min. : 29.0
- Period of sampling, Minutes : 35.0
- Volumetric flow rate, Nm³/ Hr : 86304.95

B Results

S.N.	Test Parameters	Units	Results	Standard Limit	Test Method
Discipline: Chemical, Group: Atmospheric Pollution					
1	Particulate Matter (PM)	mg/Nm ³	118.02	250 Max	IS 11255 (Part-I) : 1985
2	Sulphur Dioxide (SO ₂)	mg/Nm ³	10.48	-	HTH/QF/7.2/2/CH-02, SOP No-23
3	Nitrogen Dioxide (NO ₂)	mg/Nm ³	15.05	-	HTH/QF/7.2/2/CH-02, SOP No-23
4	Carbon Dioxide (CO ₂)	%	1.90	-	HTH/QF/7.2/2/CH-02, SOP No-23

End of Report

Remarks : Particulate Matter Corrected @4 % CO₂

Standard Limit Of PM as per MOEF & CC, G.S.R. 143 (E) Dated:22 February 2022

In the Presence of Dr. Satish Kumar Sc-B (HSPCB RO Kaithal)

Amh
07-03-2024
Review by

Amh
07/03/24
Md. Asrak Ansari
Sr. Manager (Env.)

Page No.: 1 of 1

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6. Sample not drawn by HTH unless otherwise specified.
7. Laboratory is not responsible for the information provided by the customer. In case where information is provided by the customer and can affect the validity of results.

-73-466



HARYANA TEST HOUSE & Consultancy Services

50-C, Sector-25 Part-II, HUDA, PANIPAT-132 103 (HR.)

Contact : (Off.) 86077-70160, 0180-4067223, (Env.)86077-70164, (BM) 86077-70166, (Food) 86077-70169
Web Site : www.haryanatesthouse.net, e-mail : haryanatesthousecs@gmail.com, info@haryanatesthouse.net

DOC No. HTH/QF/7.8



TC-7811



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TEST REPORT

Issued To: JOGINDER SINGH AND COMPANY Village Azimgarh, Kaithal (HR)	Report No. : HTH/EP/240301063 ULR No. : TC781124100001873F Party's Ref No. : Nil Booking Date : 01/03/2024 Period of Testing : 01/03/2024 To 07/03/2024 Reporting Date : 07/03/2024
--	--

Sample Description : Stack Emission (Process)
Type of Industry : Bricks Industry
Name of Plant/ Section : Heating Chamber Section
Date of sampling : 29/02/2024
Source of Emission : Stack attached to Heating Chamber Section
Instrument used : Stack Sampler VSS1 (Sr.No. 247 DTK 2019)
Instrument Calibration Status : Calibrated (upto 17.12.2024)
Type of Chimney : Bricks
Type of Fuel used : Coal
Stack height (from the ground level) : 40 mtr
Stack diameter (at the sampling point) : 3.5 mtr
Sample Location : From the port hole
Purpose of sampling : Monitoring
Sample collected by : By our Lab. Representative

A Observations

- Stack gas temperature, °C : 37.0
- Temperature at Metering point, °C : 21.0
- Avg. stack gas velocity, m/sec : 4.70
- Sampling flow rate, Lt./min. : 32.0
- Period of sampling, Minutes : 35.0
- Volumetric flow rate, Nm³/ Hr : 73068.23

B Results

S.N.	Test Parameters	Units	Results	Standard Limit	Test Method
Discipline: Chemical, Group: Atmospheric Pollution					
1	Particulate Matter (PM)	mg/Nm ³	125.39	250 Max	IS 11255 (Part-I) : 1985
2	Sulphur Dioxide (SO ₂)	mg/Nm ³	15.72	-	HTH/QF/7.2/2/CH-02, SOP No-23
3	Nitrogen Dioxide (NO ₂)	mg/Nm ³	33.87	-	HTH/QF/7.2/2/CH-02, SOP No-23
4	Carbon Dioxide (CO ₂)	%	2.90	-	HTH/QF/7.2/2/CH-02, SOP No-23

End of Report

Remarks : Particulate Matter Corrected @4 % CO₂
 Standard Limit Of PM as per MOEF & CC, G.S.R. 143 (E) Dated:22 February 2022
 In the Presence of Dr. Satish Kumar Sc-B (HSPCB RO Kaithal)

[Signature]
 07-03-2024
 Review by

[Signature]
 07/03/24
 Md. Asfak Ansari
 Sr. Manager (Env.)

Page No.: 1 of 1

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-74- 467



HARYANA TEST HOUSE & Consultancy Services



TC-7811

50-C, Sector-25 Part-II, HUDA, PANIPAT-132 103 (HR.)

Contact : (Off.) 86077-70160, 0180-4067223, (Env.)86077-70164, (BM) 86077-70166, (Food) 86077-70169
Web Site : www.haryanatesthouse.net, e-mail : haryanatesthousecs@gmail.com, info@haryanatesthouse.net

DOC No. HTH/QF/7.8



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TEST REPORT

Issued To:
JAIN BRICKS TRADERS
 Village Balbehra, Kaithal (HR)

Report No. : HTH/EP/240301060
 ULR No. : TC781124100001879F
 Party's Ref No. : Nil
 Booking Date : 01/03/2024
 Period of Testing : 01/03/2024 To 07/03/2024
 Reporting Date : 07/03/2024

Sample Description : Stack Emission (Process)
 Type of Industry : Bricks Industry
 Name of Plant/ Section : Heating Chamber Section
 Date of sampling : 29/02/2024
 Source of Emission : Stack attached to Heating Chamber Section
 Instrument used : Stack Sampler VSS1 (Sr.No. 247 DTK 2019)
 Instrument Calibration Status : Calibrated (upto 17.12.2024)
 Type of Chimney : Bricks
 Type of Fuel used : Coal
 Stack height (from the ground level) : 110 feet
 Stack diameter (at the sampling point) : 3.0 mtr
 Sample Location : From the port hole
 Purpose of sampling : Monitoring
 Sample collected by : By our Lab. Representative

A Observations

- Stack gas temperature, °C : 42.0
- Temperature at Metering point, °C : 24.0
- Avg. stack gas velocity, m/sec : 5.21
- Sampling flow rate, Lt./min. : 35.0
- Period of sampling, Minutes : 30.0
- Volumetric flow rate, Nm³/ Hr : 78648.43

B Results

S.N.	Test Parameters	Units	Results	Standard Limit	Test Method
Discipline: Chemical, Group: Atmospheric Pollution					
1	Particulate Matter (PM)	mg/Nm ³	113.13	250 Max	IS 11255 (Part-I) : 1985
2	Sulphur Dioxide (SO ₂)	mg/Nm ³	31.44	-	HTH/QF/7.2/2/CH-02, SOP No-23
3	Nitrogen Dioxide (NO ₂)	mg/Nm ³	31.98	-	HTH/QF/7.2/2/CH-02, SOP No-23
4	Carbon Dioxide (CO ₂)	%	2.90	-	HTH/QF/7.2/2/CH-02, SOP No-23

End of Report

Remarks : Particulate Matter Corrected @4 % CO₂
 Standard Limit Of PM as per MOEF & CC, G.S.R. 143 (E) Dated:22 February 2022
 In the Presence of Dr. Satish Kumar Sc-B (HSPCB RO Kaithal)

[Signature]
 07.03.2024
 Review by

[Signature]
 07/03/24
 Md. Asfak Ansari
 Sr. Manager (Env.)

Page No.: 1 of 1

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DOC No. HTH/QF/7.8

HARYANA TEST HOUSE

& Consultancy Services

50-C, Sector-25 Part-II, HUDA, PANIPAT-132 103 (HR.)

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 Web Site : www.haryanatesthouse.net, e-mail : haryanatesthouseecs@gmail.com, info@haryanatesthouse.net



An ISO 9001:2015, ISO 14001:2015, ISO 45001:2018 Certified Laboratory

TEST REPORT

Issued To:

JAI SHIV SHANKAR BHOLE BKO
 Village Bhagal, Cheeka, Distt. Kaithal (HR)

Report No. : HTH/EP/240301061
 ULR No. : TC781124100001878F
 Party's Ref No. : Nil
 Booking Date : 01/03/2024
 Period of Testing : 01/03/2024 To 07/03/2024
 Reporting Date : 07/03/2024

Sample Description : Stack Emission (Process)
 Type of Industry : Bricks Industry
 Name of Plant/ Section : Heating Chamber Section
 Date of sampling : 29/02/2024
 Source of Emission : Stack attached to Heating Chamber Section
 Instrument used : Stack Sampler VSS1 (Sr.No. 247 DTK 2019)
 Instrument Calibration Status : Calibrated (upto 17.12.2024)
 Type of Chimney : Bricks
 Type of Fuel used : Coal
 Stack height (from the ground level) : 33 mtr
 Stack diameter (at the sampling point) : 3.0 mtr
 Sample Location : From the port hole
 Purpose of sampling : Monitoring
 Sample collected by : By our Lab. Representative

A Observations

- Stack gas temperature, °C : 50.0
- Temperature at Metering point, °C : 23.0
- Avg. stack gas velocity, m/sec : 4.53
- Sampling flow rate, Lt./min. : 30.0
- Period of sampling, Minutes : 35.0
- Volumetric flow rate, Nm³/Hr : 66689.67

B Results

S.N. Test Parameters	Units	Results	Standard Limit	Test Method
Discipline: Chemical, Group: Atmospheric Pollution				
1 Particulate Matter (PM)	mg/Nm ³	109.21	250 Max	IS 11255 (Part-I) : 1985
2 Sulphur Dioxide (SO ₂)	mg/Nm ³	13.10	-	HTH/QF/7.2/2/CH-02, SOP No-23
3 Nitrogen Dioxide (NO ₂)	mg/Nm ³	39.51	-	HTH/QF/7.2/2/CH-02, SOP No-23
4 Carbon Dioxide (CO ₂)	%	3.70	-	HTH/QF/7.2/2/CH-02, SOP No-23

End of Report

Remarks : Particulate Matter Corrected @4 % CO₂
 Standard Limit Of PM as per MOEF & CC, G.S.R. 143 (E) Dated:22 February 2022
 In the Presence of Dr. Satish Kumar Sc-B (HSPCB RO Kaithal)

HARYANA TEST HOUSE
 Auth. Sign
 Md. Asfak Ansari
 Sr. Manager (Env.)

Page No.: 1 of 1

Review by
 7.3.24

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**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

OA No.513 of 2023

IN THE MATTER OF:

Sandeep & Anr. ...

Applicant

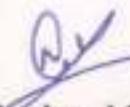
Versus

Union of India & Ors. ...

Respondent

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Sr. No.	Particular	Page No.
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2.	Copy of 97 Nos. of Inspection reports of Brick kilns as Annexure R-1.	4-100
3.	Copy of Closure order of Brick kilns as Annexure R-2	101-104
4.	Copy of Show Cause Notice of Brick kilns as Annexure R-3.	105-130


 Regional Officer,
 Kaithal Region

**Report of Joint Committee in Original Application No.513 of 2023
titled as Sandeep & Anr. Versus Union of India & Ors.**

1. Hon'ble NGT in its order dated 01.11.2023 in OA No. 513/2023 titled as Sandeep & Anr. Versus Union of India & Ors passed the following directions:

"3. Hence, we grant further 8 weeks' time to the joint Committee to file

a fresh report after carrying out the visit and inspection of the brick kilns

in the area concerned.

4. Meanwhile, let notice be issued to the Respondents No. 1, 2, 3 and

5 to 102. Learned Counsel appearing for the applicant is permitted to

serve the said respondents and file affidavit of service on or before the

next date of hearing.

5. List on 08.01.2024."

2. In compliance with the earlier order, dated 23.08.2023 the following committee is constituted:

- (i) Sh. Suneel Dave, Director, CPCB, Chandigarh
(ii) Dr. Satish Kumar, Scientist-B, HSPCB, Kaithal.

Since the number of the brick kilns operating in the district of Kaithal is large and the time allowed for verification is limited, therefore the physical verification / inspection of the brick kilns was further assisted by the teams' comprising officers from CPCB and HSPCB.

3. Operating status of the brick kilns:

The committee (and the teams) have undertaken visits of 97 brick kilns from 06.10.2023 to 11.10.2023, 14.11.2023 & 21.12.2023 to 29.12.2023 to assess the status of operation and to verify the compliance of norms notified. Out of the 97 brick kilns, nine are dismantled, eight closed on its own and four units are closed under directions by the Board. Thus, 76 brick kilns were found in operation where only 34 kilns were functional as the firing was in progress and the rest 42 units were found operational with preparatory work such as brick moulding, drying and stacking them

in the kiln. The inspections report of the units visited are placed at **Annexure R-1**. The closure notices issued by HSPCB to four units are placed at **Annexure R-2**.

Out of the 34 functional brick kilns, 23 were found having adequate facility for source emission monitoring and the same is under progress until this reporting where only four brick kilns have been completed. However, out of the 76 operational brick kilns, only 50 units were found with adequate emission monitoring facilities and the remaining 26 units have been issued notices (**Annexure R-3**).

The teams were further informed that due to adverse weather conditions in the region, not having enough sunny days besides heavy down pour during last week of November (2023), the functional brick kilns are expected to be closed for the want of raw bricks. Also, the teams have gathered the impression that out of 42 non-functional brick kilns, many of them would be functioning and firing of kiln may take place in due course of time, provided weather conditions remain favourable.

The field observations are summarized as follows:

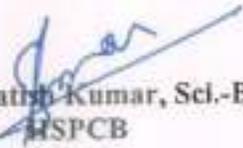
1. All the brick kilns inspected were found with zigzag technology and operating under the consent issued by HSPCB.
2. No brick kiln was found using banned fuels such as plastics, carbon, rubber etc. The Coal was only fuel found in all the inspected brick kilns along with permitted biomass of mustard husk, saw dust etc.
3. Only 23 functional brick kilns were found to have adequate monitoring facility.
4. Adequate green belt around the brick kilns and coverage of trucks used for transportation was found in a few brick kilns.
5. No brick kilns were found having metalled road, indeed unpaved roads were observed. The control measures for fugitive dust emission like sprinkling of water was found in a few brick kilns.
6. No brick kilns were found using fly ash as mandated being located within 300 km from Thermal Power Plant.

Given the above account of operational status of the brick kilns and to conduct the emission monitoring of 50 units with adequate facility, it is submitted that a minimum of three months' time required to complete the monitoring taking the account of limited manpower and infrastructure

at HPSCB. In addition to this, another 26 brick kilns are to be complied for the monitoring facilities and further require monitoring.

It is also submitted that this committee is to ascertain the compliance of various environmental parameters along with the emission results and to validate the reports received through the joint teams of CPCB and HSPCB officials.


Suneel Dave
Director (Sc.'F')
CPCB


Dr. Satish Kumar, Sci.-B
HSPCB
Kaithal

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application
No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	Agarwal B.K.O. Village Bahoundi (Kathol)
Longitude/Latitude	Lat - 29.880678° Long - 76.470949°
Zig-Zag status	Converted to zig-zag
Brick Kiln having consent	Granted upto - 31/03/2027
Brick Kiln having production capacity declared/ mentioned in consent	18000/day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	As per norms
Status of Platform as per guidelines	As per norms
Type of Fuel	Coal
Fugitive dust emission control measures	Sprinkling
In-house utilisation of ash in brick making	In-house
Paving of roads	unpaved road
Covering of trucks	NO such activity found at site
Remarks	Diesel used for ID for

Praveen Kumar
10/10/2023
Signature with Date
The representative of the unit
98966-70825

Ramesh Kumar
10/10/2023
Signature with Date and
Name of the Inspecting Officer

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application
No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	Gupta Shakti, Company Village - Sirsa Dora - Gauran Hathal
Longitude/Latitude	Latitude - 27.857111° Longitude - 76.3303°
Date of Inspection	20/11/2023
Zig-Zag status	Dismantled
Brick Kiln having consent	Dismantled
Brick Kiln having production capacity declared/ mentioned in consent	
Brick Kiln having Adequate Monitoring Facility Y/N	
Status of Pothole as per guidelines	
Status of Platform as per guidelines	
Type of Fuel	
Fugitive dust emission control measures	
In-house utilisation of ash in brick making	
Paving of roads	
Covering of trucks	
Remarks	<ul style="list-style-type: none"> Dismantled Brick kiln converted into Agriculture land.

No representation
Signature with Date
The representative of the unit

Signature with Date and
Name of the Inspecting Officer

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application
No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	Jai Jaiside Bricks Kiln, Desai, Raithal
Longitude/Latitude	Latitude 29.75127° Longitude 76.30432°
Date of Inspection	22/12/23
Zig-Zag status	Dismantled
Brick Kiln having consent	— Do —
Brick Kiln having production capacity declared/ mentioned in consent	— Do —
Brick Kiln having Adequate Monitoring Facility Y/N	— Do —
Status of Pothole as per guidelines	— Do —
Status of Platform as per guidelines	— Do —
Type of Fuel	— Do —
Fugitive dust emission control measures	Dismantled
In-house utilisation of ash in brick making	— do —
Paving of roads	— do —
Covering of trucks	— do —
Remarks	* Dismantled at the time of visit

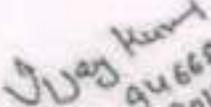
— No representation from
the representative of inspection
Signature with Date
The representative of the unit

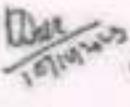
22/12/23
Signature with Date and
Name of the Inspecting Officer
22/12/23

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application
No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	Super Bricks Ind Nouch Road, Vill. keonak-tarka
Longitude/Latitude	Lat: 29.886014° Long: 76.461452°
Zig-Zag status	Yes, zig-zag
Brick Kiln having consent	Granted upto - 31/03/2028
Brick Kiln having production capacity declared/ mentioned in consent	25000 / Day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	Pothole available at height 40 feet from G.L.
Status of Platform as per guidelines	As per norms
Type of Fuel	Coal
Fugitive dust emission control measures	Sprinkling
In-house utilisation of ash in brick making	In-house
Paving of roads	unpaved
Covering of trucks	No such activity found at site during visit
Remarks	Regular electricity & Diesel used for P&M

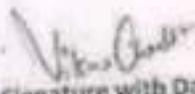

 Sandeep Kumar
 9466201391
 9017570225
 Signature with Date
 The representative of the unit

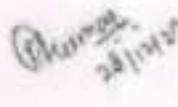

 C. S. Scientist
 10/10/2023
 Signature with Date and
 Name of the Inspecting Officer

Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application
No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	Krishna Brick Kiln, Sixth road Manas, Kairthal.
Longitude/Latitude	Latitude - 29.83367° Longitude - 76.33617°
Date of Inspection	28/12/2023
Zig-Zag status	Yes
Brick Kiln having consent	Granted, upto 31/03/2024
Brick Kiln having production capacity declared/ mentioned in consent	18000, No./day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	Yes. as per norms
Status of Platform as per guidelines	Not. (Size not as per norms)
Type of Fuel	Coal
Fugitive dust emission control measures	Sprinkling of water
In-house utilisation of ash in brick making	In-House
Paving of roads	Unpaved
Covering of trucks	No. Such activity observed at the time of visit
Remarks	• Operational (firing observed) at the time of visit. • Inadequate Green belt.


 Signature with Date
 The representative of the unit
VIKAS CHATTA
 96716-68000


 Ananta
 28/12/23

 Ananta
 28/12/23
 Signature with Date and
 Name of the Inspecting Officer

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	Shiv Bhatta, Sajuma, Kathal
Longitude/Latitude	Latitude 29.74174° Longitude 76.28592°
Date of Inspection	22/12/23
Zig-Zag status	Yes
Brick Kiln having consent	Yes upto 31/3/25
Brick Kiln having production capacity declared/ mentioned in consent	Yes, 25000 No's / Day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	As per norms
Status of Platform as per guidelines	As per norms
Type of Fuel	Non-operational
Fugitive dust emission control measures	Non-operational
In-house utilisation of ash in brick making	In-house
Paving of roads	Unpaved Roads
Covering of trucks	Non operational
Remarks	• Non operational at the line of visit

Signature with Date
The representative of the unit

22/12/23
251585600

Signature with Date and
Name of the Inspecting Officer

Nishu
22/12/23

22/12/2023

22/12/2023

Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/s Ganesh Bricks Company, Village Keerak, Kaitul, Buxar
Longitude/Latitude	29.847917, 76.471465
Date of Inspection	26/12/2023
Zig-Zag status	Yes
Brick Kiln having consent	Yes, valid form - 01-04-2019 valid till - 31-03-2024
Brick Kiln having production capacity declared/ mentioned in consent	25,000 No./day.
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	OK
Status of Platform as per guidelines	OK
Type of Fuel	Coal
Fugitive dust emission control measures	Water sprinkling through water tanks.
In-house utilisation of ash in brick making	Yes
Paving of roads	NO, Unpaved
Covering of trucks	NO such activity observed during visit.
Remarks	NO Hooper Green field Area.

Signature with Date
The representative of the unit
26/12/2023
7615953857

Signature with Date and
Name of the Inspecting Officer
26/12/2023
Nandini

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application
No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	TAI BRICKS CO. Village - Keorak - Kothwal
Longitude/Latitude	Lat - 29.85 9014° Long - 76 45 7466°
Zig-Zag status	Converted into zig-zag
Brick Kiln having consent	Granted upto 31/03/2028
Brick Kiln having production capacity declared/ mentioned in consent	21000 number/day
Brick Kiln having Adequate Monitoring Facility Y/N	provided but not as per norms (pothole at corner of road)
Status of Pothole as per guidelines	Yes
Status of Platform as per guidelines	As per norms
Type of Fuel	Coal
Fugitive dust emission control measures	Sprinkling
In-house utilisation of ash in brick making	In house
Paving of roads	Unpaved road
Covering of trucks	No such activity found at site
Remarks	Regular electricity & Diesel used for Kiln

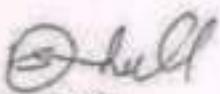
[Signature]
Signature with Date
The representative of the unit

[Signature] 19/10/2023
Signature with Date and
Name of the Inspecting Officer *[Signature]*
19/10/2023

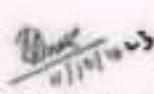
Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	Shiv Shankar Dholia Co. Vill - Harada - Karkool
Longitude/Latitude	Lat: 29.74329° Long: 76.451648°
Zig-Zag status	Yes, Zig-zag
Brick Kiln having consent	Granted upto - 31/03/2024
Brick Kiln having production capacity declared/ mentioned in consent	25000/day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	Yes, as per normal
Status of Platform as per guidelines	Yes, as per normal
Type of Fuel	Coal
Fugitive dust emission control measures	Sprinkling
In-house utilisation of ash in brick making	In-house
Paving of roads	paved
Covering of trucks	Not in operation
Remarks	Regular electrolysis used for EDFA


Signature with Date
The representative of the unit

9996022632


Signature with Date and
Name of the Inspecting Officer

11/10/2023

Joint Inspection Performance for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	Sangam Gram Uday Mandi Village - Titram - Karhal
Longitude/Latitude	Lat: 29.723004° Long 76.417014°
Zig-Zag status	Yes, Zig-zag
Brick Kiln having consent	Granted upto - 31/07/2025
Brick Kiln having production capacity declared/ mentioned in consent	18000/day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Puthole as per guidelines	As per guidelines
Status of Platform as per guidelines	As per norms
Type of Fuel	Coal
Fugitive dust emission control measures	Stombling
In-house utilisation of ash in brick making	In-house
Paving of roads	Unpaved
Covering of trucks	No such activity found at site during visit
Remarks	Regular electricity for FD Fan

Job 9416387802
Signature with Date
The representative of the unit

11/07/2023
Signature with Date and
Name of the Inspecting Officer

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application
No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	Groupadi Bhatta Company, Vill. Deera, Korkal
Longitude/Latitude	Lat: 29.865181° Long: 76.42687°
Zig-Zag status	Yes, Zig Zag
Brick Kiln having consent	Granted upto - 31/03/2024
Brick Kiln having production capacity declared/ mentioned in consent	18000/day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	Potholes available at height 25 from GL
Status of Platform as per guidelines	As per norms
Type of Fuel	Coal
Fugitive dust emission control measures	Sprinkling
In-house utilisation of ash in brick making	In-house
Paving of roads	Unpaved roads
Covering of trucks	No such activity found at site during visit
Remarks	DG set used for DG fan

Sandeep Kumar
Signature with Date 9/10/2023
The representative of the unit

Shaman (S. Subramanian)
Signature with Date and
Name of the Inspecting Officer 10/10/2023

Joint Inspection Performance for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	Brarat Bricks Industries Village-keerak - Kardhar
Longitude/Latitude	Lat: 29.890535° Long: 76.486354°
Zig-Zag status	Converted to Zig-zag
Brick Kiln having consent	Granted upto - 31/03/2026
Brick Kiln having production capacity declared/ mentioned in consent	20000 Number / Day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	Yes, available as per guidelines
Status of Platform as per guidelines	As per norms
Type of Fuel	Coal
Fugitive dust emission control measures	Sprinkling
In-house utilisation of ash in brick making	In-house
Paving of roads	Unpaved road
Covering of trucks	NO such activity found at site
Remarks	Regular electricity & Diesel used for ID fan

For Mukesh
Signature with Date 31/10/2023
The representative of the unit

Date 31/10/2023
Signature with Date and Name of the Inspecting Officer
Sandeep
31/10/2023

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	Jai Hanuman Shakti (Dumpong) Vill. Manan, Kailthal
Longitude/Latitude	Latitude - 29.82127° Longitude - 76.31891°
Date of Inspection	28/12/2023
Zig-Zag status	Yes
Brick Kiln having consent	Yes, Granted, upto 31/02/2028
Brick Kiln having production capacity declared/ mentioned in consent	25000, No/day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes (Height inadequate)
Status of Pothole as per guidelines	Yes, as per norm
Status of Platform as per guidelines	Not, as per norm (Size not as per norm)
Type of Fuel	Coal
Fugitive dust emission control measures	No such control measures activity observed during visit
In-house utilisation of ash in brick making	In-House
Paving of roads	Unpaved
Covering of trucks	No such Activity observed during visit
Remarks	<ul style="list-style-type: none"> • Operation at the time of visit (firing observed) • Inadequate Green belt.

Signature with Date
The representative of the unit

SANDEEP

N-97727-221

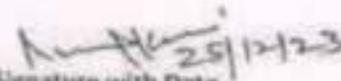
Signature with Date and
Name of the Inspecting Officer

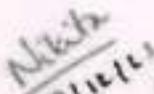
N. K. Singh
28/12/23
N. K. Singh
28/12/23

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/s Jai Daba Rosspuri Bhabra, Co. Padla, Kaithal
Longitude/Latitude	Latitude - 29.782470 Longitude - 76.2824
Date of Inspection	20/12/23
Zig-Zag status	Yes
Brick Kiln having consent	Granted, upto 31/3/25
Brick Kiln having production capacity declared/ mentioned in consent	18000, No./day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes (Height Inadequate)
Status of Pothole as per guidelines	Yes, as per norm
Status of Platform as per guidelines	Yes, as per norm
Type of Fuel	Coal
Fugitive dust emission control measures	No such control measures observed during visit
In-house utilisation of ash in brick making	In house
Paving of roads	Unpaved
Covering of trucks	No such Activity observed during visit
Remarks	<ul style="list-style-type: none"> Inadequate Green belt Operational but firing not observed at the day of visit


 Signature with Date
 The representative of the unit
 ANIL KUMAR
 9254209803


 Signature with Date and
 Name of the Inspecting Officer

Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	11/1 Mihal Gori Jee B. hattera Camping Gahna kaithal
Longitude/Latitude	Latitude - 24.7500° Longitude - 76.2821°
Date of Inspection	Yes 28/12/23
Zig-Zag status	Yes
Brick Kiln having consent	Granted, upto 31/03/24
Brick Kiln having production capacity declared/ mentioned in consent	25000, No /day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	Yes - as per norm
Status of Platform as per guidelines	Yes, as per norm
Type of Fuel	Coal
Fugitive dust emission control measures	Sprinkling of water through tanker
In-house utilisation of ash in brick making	In-house
Paving of roads	Unpaved
Covering of trucks	No such activity observed during visit
Remarks	<ul style="list-style-type: none"> Operational at the time of visit (firing observed). Inadequate Green belt.


 Signature with Date
 The representative of the unit
 9254229003
 ANIL KUMAR


 29/12/23
 Signature with Date and
 Name of the inspecting Officer

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	Gr. No.
Name & Address of the Brick Kiln	Jai Mahavir Brick Kiln, Padla, Gadhi Padla, Kaithul
Longitude/Latitude	Latitude 29.80615° Longitude 76.31703°
Date of Inspection	23/12/2023
Zig-Zag status	Yes
Brick Kiln having consent	Granted upto 31/03/2026
Brick Kiln having production capacity declared/ mentioned in consent	Yes, 15000 No's/Day
Brick Kiln having Adequate Monitoring Facility Y/N	No
Status of Pothole as per guidelines	Not as per norms
Status of Platform as per guidelines	Not as per norms
Type of Fuel	Non-operational during visit
Fugitive dust emission control measures	Non-operational (No such measures during visit)
In-house utilisation of ash in brick making	In-house
Paving of roads	Unpaved Roads
Covering of trucks	Non-operational
Remarks	<ul style="list-style-type: none"> Non-operational during visit. No Green Belt was observed.

Signature with Date
The representative of the unit
23/12/23
90500-20014

Signature with Date and
Name of the Inspecting Officer
23/12/2023

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	Parwah Bhatta Company, Vill- Babu Ladana, Kaitthal
Longitude/Latitude	Latitude - 29.82428° Longitude - 76.31161°
Date of Inspection	28/12/23
Zig-Zag status	Yes
Brick Kiln having consent	Granted, upto 31/03/2027
Brick Kiln having production capacity declared/ mentioned in consent	-
Brick Kiln having Adequate Monitoring Facility Y/N	No.
Status of Pothole as per guidelines	Not, as per norm
Status of Platform as per guidelines	Not, as per norm
Type of Fuel	Coal
Fugitive dust emission control measures	No, Such control measures activities observed during visit
In-house utilisation of ash in brick making	In- House
Paving of roads	Unpaved
Covering of trucks	No such Activity observed during visit.
Remarks	<ul style="list-style-type: none"> No. Green belt Non-operational at the time of visit

Signature with Date
The representative of the unit

Sushil Jain
93547-20001

Signature with Date and
Name of the Inspecting Officer

Nikhil
28/12/23
Ajay Kumar
Sharma

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	Shiv Shankar Bhatta, Company, Vill. Sirta, Keothal
Longitude/Latitude	Latitude - 29.81746° Longitude - 76.32883
Date of Inspection	28/12/23
Zig-Zag status	Yes
Brick Kiln having consent	Granted, upto 31/03/2027
Brick Kiln having production capacity declared/ mentioned in consent	18000 No/day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	Yes, as per norm
Status of Platform as per guidelines	Yes, as per norm
Type of Fuel	Coal
Fugitive dust emission control measures	No. Such control measures activities observed during visit
In-house utilisation of ash in brick making	In House
Paving of roads	Unpaved
Covering of trucks	No Such activity observed during the visit
Remarks	<ul style="list-style-type: none"> • Operational at the time of visit but firing not observed. • Inadequate Green belt.

Signature with Date

The representative of the unit

28-12-23
Sandeep & Anr

Signature with Date and Name of the Inspecting Officer

Nikhil
28/12/23
Phuram
28/12/23
Guan

Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application
No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/s Bajrang Bhatta & Co. Village Deora, Kasihal (HR.)
Longitude/Latitude	29.889719, 76.444304
Date of Inspection	23/12/2023
Zig-Zag status	Yes
Brick Kiln having consent	Yes, 01/01/23 - 31/09/24
Brick Kiln having production capacity declared/ mentioned in consent	- 30-35,000 number/day (declared) - 18,000 number/day (as per consent)
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	OK,
Status of Platform as per guidelines	OK
Type of Fuel	Coal
Fugitive dust emission control measures	Water sprinkling through water tankers.
In-house utilisation of ash in brick making	Yes
Paving of roads	NO
Covering of trucks	NO Such activity observed at the time of visit.
Remarks	- No proper display board at entrance gate. - No proper Green Belt.

V. K. Singh 7997349200
27/12/23
Signature with Date
The representative of the unit

Signature with Date and
Name of the Inspecting Officer

Shankar Kh
23/12/23
SHAKHD KHAN

Nandeech
23/12/23

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application
No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	Saraswati Bricks Company, Sajana, Kaithal
Longitude/Latitude	Latitude 29.744301° Longitude 76.259561°
Date of Inspection	22/12/23
Zig-Zag status	Dismantled
Brick Kiln having consent	— do —
Brick Kiln having production capacity declared/ mentioned in consent	— do —
Brick Kiln having Adequate Monitoring Facility Y/N	— do —
Status of Pothole as per guidelines	— do —
Status of Platform as per guidelines	— do —
Type of Fuel	— do —
Fugitive dust emission control measures	— do —
In-house utilisation of ash in brick making	— do —
Paving of roads	— do —
Covering of trucks	— do —
Remarks	* No evidence of brick kiln was found during inspection (converted to agricultural field)

— No representative present at time of inspection —
Signature with Date
The representative of the unit

Nisha
22/12/23 (Checked)
Signature with Date and
Name of the Inspecting Officer

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	W/o Bidhu Sutar Khulla, Co. Village Beera, Khatol (H.C.)
Longitude/Latitude	29.211365, 76.443575
Date of Inspection	23/12/2023
Zig-Zag status	Yes
Brick Kiln having consent	Yes, 01/04/21 - 31/03/2025
Brick Kiln having production capacity declared/ mentioned in consent	2500 numbers/day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes NO
Status of Pothole as per guidelines	not ok
Status of Platform as per guidelines	not ok.
Type of Fuel	- coal
Fugitive dust emission control measures	- not observed
In-house utilisation of ash in brick making	- not observed
Paving of roads	- NO
Covering of trucks	- not observed during visit
Remarks	- no display board at entrance gate. - brick kiln was found non-operative during visit.

Signature with Date
The representative of the unit

SANU
23-12-23
9411105071

Signature with Date and
Name of the Inspecting Officer

Shant Kumar
23/12/2023
S. P. S. D. H. N. U.
Sandeep
23/12/2023

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	Baba Rajpuri Khalla, P.O. V.P. Bhaur District - Kullu
Longitude/Latitude	Latitude - 31.8226.0° Longitude - 76.3112.0°
Date of Inspection	28/12/2023
Zig-Zag status	Yes
Brick Kiln having consent	Granted, upto 31/03/2028
Brick Kiln having production capacity declared/ mentioned in consent	1700, No/day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	Yes, as per norm
Status of Platform as per guidelines	Not, as per norm (Size not as per norm)
Type of Fuel	Coal
Fugitive dust emission control measures	No, such control measures observed during visit
In-house utilisation of ash in brick making	In-house
Paving of roads	Not paved
Covering of trucks	No, such activity found during visit
Remarks	<ul style="list-style-type: none"> Operational at the time of visit (being not observed) Green belt inadequate.

Mohit Jain
535430002
Signature with Date
The representative of the unit
28-12-23

Nikhil
28/12/23
Signature with Date and
Name of the Inspecting Officer

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	Maa Bhagwati Bhutta Company, Mago Majri, Kaithal
Longitude/Latitude	Latitude 29.8018° Longitude 76.34405°
Date of Inspection	23/12/2023
Zig-Zag status	Yes
Brick Kiln having consent	Granted upto 31/03/2027
Brick Kiln having production capacity declared/ mentioned in consent	Yes, 18000 No's / Day
Brick Kiln having Adequate Monitoring Facility Y/N	No
Status of Pothole as per guidelines	Not as per norms
Status of Platform as per guidelines	Not as per norms
Type of Fuel	Non-operational during visit
Fugitive dust emission control measures	Non-operational (No such measures noted during visit)
In-house utilisation of ash in brick making	In-house
Paving of roads	Unpaved Roads
Covering of trucks	Non-operational
Remarks	<ul style="list-style-type: none"> Non-operational at the time of visit Green Belt inadequate

Swati
Signature with Date
The representative of the unit
Mob- 86859-05542
23-12-23

Neha
23/12/23
Signature with Date and
Name of the Inspecting Officer
Chandni
23/12/23

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	Vishkarina Bhatta Company Village - Harasala - Karkhal
Longitude/Latitude	Lat: 29.718058° Long: 76.435726°
Zig-Zag status	Yes, Zig-zag
Brick Kiln having consent	Granted upto - 31-03-2026
Brick Kiln having production capacity declared/ mentioned in consent	15000/day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	As per guidelines
Status of Platform as per guidelines	As per norms
Type of Fuel	Coal
Fugitive dust emission control measures	No Sprinkling done/not applied
In-house utilisation of ash in brick making	In house
Paving of roads	Unpaved
Covering of trucks	No such activity found at site during visit
Remarks	Regular electricity & Diesel engine used for FD fans

Sandeep, 9466032040
Signature with Date
The representative of the unit

[Signature]
11/10/2023
Signature with Date and
Name of the Inspecting Officer

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application
No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	Jai Durga Bhalla Company Harsola - Karkhal
Longitude/Latitude	Lat: 29.715679° Long: 76.447595°
Zig-Zag status	Yes, Zig-Zag
Brick Kiln having consent	Close of its own at 22.12.2022
Brick Kiln having production capacity declared/ mentioned in consent	—
Brick Kiln having Adequate Monitoring Facility Y/N	No
Status of Pothole as per guidelines	Not available as per norms
Status of Platform as per guidelines	Not available
Type of Fuel	Coal
Fugitive dust emission control measures	Nil
In-house utilisation of ash in brick making	In-house
Paving of roads	Unpaved
Covering of trucks	Not in operation
Remarks	Consent expired but work in progress during visit (Construction & Relieving)

Rohit
9813471614
Signature with Date
The representative of the unit

Usha
11/10/2023
Signature with Date and
Name of the Inspecting Officer

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	Maha Shakti Bhatta Co. Vill. Dohar, Dist. Kathal
Longitude/Latitude	Lat: 29.851253° Long: 76.421689°
Zig-Zag status	Yes, zig-zag
Brick Kiln having consent	Granted upto = 31/03/2024
Brick Kiln having production capacity declared/ mentioned in consent	-
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	As per guidelines
Status of Platform as per guidelines	As per norms
Type of Fuel	Coal
Fugitive dust emission control measures	Stombling
In-house utilisation of ash in brick making	In-house
Paving of roads	Unpaved roads
Covering of trucks	NO such activity found during visit
Remarks	Regular electricity and Diesel available for FD fan

Signature with Date
The representative of the unit

98130 25 751

Signature with Date and
Name of the Inspecting Officer

17/10/2023

Shuman Chandra
19/10/2023

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	Om Bricks Company Vill - Harbola - Karthale
Longitude/Latitude	Lat: 24.716566° Long: 76.447197°
Zig-Zag status	Yes, Zig-zag
Brick Kiln having consent	Granted upto - 31/03/2026
Brick Kiln having production capacity declared/ mentioned in consent	25000/dy
Brick Kiln having Adequate Monitoring Facility Y/N	Dismantled / Not available
Status of Pothole as per guidelines	Inadequate height/width
Status of Platform as per guidelines	Platform available but ladder not available
Type of Fuel	Coal
Fugitive dust emission control measures	Not provided
In-house utilisation of ash in brick making	In-house
Paving of roads	Unpaved
Covering of trucks	Not observed at site during visit
Remarks	Regular electricity & Diesel engine used for ID fan functioning

Signature with Date
The representative of the unit
9416491509

Signature with Date and
Name of the Inspecting Officer
Dr. Sushil Kumar
Scientist - B.

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application
No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/s Shri Sujan Bricks Co. Village Kethuwal, Kethuwal (H.C.)
Longitude/Latitude	76.515954, 24.812949
Date of Inspection	26/12/2023
Zig-Zag status	Yes.
Brick Kiln having consent	Yes, 01/04/2023 - 31/03/2026
Brick Kiln having production capacity declared/ mentioned in consent	30000 numbers/Day.
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	Yes, ok
Status of Platform as per guidelines	OK.
Type of Fuel	Coal
Fugitive dust emission control measures	not observed
In-house utilisation of ash in brick making	Yes
Paving of roads	NO
Covering of trucks	NO such activities observed.
Remarks	- no Display Board at Entrance Gate. - not Proper Green Belt Area.

[Signature] 26-12-2023
Signature with Date
The representative of the unit

9896242975

[Signature] 26/12/2023
Signature with Date and
Name of the Inspecting Officer
Nand Lal
26/12/2023

Joint inspection Performa for Brick Kiln

**In compliance of Order dated 23/08/2023 passed in Original Application
No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors**

Sr. No.	
Name & Address of the Brick Kilns	Sihag Bhatta Company, Village Sajume, Keithal
Longitude/Latitude	Latitude 29.74104° Longitude 76.28428°
Date of Inspection	22/12/2023
Zig-Zag status	Yes
Brick Kiln having consent	Granted upto 31/3/25
Brick Kiln having production capacity declared/ mentioned in consent	Yes, 15000 No's / Day
Brick Kiln having Adequate Monitoring Facility Y/N	No
Status of Pothole as per guidelines	As per norms
Status of Platform as per guidelines	Not as per norms
Type of Fuel	Coal
Fugitive dust emission control measures	No such measures found during visit
In-house utilisation of ash in brick making	In-house
Paving of roads	Unpaved Roads
Covering of trucks	Uncovered Trucks
Remarks	<ul style="list-style-type: none"> operational during visit 'Green belt' adequate

Signature with Date
The representative of the unit

Rajesh
08120 19097

Signature with Date and
Name of the Inspecting Officer

Nitesh
22/12/23
Signature
22/12/23
Pharmay
22/12/23

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application
No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kiln	Aggarwal Barick Co. vill: Chousala - Karkhal
Longitude/Latitude	Lat: 29.662013° Long: 76.700313°
Zig-Zag status	Yes, Zig-zag
Brick Kiln having consent	Granted (31/03/2025)
Brick Kiln having production capacity declared/ mentioned in consent	18000/day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	Yes, as per norms
Status of Platform as per guidelines	as per norms
Type of Fuel	Coal
Fugitive dust emission control measures	Sprinkling
In-house utilisation of ash in brick making	In-house
Paving of roads	Paved
Covering of trucks	No such activity found at site during visit
Remarks	Regular electricity and solar panel available for functioning of IDPH

Sandeep
9050431000
Signature with Date
The representative of the unit

U.S.
11/10/2023
Signature with Date and
Name of the Inspecting Officer

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application
No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	Shri Ram Brick Company, Bads. Kri, Kalan, Kailhal
Longitude/Latitude	Latitude 29.64241° Longitude 76.30371°
Date of Inspection	22/12/23
Zig-Zag status	Yes
Brick Kiln having consent	Granted upto 31/12/23 (Closed on its own)
Brick Kiln having production capacity declared/ mentioned in consent	—
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	As per norms
Status of Platform as per guidelines	As per norms
Type of Fuel	Closed at time of inspection
Fugitive dust emission control measures	Closed
In-house utilisation of ash in brick making	In-house
Paving of roads	Unpaved Roads
Covering of trucks	Uncovered Trucks
Remarks	• Closed at time of inspection

Signature with Date
The representative of the unit

999256742

Signature with Date and
Name of the Inspecting Officer

Nishant
22/12/2023
22/12/2023

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application
No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	Saharan Bhatta Company, Matour, Kailhal
Longitude/Latitude	Latitude 29.63566" Longitude 76.23953"
Date of Inspection	22/12/23
Zig-Zag status	Yes
Brick Kiln having consent	Granted upto 31/3/25
Brick Kiln having production capacity declared/ mentioned in consent	Yes, 18000 No's / Day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	As per norms
Status of Platform as per guidelines	As per norms
Type of Fuel	Coal
Fugitive dust emission control measures	No such activity found at the time of visit
In-house utilisation of ash in brick making	In-house
Paving of roads	Unpaved Roads
Covering of trucks	Un Covered Trucks
Remarks	• Operational at the time of inspection

Ravi Kumar
Signature with Date 98/3074051
The representative of the unit

Abhishek Singh
Signature with Date and
Name of the Inspecting Officer

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/s Sahasrati Green Udyog Mandla, Village - Kailash, Kurban
Longitude/Latitude	Long: 76.17.1741° Lat: 24.725119°
Date of Inspection	07-11-2023
Zig-Zag status	Yes, Converted
Brick Kiln having consent	Yes, Granted (31-03-2024)
Brick Kiln having production capacity declared/ mentioned in consent	18000/Day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	Not as per norms
Status of Platform as per guidelines	Provided but inappropriate height
Type of Fuel	Coal
Fugitive dust emission control measures	Not provided any facility
In-house utilisation of ash in brick making	In-house
Paving of roads	Un-paved roads
Covering of trucks	No such activity found during inspection time
Remarks	- Green belt provided but not fully covered - Electricity not for FID fan

M. Lal
97893-77514
SON
Signature with Date
The representative of the unit

Dr. Anil Kumar
07/11/2023
Signature with Date and
Name of the Inspecting Officer

Joint Inspection Form for Brick Kiln
 in Compliance of Order dated 23/08/2023 passed in Original Application
 No. 512/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kiln	Surya Bhadra Co. Village - Barla, Karkal
Longitudo/Latitude	Long: 76°34'02"76" Lat: 29°71'20"32"
Date of Inspection	07-11-2023
Zig-Zag status	Yes, converted
Brick Kiln having consent	Granted upto - 31/03/2026
Brick Kiln having production capacity declared/ mentioned in consent	21000/Day
Brick Kiln having Adequate Monitoring Facility Y/N	Not provided
Status of Pothole as per guidelines	Not as per guideline
Status of Platform as per guidelines	Not available
Type of Fuel	Coal
Fugitive dust emission control measures	Not provided
In-house utilisation of ash in brick making	In house
Paving of roads	un-paved roads
Covering of trucks	Not covered
Remarks	- No Green belt - electricity used for ID system.

W. B. S.
9991900045

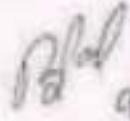
Signature with Date
The representative of the unit

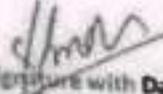
Dr. S. S. S.
Signature with Date and
Name of the Inspecting Officer

Joint Inspection Performance for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	Jai Jwala Bhutta Company, Bahu, Kalayat, Kuthal
Longitude/Latitude	Latitude 29.65069° Longitude 76.34296°
Date of Inspection	22/12/2023
Zig-Zag status	Yes
Brick Kiln having consent	Granted upto 31/3/2025
Brick Kiln having production capacity declared/ mentioned in consent	Yes, 25000 No's / Day
Brick Kiln having Adequate Monitoring Facility Y/N	No
Status of Pothole as per guidelines	Not as per norms (Height inadequate)
Status of Platform as per guidelines	Not as per norms (Height inadequate)
Type of Fuel	Coal
Fugitive dust emission control measures	Sprinkling of water during inspection
In-house utilisation of ash in brick making	In-house
Paving of roads	Unpaved Roads
Covering of trucks	Uncovered Trucks
Remarks	<ul style="list-style-type: none"> Operational at the time of visit Green Belt inadequate


 Signature with Date
 The representative of the unit
 22/12/23


 Signature with Date and
 Name of the Inspecting Officer
 22/12/23
 N. K. Jaiswal

Joint Inspection Performs for Brick Kns

In compliance of Order dated 23/08/2023 passed in Original Application
No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	Name & Address of the Brick Kiln
	Jai Siva Ram Bhatta Co. Village Batta, Kartal
Longitude/Latitude	Long: 76.29829° Lat: 29.69561°
Date of Inspection	07-11-2023
Zig-Zag status	Yes, converted
Brick Kiln having consent	Granted upto 31-03-2024
Brick Kiln having production capacity declared/ mentioned in consent	8000 / Day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	Not provided as per norms
Status of Platform as per guidelines	-do-
Type of Fuel	Coal
Fugitive dust emission control measures	Sprinkling
In-house utilisation of ash in brick making	In house
Paving of roads	un-paved road
Covering of trucks	Not observed at the time of inspection.
Remarks	No Green belt Electricity used for ID fan

Signature with Date
The representative of the unit

Signature with Date and
Name of the Inspecting Officer

103227
9812124154

Signature
Date 07-11-2023

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	Balaji Bhatta Company, Chauraha, Kalyan, Muzaffarpur
Longitude/Latitude	Latitude 21 47' 34" Longitude 76 33' 45"
Date of Inspection	22/12/23
Zig-Zag status	Yes
Brick Kiln having consent	Granted upto 31/3/2026
Brick Kiln having production capacity declared/ mentioned in consent	Yes, 25000 No./ Day
Brick Kiln having Adequate Monitoring Facility Y/N	No
Status of Pothole as per guidelines	Not as per norms (Height inadequate)
Status of Platform as per guidelines	Not as per norms (Size & Height inadequate)
Type of Fuel	Coal
Fugitive dust emission control measures	Sprinkling of water
In-house utilisation of ash in brick making	In-house
Paving of roads	Unpaved Roads
Covering of trucks	On covered loads
Remarks	• operational at the time of visit • Green Belt inadequate

Anand
Signature with Date
The representative of the unit
22.12.23

Anand
78153-01328

Nikhil
Signature with Date and
Name of the Inspecting Officer
22/12/23
Primary Officer

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application
 No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	Shri Salabaji Billa Vill. Kailram, Karhal
Longitude/Latitude	Long: 76°36'85.22" Lat: 29°7'20.651"
Date of Inspection	07-11-2023
Zig-Zag status	Yes, converted
Brick Kiln having consent	31/03/2024 (Granted)
Brick Kiln having production capacity declared/ mentioned in consent	3200/Day
Brick Kiln having Adequate Monitoring Facility Y/N	Not provided
Status of Pothole as per guidelines	Pothole provided w/o ladder and platform
Status of Platform as per guidelines	Not provided
Type of fuel	Coal
Fugitive dust emission control measures	Sprinkling
In-house utilisation of ash in brick making	In-house
Paving of roads	Un-paved road
Covering of trucks	No Covered
Remarks	- No Green Belt - Electricity and diesel engine used for Filling

Ravi
 Signature with Date
 The representative of the unit
 8168428276

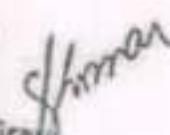
Signature with Date and
 Name of the Inspecting Officer
 Kumar

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application
No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	Name & Address of the Brick Kilns
	Baba Rajburi Bhatta Co. Village - Barthe, Barthal
Longitude/Latitude	Long: 76.353715° Lat: 29.716501°
Date of Inspection	07-11-2023
Zig-Zag status	Yes, Converted
Brick Kiln having consent	Granted 31-03-2025 upto
Brick Kiln having production capacity declared/ mentioned in consent	7500/D
Brick Kiln having Adequate Monitoring Facility Y/N	Not provided
Status of Pothole as per guidelines	Not provided
Status of Platform as per guidelines	No platform facility
Type of Fuel	Coal
Fugitive dust emission control measures	Not provided
In-house utilisation of ash in brick making	In-house
Paving of roads	unpaved-roads
Covering of trucks	No such activity found at site during inspection
Remarks	<ul style="list-style-type: none"> No Green belt Electricity used for FD fan. Diesel engine also used for FD fan


Signature with Date
The representative of the unit
9971558022


Signature with Date and
Name of the Inspecting Officer

Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	Saralwadi Bricks Company Vill.-Wazir Nagar - Karhal
Longitude/Latitude	Lat: 29.672701° Long: 76.336803°
Zig-Zag status	Yes, zig-zag
Brick Kiln having consent	Granted upto 31/03/2024
Brick Kiln having production capacity declared/ mentioned in consent	18000/day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	Yes
Status of Platform as per guidelines	As per norms
Type of Fuel	Coal
Fugitive dust emission control measures	Stormking
In-house utilisation of ash in brick making	In house
Paving of roads	Unpaved
Covering of trucks	No such activity found during visit
Remarks	Regular electricity available for FD fan

Signature with Date
The representative of the unit

Sandeep
8685997119

Signature with Date and
Name of the Inspecting Officer

[Signature]
11/10/2023

[Signature]
11/10/2023

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	Pannu Bricks, Balla, Kalayat, Kaithal
Longitude/Latitude	Latitude 29.63655° Longitude 76.35004°
Date of Inspection	22/12/23
Zig-Zag status	Yes
Brick Kiln having consent	Granted upto 31/3/2025
Brick Kiln having production capacity declared/ mentioned in consent	Yes, 18000 No's / Day
Brick Kiln having Adequate Monitoring Facility Y/N	No
Status of Pothole as per guidelines	Not as per norms (Height inadequate)
Status of Platform as per guidelines	Not as per norms (Height inadequate)
Type of Fuel	Coal
Fugitive dust emission control measures	No such activity found at the time of visit
In-house utilisation of ash in brick making	In-house
Paving of roads	Unpaved Roads
Covering of trucks	Uncovered Trucks
Remarks	<ul style="list-style-type: none"> Green Belt inadequate operational at time of visit

Signature With Date
The representative of the unit
999650226

Nikhil
24/12/23
Signature With Date and
Name of the Inspecting Officer
24/12/23

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application
No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	H/S Mittal Trading Co., village Kher Samarka, within chakra, Kichel (H.E.)
Longitude/Latitude	29.43069, 76.2075
Date of Inspection	28/12/2023
Zig-Zag status	
Brick Kiln having consent	
Brick Kiln having production capacity declared/ mentioned in consent	
Brick Kiln having Adequate Monitoring Facility Y/N	
Status of Pothole as per guidelines	
Status of Platform as per guidelines	
Type of Fuel	
Fugitive dust emission control measures	
In-house utilisation of ash in brick making	
Paving of roads	
Covering of trucks	
Remarks	Brick Kiln found Dis- mantled during visit.

Signature with Date
The representative of the unit

Signature with Date and
Name of the Inspecting Officer

Sandeep
23/12/23
Daksh
28/12/2023
Nandkumar
28/12/2023

Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.		
Name & Address of the Brick Kilns	M/S Kanwar Bhatta . Co. Vill. Khasi Guleran Ali, Simla, Kailash (H.R.)	
Longitude/Latitude	29.890134, 76.310144	
Date of Inspection	23/12/2023	
Zig-Zag status		
Brick Kiln having consent	/	
Brick Kiln having production capacity declared/ mentioned in consent		
Brick Kiln having Adequate Monitoring Facility Y/N		
Status of Pothole as per guidelines		
Status of Platform as per guidelines		
Type of Fuel		
Fugitive dust emission control measures		
In-house utilisation of ash in brick making		
Paving of roads		
Covering of trucks		
Remarks		- Unit was found closed during visit - No any representative found.

Signature with Date
The representative of the unit

Sandeep
23/12/23
Signature with Date and
Name of the Inspecting Officer
(Sandeep Khan)
23/12/23

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	Rama Brij Industries vill-Dohar-Kathal
Longitude/Latitude	Lat: 29.879806° Long: 76.420939°
Zig-Zag status	Yes, Zig Zag
Brick Kiln having consent	Granted n/a - 31/03/2026
Brick Kiln having production capacity declared/ mentioned in consent	-
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	Available as per guidelines (Ladder under construction)
Status of Platform as per guidelines	As per norms
Type of Fuel	Coal
Fugitive dust emission control measures	Sprinkling
In-house utilisation of ash in brick making	In-house
Paving of roads	Paved road available
Covering of trucks	NO such activities found at site during visit
Remarks	Regular electricity and N set available for FD fan.

Signature with Date
The representative of the unit

9812098698

Signature with Date and
Name of the Inspecting Officer

Date
19/11/23

Sandeep Sandhu
21/10/2023

Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/s Saraswati Bhatta Co. Village Malikpur, Keithal.
Longitude/Latitude	21.878287, 76.393571
Date of Inspection	23/12/2023
Zig-Zag status	OK
Brick Kiln having consent	Yes, 01/04/21 - 31/03/2025
Brick Kiln having production capacity declared/ mentioned in consent	18000 numbers/day
Brick Kiln having Adequate Monitoring Facility Y/N	NO
Status of Pothole as per guidelines	OK
Status of Platform as per guidelines	not OK
Type of Fuel	Coal
Fugitive dust emission control measures	water sprinkling through water tankers.
In-house utilisation of ash in brick making	Yes
Paving of roads	NO
Covering of trucks	NO such activity observed during visit.
Remarks	- NO proper Green Belts.

Signature with Date
The representative of the unit

83/11/2023

9416121195

Signature with Date and
Name of the Inspecting Officer

Sandeep
23/12/23
Sandeep
23/12/23

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	Jai Durga Bricks Company, Village Dulyan, Kaulhal
Longitude/Latitude	Latitude 29.76844° Longitude 76.60155°
Date of Inspection	21/12/23.
Zig-Zag status	Yes
Brick Kiln having consent	Granted upto 31/3/25
Brick Kiln having production capacity declared/ mentioned in consent	Yes, 25000 No's / Day
Brick Kiln having Adequate Monitoring Facility Y/N	No
Status of Pothole as per guidelines	As per norms
Status of Platform as per guidelines	Not as per norms
Type of Fuel	Non-operational
Fugitive dust emission control measures	Non-operational
In-house utilisation of ash in brick making	In-house
Paving of roads	Unpaved Roads
Covering of trucks	Non-operational (Uncovered)
Remarks	1) Non-operational at the time of inspection. 2) Inadequate green belt 3) No display board

9416512872

Jai Singh

Signature with Date
The representative of the unit

Jai Singh

Nikhil
21/12/23

Signature with Date and
Name of the Inspecting Officer

(Signature)
21/12/23

(Signature)
21/12/2023

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application
No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	Ganesh Bhatta Company Buche Pundri, Kuthal
Longitude/Latitude	Latitude 29.76104° Longitude 76.64198°
Date of Inspection	21/12/2023
Zig-Zag status	Yes
Brick Kiln having consent	Yes upto 31/3/25
Brick Kiln having production capacity declared/ mentioned in consent	Yes, 17000 Nos / Day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	As per norms
Status of Platform as per guidelines	As per norms
Type of Fuel	Coal
Fugitive dust emission control measures	Sprinkling of water
In-house utilisation of ash in brick making	In-house
Paving of roads	Unpaved Roads
Covering of trucks	Uncovered Trucks
Remarks	-Green Belt inadequate

Vidya Kumar
90175-2025
Signature with Date
The representative of the unit

Signature with Date and
Name of the Inspecting Officer

Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application
No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	Shakti Bricks Company, Bansana, Pundri, Kaithal
Longitude/Latitude	Latitude 29.73404° Longitude 76.58128°
Date of Inspection	21/12/23
Zig-Zag status	Yes
Brick Kiln having consent	Granted upto 31/3/24
Brick Kiln having production capacity declared/ mentioned in consent	Yes, 25000 No's / Day
Brick Kiln having Adequate Monitoring Facility Y/N	No
Status of Pothole as per guidelines	As per norms
Status of Platform as per guidelines	Not as per norms
Type of Fuel	Non-operational
Fugitive dust emission control measures	Non-operational
In-house utilisation of ash in brick making	Non-operational
Paving of roads	Unpaved roads
Covering of trucks	Non-operational
Remarks	• Non-operational at the time of visit

Signature with Date
The representative of the unit

999475305

Signature with Date and
Name of the Inspecting Officer

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application
No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	Ajit Gram Udyog Mandal Habri, Pundri, Kaithal
Longitude/Latitude	Latitude 29.67482° Longitude 76.607294°
Date of Inspection	21/12/23
Zig-Zag status	Yes
Brick Kiln having consent	Granted upto 31/3/24
Brick Kiln having production capacity declared/ mentioned in consent	Yes, 25000 No's / Day
Brick Kiln having Adequate Monitoring Facility Y/N	No
Status of Pothole as per guidelines	Not as per Norms (Height inadequate)
Status of Platform as per guidelines	Not as per Norms (Height inadequate)
Type of Fuel	Coal
Fugitive dust emission control measures	Sprinkling of water
In-house utilisation of ash in brick making	In-house
Paving of roads	Unpaved Road
Covering of trucks	Uncovered Truck
Remarks	• Non-availability of proper green belt

Ajitham
7300789536
Signature with Date
The representative of the unit

Nishi Anon
Signature with Date and
Name of the Inspecting Officer

Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	Jai Bharat Gram udjeg. Mandal
Name & Address of the Brick Kilns	Jai Bharat Bricks Company, Pitane Road, Pandri, Kantihal (Haryana)
Longitude/Latitude	Latitude 29.74961° Longitude 76.53212°
Date of Inspection	21/12/23
Zig-Zag status	Yes
Brick Kiln having consent	Yes Granted upto 31-03-2024
Brick Kiln having production capacity declared/ mentioned in consent	Yes, 18000 Nos/day
Brick Kiln having Adequate Monitoring Facility Y/N	No
Status of Pothole as per guidelines	Not provided
Status of Platform as per guidelines	Not provided
Type of Fuel	Coal
Fugitive dust emission control measures	Non-operational
In-house utilisation of ash in brick making	In-house (as informed)
Paving of roads	No Unpaved Roads
Covering of trucks	No such activity noted during inspection time
Remarks	Non-operational during time of inspection

[Signature]
941115007
21/12/23
Signature with Date
The representative of the unit

[Signature]
21/12/23
[Signature]
21/12/23
Signature with Date and
Name of the Inspecting Officer

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application
No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	Shiva Bricks GUM, village Ahmedpur, Pundra, Kauthal
Longitude/Latitude	Latitude 29.76297° Longitude 76.64934°
Date of Inspection	21/12/23
Zig-Zag status	Yes
Brick Kiln having consent	Consent upto 31/3/2024
Brick Kiln having production capacity declared/ mentioned in consent	Yes, 30,000 Nos Day
Brick Kiln having Adequate Monitoring Facility Y/N	No
Status of Pothole as per guidelines	As per norms
Status of Platform as per guidelines	Not as per norms
Type of Fuel	Coal
Fugitive dust emission control measures	Sprinkling of water
In-house utilisation of ash in brick making	In-house
Paving of roads	Unpaved Roads
Covering of trucks	Not covered
Remarks	<ul style="list-style-type: none"> • Inadequate green belt • Electricity & diesel used for ID fan.

[Signature]
Signature with Date
The representative of the unit

21/12/23

7876328100

[Signature]
Signature with Date and
Name of the Inspecting Officer

21/12/23

21/12/2023

[Signature]
21/12/23

Joint Inspection Performa for Brick Kiln
 In compliance of Order dated 23/08/2023 passed in Original Application
 No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	Shankar Bhatta Company, Village Pabri, Pundri, Kaithal
Longitude/Latitude	Latitude 29.73349 Longitude 76.48846
Date of Inspection	21/12/23
Zig-Zag status	Yes
Brick Kiln having consent	Granted upto 31/3/25
Brick Kiln having production capacity declared/ mentioned in consent	Yes, 25000 No's / Day
Brick Kiln having Adequate Monitoring Facility Y/N	No
Status of Pothole as per guidelines	Not as per norms
Status of Platform as per guidelines	Not as per norms
Type of Fuel	Coal & Mustard Husk
Fugitive dust emission control measures	Sprinkling of water
In-house utilisation of ash in brick making	In-house
Paving of roads	Unpaved Roads
Covering of trucks	Not covered
Remarks	Diesel used for ID fan engine Green Belt inadequate

Signature with Date
 The representative of the unit
 90564
 17318

Nikhil
 21/12/23
 Signature with Date and
 Name of the Inspecting Officer
 21/12/23

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application
No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Nama & Address of the Brick Kilns	Shiv Shakti Bricks Company ✓ 10 Habri, Pundri, Kaithal
Longitude/Latitude	Latitude 29.74621° Longitude 76.61756°
Date of Inspection	21 / 12 / 23
Zig-Zag status	Yes
Brick Kiln having consent	Granted upto 31/3/24
Brick Kiln having production capacity declared/ mentioned in consent	Yes, 25000 No's / Day
Brick Kiln having Adequate Monitoring Facility Y/N	No
Status of Pothole as per guidelines	Not as per norms (Height inadequate)
Status of Platform as per guidelines	Not as per norms
Type of Fuel	Coal
Fugitive dust emission control measures	sprinkling of water
In-house utilisation of ash in brick making	Sh-house
Paving of roads	Unpaved Roads
Covering of trucks	Un Covered Trucks
Remarks	<ul style="list-style-type: none"> • Green Belt inadequate • Electricity used for Ldial 10 fur

Narish
Signature with Date
The representative of the unit
8053752000

Nisha . Jomon
Signature with Date and
Name of the Inspecting Officer
Prerna

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	Maruti Bhatta Company Pilni, Pilna, Pundri, Kaithal
Longitude/Latitude	Latitude 29.744529° Longitude 76.520008°
Date of Inspection	27/12/23
Zig-Zag status	Yes
Brick Kiln having consent	Granted upto 31/03/2025
Brick Kiln having production capacity declared/ mentioned in consent	Yes, 25000 No's/ Day.
Brick Kiln having Adequate Monitoring Facility Y/N	No
Status of Pothole as per guidelines	Yes as per norms
Status of Platform as per guidelines	Not as per norms
Type of Fuel	Coal
Fugitive dust emission control measures	Not found during inspection
In-house utilisation of ash in brick making	In-house
Paving of roads	Unpaved Roads
Covering of trucks	Not covered
Remarks	<ul style="list-style-type: none"> Operational during time of visit Green Belt not adequate

Sandeep
Signature with Date
The representative of the unit
Sandeep Kumar
93544-76657

M. K. D. S.
27/12/23
Signature with Date and
Name of the Inspecting Officer
Prakash
27/12/2023
Prakash
27/12/23

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	Sai Shakti Company, VPD Siral, Pundri, Knithal
Longitude/Latitude	Latitude 29.68929° Longitude 76.65516°
Date of Inspection	21/12/23
Zig-Zag status	Yes
Brick Kiln having consent	Granted Upto 31/3/2025
Brick Kiln having production capacity declared/ mentioned in consent	Yes, 18000 Nos/Day
Brick Kiln having Adequate Monitoring Facility Y/N	No
Status of Pothole as per guidelines	Not as per norms
Status of Platform as per guidelines	Not as per norms
Type of Fuel	Coal
Fugitive dust emission control measures	Sprinkling of water
In-house utilisation of ash in brick making	In-house
Paving of roads	Unpaved Roads
Covering of trucks	Uncovered Trucks
Remarks	<ul style="list-style-type: none"> • Green Belt inadequate • Non-operational at the time of inspection

Signature with Date
The representative of the unit

12/12/2023
76045-20577

Signature with Date and
Name of the Inspecting Officer

Nishu
Signature

Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	Jagadguru Brahamanand Brick Company, Habri, Raundi, Knithal
Longitude/Latitude	Latitude 29.67538° Longitude 76.60709°
Date of Inspection	21/12/23
Zig-Zag status	Yes
Brick Kiln having consent	closed by Board
Brick Kiln having production capacity declared/ mentioned in consent	—
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	Not as per norms
Status of Platform as per guidelines	As per norms
Type of Fuel	cloud
Fugitive dust emission control measures	closed
In-house utilisation of ash in brick making	cloud
Paving of roads	Unpaved
Covering of trucks	non-operational (cloud)
Remarks	* Closed by Board.

9896824700

Sandeep Kumar

Signature with Date
The representative of the unit

Nishu
Signature with Date and
Name of the Inspecting Officer

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application
No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/s Sacha Satguru Bhalla Co. Guliyana, Kithul (Hr.).
Longitude/Latitude	29.559656 , 76.482211
Date of Inspection	22/12/2023
Zig-Zag status	Yes
Brick Kiln having consent	NO (Applied for)
Brick Kiln having production capacity declared/ mentioned in consent	
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	OK
Status of Platform as per guidelines	OK
Type of Fuel	Coal
Fugitive dust emission control measures	Water sprinkling through water tanks.
In-house utilisation of ash in brick making	Yes
Paving of roads	NO
Covering of trucks	NO Such activity observed during visit.
Remarks	NO Display Board of Evidence etc. NO Inoper Green Seal.

Signature with Date
The representative of the unit

9729833985

Signature with Date and
Name of the Inspecting Officer

SHANU KUMAR
22/12/2023

Nanded
24/12/2023

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application
No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/s Vijay Shella & Co Village Kotla, Kishanpur (MP)
Longitude/Latitude	29.626449, 76.459763
Date of Inspection	22/12/2023
Zig-Zag status	-
Brick Kiln having consent	-
Brick Kiln having production capacity declared/ mentioned in consent	/
Brick Kiln having Adequate Monitoring Facility Y/N	
Status of Pothole as per guidelines	
Status of Platform as per guidelines	
Type of Fuel	
Fugitive dust emission control measures	
In-house utilisation of ash in brick making	
Paving of roads	
Covering of trucks	
Remarks	

NO representative found
at the time of visit
Signature with Date
The representative of the unit

[Signature]
22/12/23
Signature with Date and
Name of the Inspecting Officer
Nandeep
22/12/2023

64

Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application
No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	Jai Lalaji Bhatta S/O. Balraj Bhatta, Sr. V.P.:- Bhona, Kathal.
Longitude/Latitude	
Date of Inspection	21/12/2023
Zig-Zag status	
Brick Kiln having consent	
Brick Kiln having production capacity declared/ mentioned in consent	
Brick Kiln having Adequate Monitoring Facility Y/N	
Status of Pothole as per guidelines	
Status of Platform as per guidelines	
Type of Fuel	
Fugitive dust emission control measures	
In-house utilisation of ash in brick making	
Paving of roads	
Covering of trucks	
Remarks	Brick kiln is under up gradation at the time of visit. non-operational.

Signature with Date
The representative of the unit

21/12/23

Signature with Date and
Name of the Inspecting Officer

SHAHID KHAN
21/12/2023

Nandap
21/12/2023

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/s. Shiv Shankar Gram Bhagpur, Mandal, Bhadrachal Vill: Kailash, Kailash (H)
Longitude/Latitude	27.86138 76.56149
Date of Inspection	29.12.2023
Zig-Zag status	yes
Brick Kiln having consent	Granted. upto 31-03-2024
Brick Kiln having production capacity declared/ mentioned in consent	15000 NO / Day
Brick Kiln having Adequate Monitoring Facility Y/N	yes [is being installed]
Status of Pothole as per guidelines	yes. As per Norms
Status of Platform as per guidelines	yes. Is being installed at the time of visit
Type of Fuel	Coal
Fugitive dust emission control measures	No such control measures actually observed during visit
In-house utilisation of ash in brick making	In house
Paving of roads	Un-paved
Covering of trucks	Trucks covered at the time of visit
Remarks	- Operational and being observed during visit. - Inadequate granular

Sushil

Signature with Date
The representative of the unit

Sushil Kumar
9050746001

Sushil
27-12-2023

Signature with Date and
Name of the Inspecting Officer

Sushil
27/12/23

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/s SHIV SHAKTI BHELVA COMPANY Village Bhowa, Kailash (H.R.)
Longitude/Latitude	29.151147, 76.5106743
Date of Inspection	21/12/2023
Zig-Zag status	OK
Brick Kiln having consent	Yes, 01/04/2020 - 31/03/2025
Brick Kiln having production capacity declared/ mentioned in consent	80000 numbers/day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	NO
Status of Platform as per guidelines	NO
Type of Fuel	Coal
Fugitive dust emission control measures	Water sprinkling through water tankers
In-house utilisation of ash in brick making	Yes
Paving of roads	NO, Unpaved
Covering of trucks	Covered with Tarpal.
Remarks	Build a platform of size 6x4. Make Green Field Area.

Signature with Date
The representative of the unit

 21/12/23
KARISHA SAINI

Signature with Date and
Name of the Inspecting Officer

 21/12/2023
(SHANU KHAN)
Nanded
21/12/2023

Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application
No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	H/o Balaji Guram Ediyog Mandal Village Bana Tehsil Panchi Distt. Kullu (H.P.)
Longitude/Latitude	29.56279, 76.511789
Date of Inspection	21/12/2023
Zig-Zag status	Yes, OK.
Brick Kiln having consent	Yes, 31/10/2023 - 31/03/2028
Brick Kiln having production capacity declared/ mentioned in consent	35000 number/day
Brick Kiln having Adequate Monitoring Facility Y/N	- Yes.
Status of Pothole as per guidelines	- Yes,
Status of Platform as per guidelines	- As per Norms. observed.
Type of Fuel	- Coal
Fugitive dust emission control measures	- Water sprinkling
In-house utilisation of ash in brick making	- In house.
Paving of roads	- Not observed, Unpaved Road.
Covering of trucks	- Covered with Tarpal.
Remarks	- Developed of Green Belt Area.

Signature with Date
The representative of the unit
Pall: PARVEEN SAUNDHO
90348 21700
(Partner)

Signature with Date and
Name of the Inspecting Officer
Shahid Khatun
21/12/23
Sandeep Khatun
21/12/23

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	N/2 Hazri Buan village Mandal Ekana, Kithul (HS)
Longitude/Latitude	29.450722, 76.512937
Date of Inspection	21/12/2023
Zig-Zag status	OK
Brick Kiln having consent	Yes, 01/04/2020 - 31/02/2025
Brick Kiln having production capacity declared/ mentioned in consent	18000 Numbers/Day.
Brick Kiln having Adequate Monitoring Facility Y/N	Yes.
Status of Pothole as per guidelines	OK
Status of Platform as per guidelines	OK.
Type of Fuel	coal
Fugitive dust emission control measures	water sprinkling.
In-house utilisation of ash in brick making	In house/Yes.
Paving of roads	Not observed.
Covering of trucks	Yes
Remarks	<ul style="list-style-type: none"> Proper Development of Green Belt Area. Proper Management & covering of raw material (coal).

Sandeep
21-12-23

9512-23901

Signature with Date
The representative of the unit

Shahid Khan
21/12/23
(SHAHID KHAN)
Sandeep
21/12/23

Signature with Date and
Name of the Inspecting Officer

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application
No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/o: Hanuman Bista company V/O Bhna, Karkel (HC).
Longitude/Latitude	29.649258 , 76.509271
Date of Inspection	21/12/2023
Zig-Zag status	OK
Brick Kiln having consent	Yes, 01/08/2019 - 31/03/2024
Brick Kiln having production capacity declared/ mentioned in consent	25000 numbers/day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	OK
Status of Platform as per guidelines	OK
Type of Fuel	Coal & wood Husk.
Fugitive dust emission control measures	Water sprinkling through water Tanks.
In-house utilisation of ash in brick making	Yes
Paving of roads	NO.
Covering of trucks	Yes
Remarks	Profer Development of Green belt Area.

Signature with Date
The representative of the unit

[Signature]
21/12/23

9813775805

Signature with Date and
Name of the Inspecting Officer

[Signature]
21/12/2023

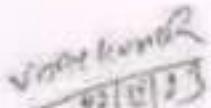
SHARAD KUMAR

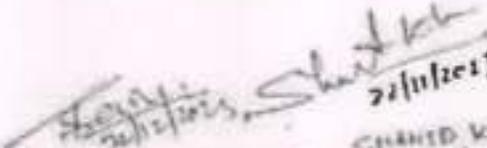
21/12/23

Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application
No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/s. Rajwong Gholla Co. village Lohra, Kishel (HP)
Longitude/Latitude	29.61584, 96.45474
Date of Inspection	22/12/2023
Zig-Zag status	Yes
Brick Kiln having consent	Yes, 01/04/2016 - 3/02/2024
Brick Kiln having production capacity declared/ mentioned in consent	18000 numbers/day.
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	OK
Status of Platform as per guidelines	OK.
Type of Fuel	Coal
Fugitive dust emission control measures	Water sprinkling through water tanker for atleast 4 days
In-house utilisation of ash in brick making	Yes
Paving of roads	No, upland
Covering of trucks	Yes
Remarks	No proper Green Belt. No display board at entrance gate


 Signature with Date
 The representative of the unit
 2255446062


 Signature with Date and
 Name of the Inspecting Officer
 SHANU KHAN
 22/12/2023

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application
No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	H/S Rana Bhatta Co. Village Rajand 315102 (H.P.)
Longitude/Latitude	29.567611, 76.506662
Date of Inspection	22/12/2023
Zig-Zag status	OK
Brick Kiln having consent	Yes, 01/04/2022 - 31/03/2026
Brick Kiln having production capacity declared/ mentioned in consent	18000 number/day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	OK
Status of Platform as per guidelines	OK
Type of Fuel	Coal
Fugitive dust emission control measures	Water sprinkling through water trucks
In-house utilisation of ash in brick making	Yes
Paving of roads	No, Unpaved Road
Covering of trucks	No such activity found during visit.
Remarks	No display board at entrance gate. No proper brown belt area.

22/12/2023
 Signature with Date
 The representative of the unit
 989160237

Sandeep, Shilpi
 22/12/2023, 22/12/2023
 Signature with Date and
 Name of the Inspecting Officer
 Sandeep
 22/12/2023

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	Bharat Bhalha Company, Kithana, Kauthal
Longitude/Latitude	—
Date of Inspection	29/12/2023
Zig-Zag status	—
Brick Kiln having consent	dismantled (informed by locals)
Brick Kiln having production capacity declared/ mentioned in consent	
Brick Kiln having Adequate Monitoring Facility Y/N	
Status of Pothole as per guidelines	
Status of Platform as per guidelines	
Type of Fuel	(Structure)
Fugitive dust emission control measures	
In-house utilisation of ash in brick making	
Paving of roads	
Covering of trucks	
Remarks	• No evidences of brick kiln was found at the time of visit • Construction work was being going on converted to roads

No representative found at the time of visit
 Signature with Date
 The representative of the unit

Signature with Date and Name of the Inspecting Officer
 29/12/2023
 21/12/23

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/s Jagdamba Khatke Co. Village Kotia, Tehsil (HR)
Longitude/Latitude	29.628861, 76.461154
Date of Inspection	22/12/2023
Zig-Zag status	OK
Brick Kiln having consent	Yes
Brick Kiln having production capacity declared/ mentioned in consent	21000 numbers/day
Brick Kiln having Adequate Monitoring Facility Y/N	NO
Status of Pothole as per guidelines	not adequate for Monitoring
Status of Platform as per guidelines	not as per norms
Type of Fuel	coal
Fugitive dust emission control measures	water sprinkling through water tanker.
In-house utilisation of ash in brick making	Yes,
Paving of roads	NO, on paved
Covering of trucks	no such activity found during visit
Remarks	<p>More such activities found @ Brick Kiln at the time of visit (ie Hot mix plants), mechanical work.</p> <p>NO proper Green Belt.</p> <p>NO Display board.</p>

22/12/23

Jag Pal

Signature with Date
The representative of the unit

94166-47156

Shahid Khatke
22/12/2023
Signature with Date and
Name of the Inspecting Officer
SHAHID KHATKE
22/12/2023

Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application
No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/s. Shree Boleji Brick Kiln, Village Rohwa, Dist. Mathura (U.P.)
Longitude/Latitude	- 29.560621, 76.40403
Date of Inspection	22/12/2023
Zig-Zag status	- Yes
Brick Kiln having consent	- Yes
Brick Kiln having production capacity declared/ mentioned in consent	25-30,000 Number/day (declared by representative)
Brick Kiln having Adequate Monitoring Facility Y/N	- No
Status of Pothole as per guidelines	- not ok
Status of Platform as per guidelines	- not ok
Type of Fuel	- not observed
Fugitive dust emission control measures	- no such activity found during visit
In-house utilisation of ash in brick making	- not observed.
Paving of roads	- no
Covering of trucks	- no such activity found during visit.
Remarks	- Brick kiln found non-operational at the time of visit. - no display board at entrance gate. - no proper green field area.

Signature with Date
The representative of the unit

22/12/23
8307760110

Signature with Date and
Name of the Inspecting Officer

22/12/2023

Sandeep
22/12/2023

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application
No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	Shree Lakshmi Shella Company - Village Lajpura, Khatol (H.P.)
Longitude/Latitude	29.52306, 76.50727
Date of Inspection	22/12/2023
Zig-Zag status	OK
Brick Kiln having consent	Yes, 01/04/2022 - 31/03/2024
Brick Kiln having production capacity declared/ mentioned in consent	15-20,000 bricks/day (Declared by 2000 number of bricks/day) (Representative)
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	Not ok as per norms
Status of Platform as per guidelines	not ok as per norms
Type of Fuel	Coal
Fugitive dust emission control measures	not applicable
In-house utilisation of ash in brick making	not applicable.
Paving of roads	NO, unpaved roads
Covering of trucks	NO such activity found at the time of visit.
Remarks	Brick kiln found non-operational at the time of visit. NO display board at entrance etc.

Signature with Date 22/12/23
The representative of the unit
9034122000

Signature with Date and Name of the Inspecting Officer
Shardul Khatol
22/12/2023
(SHARDUL KHANU)
Shardul Khatol
22/12/2023

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/s. Jai Jagdishra Ektha Co. College chowk Kothel (G.P.)
Longitude/Latitude	29.4298438, 76.503478
Date of Inspection	21/12/2023
Zig-Zag status	Yes.
Brick Kiln having consent	Yes, 01/04/2022 - 31/03/2024.
Brick Kiln having production capacity declared/ mentioned in consent	25000
Brick Kiln having Adequate Monitoring Facility Y/N	NO
Status of Pothole as per guidelines	not Available.
Status of Platform as per guidelines	Not Available
Type of Fuel	Coal
Fugitive dust emission control measures	Water sprinkling through water tanks.
In-house utilisation of ash in brick making	Yes
Paving of roads	NO
Covering of trucks	not observed.
Remarks	Brick kiln found under up-gradation at the time of visit. In the Green Belt Area.

Sanyog 21/12/2023
Signature with Date
The representative of the unit
941501475

[Signature]
21/12/2023
Signature with Date and
Name of the Inspecting Officer
Sandeep
21/12/2023

Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application
No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/s Jai Bhagwati Bhatta & Co. Village Lajpur, Khatol (H.C.)
Longitude/Latitude	29.537864, 76.402993
Date of Inspection	22/12/2023
Zig-Zag status	Yes
Brick Kiln having consent	not provided.
Brick Kiln having production capacity declared/ mentioned in consent	35-40,000 units / day declared.
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	OK
Status of Platform as per guidelines	not ok as per norms
Type of Fuel	coal
Fugitive dust emission control measures	Water sprinkling through water tanks after 2-3 days.
In-house utilisation of ash in brick making	Yes
Paving of roads	No, unpaved roads
Covering of trucks	no such activity found at the time of visit
Remarks	- no display board at entrance gate - Brick Kiln not started yet

Signature with Date
The representative of the unit

22/12/23

Signature with Date and
Name of the inspecting Officer

22/12/2023

Name of the inspecting Officer

Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/s Jai Durga Shakti Co Village Kithana, Karithal (HR)
Longitude/Latitude	29.659112, 76.365894
Date of Inspection	22/12/2023
Zig-Zag status	Yes
Brick Kiln having consent	Not closed by HSPCB Karithal.
Brick Kiln having production capacity declared/ mentioned in consent	26-27,000 units/day (declared by Representative)
Brick Kiln having Adequate Monitoring Facility Y/N	NO
Status of Pothole as per guidelines	not ok
Status of Platform as per guidelines	not ok
Type of Fuel	Coal
Fugitive dust emission control measures	not observed
In-house utilisation of ash in brick making	Yes
Paving of roads	NO
Covering of trucks	no such activity observed during visit
Remarks	<ul style="list-style-type: none"> Make proper green belt area. Visit found non-operational during visit. Inspection all kept going to start the Brick Kiln without permission of HSPCB, Karithal.

Sandeep
02.12.23

Signature with Date
The representative of the unit
010 349 55064

Sandeep, *Shubh K...*
22/12/23, 22/12/23
Signature with Date and Name of the Inspecting Officer
Sandeep
22/12/23

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/s M Shanti Bricks, Village Kithan, Ke. Thal (H.C.)
Longitude/Latitude	29.557621, 76.358543
Date of Inspection	22/12/2023
Zig-Zag status	Yes
Brick Kiln having consent	Yes, 21/08/2021 - 31/07/2024
Brick Kiln having production capacity declared/ mentioned in consent	18000 Numbers/ Day
Brick Kiln having Adequate Monitoring Facility Y/N	not
Status of Pothole as per guidelines	not ok
Status of Platform as per guidelines	not OK
Type of Fuel	Coal
Fugitive dust emission control measures	Not observed during visit.
In-house utilization of ash in brick making	Yes
Paving of roads	NO
Covering of trucks	No such activity observed during visit.
Remarks	no proper Green Belt

Prakash
 Signature with Date
 The representative of the unit
 22/12/2023

Sandeep
 Signature with Date and (SMAVID 1940)
 Name of the Inspecting Officer.
 22/12/23
 Monday
 24/12/23

Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application
No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/o Shree Ram Chatter, Village Kiddna, Kairat (H.K.)
Longitude/Latitude	24 50 41 E, 76.300205
Date of Inspection	22/12/2023
Zig-Zag status	Yes
Brick Kiln having consent	Yes, 01/04/2022 - 31/03/2025
Brick Kiln having production capacity declared/ mentioned in consent	1800 numbers/Day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	OK
Status of Platform as per guidelines	OK
Type of Fuel	Coal
Fugitive dust emission control measures	not observed
In-house utilisation of ash in brick making	Yes
Paving of roads	NO
Covering of trucks	NO
Remarks	NO display board at Entrance gate. Green Belt Area not maintained properly.

श्री राम चट्टर

22/12/23

Signature with Date
The representative of the unit

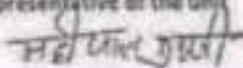
91416555910

Shahid Ali
(SHAHID ALI)
Signature with Date and
Name of the Inspecting Officer
22/12/23

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application
No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/s Gopal Bhatta Co., VPO-Pabnawa, Kaithal
Longitude/Latitude	Latitude - 29.899571° Longitude - 76.663294°
Zig-Zag status	Converted
Brick Kiln having consent	Consent granted upto 31-03-2024
Brick Kiln having production capacity declared/ mentioned in consent	
Brick Kiln having Adequate Monitoring Facility Y/N	No
Status of Pothole as per guidelines	No
Status of Platform as per guidelines	Not provided
Type of Fuel	Coal
Fugitive dust emission control measures	
In-house utilisation of ash in brick making	In-house
Paving of roads	Unpaved road
Covering of trucks	No such activity found at site
Remarks	Electricity used for ID Fans

 9813154231
Signature with Date
The representative of the unit


 06-10-2023
Signature with Date and
Name of the Inspecting Officer
Vikash Kumar JBD
06-10-2023

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application
No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/s Haryana Bhatta Co. Vill. - Chandiana, Distt-Kaithal
Longitude/Latitude	Lat - 29.852819° Long. 76.629393°
Zig-Zag status	Converted into Zig-Zag
Brick Kiln having consent	Consent Granted upto 31-03-2024
Brick Kiln having production capacity declared/ mentioned in consent	
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	Yes, As per norm
Status of Platform as per guidelines	As per norm
Type of Fuel	Coal
Fugitive dust emission control measures	
In-house utilisation of ash in brick making	In house
Paving of roads	Unpaved road
Covering of trucks	No such activity found at site
Remarks	Regular Electricity and Diesel Used for ID Fla

Jitender Kumar
(JITENDER KUMAR)
Signature with Date 98965-5252
The representative of the unit PRIP.

Vijay Kumar
Signature with Date and
Name of the Inspecting Officer
(VIKAR KUMAR, JES)
06-10-2023

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/S Aggarwal Bricks Co. Village Satra, Kithel (H.K.)
Longitude/Latitude	29.821021, 76.709352
Date of Inspection	26/12/2023
Zig-Zag status	Yes
Brick Kiln having consent	Yes, 01/04/22 - 31/03/24
Brick Kiln having production capacity declared/ mentioned in consent	25000 numbers/day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	OK
Status of Platform as per guidelines	OK
Type of Fuel	Not observed
Fugitive dust emission control measures	Not observed
In-house utilisation of ash in brick making	Not observed.
Paving of roads	NO
Covering of trucks	Not observed
Remarks	<ul style="list-style-type: none"> Brick kiln - found non-operational at time of visit. no display board at entrance etc. no proper Green Belt Area.

Sandeep
Signature with Date
The representative of the unit

949 10 42041

Sauri
Signature with Date and
Name of the Inspecting Officer - *Nandak*
26/12/2023

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	Date of Issue
	06-10-2023
Name & Address of the Brick Kilns	M/s Aman Grah Udyog Mandal, Vill. - Chandlana Distt - Khatwal
Longitude/Latitude	Latitude - 29.867109° Long - 76.627564°
Zig-Zag status	Converted into Zig-Zag
Brick kiln having consent	Consent granted upto 31-03-2027
Brick Kiln having production capacity declared/ mentioned in consent	18000 Nos/day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	As per norms
Status of Platform as per guidelines	As per norms
Type of Fuel	Coal + Saw dust
Fugitive dust omission control measures	
In-house utilisation of ash in brick making	In use
Paving of roads	Unpaved road
Covering of trucks	No such activity found at site
Remarks	Diesel used for ID Fan 10-12 Lit/day Consumption

Pran Chaudhary
Signature with Date 2/10/23
The representative of the unit
96966-70825

Vikas
Signature with Date and
Name of the Inspecting Officer
(Vikas Kumar JGE)
06-10-2023

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	Nirmal Bhatta Company, Ahun, Pundri, Kailhal
Longitude/Latitude	Latitude 29.77529° Longitude 76.67639°
Date of Inspection	21/12/23
Zig-Zag status	Yes
Brick Kiln having consent	Cloud on its own
Brick Kiln having production capacity declared/ mentioned in consent	— Do —
Brick Kiln having Adequate Monitoring Facility Y/N	No
Status of Pothole as per guidelines	Not as per norms
Status of Platform as per guidelines	Not as per norms
Type of Fuel	Cloud
Fugitive dust emission control measures	Cloud
In-house utilisation of ash in brick making	Cloud
Paving of roads	Unpaved Road
Covering of trucks	cloud
Remarks	<ul style="list-style-type: none"> • Cloud at the time of inspection • No representative found during inspection

Refused to sign
Signature with Date
The representative of the unit

Nikita
21/12/23
Signature with Date and
Name of the Inspecting Officer

Sharma
21/12/2023

Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application
No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/s Hindustan Bhatta Company Vill- Chandana, Dist- Kaithal
Longitude/Latitude	Lat - 29.854723° Long. 76.625351°
Zig-Zag status	Converted
Brick Kiln having consent	Consent Granted upto 31-03-2026
Brick Kiln having production capacity declared/ mentioned in consent	25000 Nos/day
Brick Kiln having Adequate Monitoring Facility Y/N	Not provided
Status of Pothole as per guidelines	Not adequate
Status of Platform as per guidelines	Not as per guideline
Type of Fuel	Coal, not purchase yet
Fugitive dust emission control measures	
In-house utilisation of ash in brick making	In house
Paving of roads	Unpaved road
Covering of trucks	No such activity found at site
Remarks	Electricity used for ID Fan

Jiyatal 9896553153
bren
Signature with Date
The representative of the unit

Van
Signature with Date and
Name of the Inspecting Officer
(Vikash Kumar, JEE)
06-10-2023

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/s Swami Block Co., Village Kaul, Kailhal, Raigarh
Longitude/Latitude	21-845854 76-439156
Date of Inspection	26/12/2023
Zig-Zag status	
Brick Kiln having consent	
Brick Kiln having production capacity declared/ mentioned in consent	
Brick Kiln having Adequate Monitoring Facility Y/N	
Status of Pothole as per guidelines	
Status of Platform as per guidelines	
Type of Fuel	
Fugitive dust emission control measures	
In-house utilisation of ash in brick making	
Paving of roads	
Covering of trucks	
Remarks	Brick Kiln found closed at the time of visit

Signature with Date
The representative of the unit

Signature with Date and Name of the Inspecting Officer
Nandini
26/12/23

Joint Inspection Performance for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/s Ganesh Bricks Co. VPO - Pabnawa, Kairthal
Longitude/Latitude	Lat - 29.904699° Long - 76.678548°
Zig-Zag status	Converted
Brick Kiln having consent	Consent granted upto 31-03-2028
Brick Kiln having production capacity declared/ mentioned in consent	25000 Nos/day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	As per guideline
Status of Platform as per guidelines	As per norm
Type of Fuel	Coal
Fugitive dust emission control measures	
In-house utilisation of ash in brick making	In house
Paving of roads	Unpaved roads
Covering of trucks	Manual activity found at site
Remarks	Electricity used for ID Fan

(Sandeep Kumar)
Signature with Date
The representative of the unit
Prof. 98965-52152 (M)

(Vijesh Kumar JEE)
Signature with Date and
Name of the Inspecting Officer
06-10-2023

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/s Hanuman Sheths Co. Village Kherak Binda, Keithal
Longitude/Latitude	
Date of Inspection	28/12/2023
Zig-Zag status	
Brick Kiln having consent	/
Brick Kiln having production capacity declared/ mentioned in consent	/
Brick Kiln having Adequate Monitoring Facility Y/N	/
Status of Pothole as per guidelines	/
Status of Platform as per guidelines	/
Type of Fuel	/
Fugitive dust emission control measures	/
In-house utilisation of ash in brick making	/
Paving of roads	/
Covering of trucks	/
Remarks	Brick found dismantled. No structure/structure found at the time of visit.

Signature with Date
The representative of the unit
No representative found.

Signature with Date and Name of the Inspecting Officer
28/12/23
28/12/2023

Nowraj
28/12/2023

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/S Jai Shree Lime Bhatta Co. Village Phawal, Kairat (HR)
Longitude/Latitude	76.568833, 29.878473
Date of Inspection	26/12/2023
Zig-Zag status	Yes
Brick Kiln having consent	Yes, 01/04/25 - 31/03/26
Brick Kiln having production capacity declared/ mentioned in consent	None numbers / Pay
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	OK
Status of Platform as per guidelines	OK
Type of Fuel	Coal
Fugitive dust emission control measures	water sprinkling through water tanks.
In-house utilisation of ash in brick making	Yes
Paving of roads	NO
Covering of trucks	No such activity observed during visit.
Remarks	- NO Hooper between belt. - NO Capping Board.

Signature with Date
The representative of the unit
M-7300781536
26/12/2023

Signature with Date and Name of the Inspecting Officer
26/12/2023
26/12/2023
26/12/2023

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	1/s Sri Jagdish Chandra Co. Village Haral, Keonjhar (Or.)
Longitude/Latitude	29.828182, 76.571396
Date of Inspection	26/12/2023
Zig-Zag status	
Brick Kiln having consent	
Brick Kiln having production capacity declared/ mentioned in consent	
Brick Kiln having Adequate Monitoring Facility Y/N	
Status of Pothole as per guidelines	
Status of Platform as per guidelines	
Type of Fuel	
Fugitive dust emission control measures	
In-house utilisation of ash in brick making	
Paving of roads	
Covering of trucks	
Remarks	Brick Kiln found dis-mounted at the line of visit.

Signature with Date
The representative of the unit

Signature with Date and Name of the Inspecting Officer
26/12/2023
Nandkumar

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/s Guna Brothers Guna Village, Mandal, Kaul Kaithal
Longitude/Latitude	Lat - 29.867576° Long. - 76.652939°
Zig-Zag status	Connected, which outside the brick kiln
Brick Kiln having consent	Consent granted upto 31-03-2023 and unit intimator for self closure
Brick Kiln having production capacity declared/ mentioned in consent	
Brick Kiln having Adequate Monitoring Facility Y/N	Not adequate
Status of Pothole as per guidelines	Not adequate
Status of Platform as per guidelines	Not adequate
Type of Fuel	—
Fugitive dust emission control measures	
In-house utilisation of ash in brick making	In house
Paving of roads	Unpaved road
Covering of trucks	Not in service
Remarks	Unit was found lying closed

Signature with Date
The representative of the unit
90504-37389

Signature with Date and
Name of the Inspecting Officer
(Vikash Kumar JEE)
06-10-2023

Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/s. Man Durga Shakti Co Village Phad, Kithan (H.C)
Longitude/Latitude	29.12867, 76.58737
Date of Inspection	29/12/2023
Zig-Zag status	Yes
Brick Kiln having consent	Yes, 24/02/2019 - 23/02/2024
Brick Kiln having production capacity declared/ mentioned in consent	-
Brick Kiln having Adequate Monitoring Facility Y/N	- Yes
Status of Pothole as per guidelines	ok
Status of Platform as per guidelines	not ok Size (inadequate)
Type of Fuel	Coal
Fugitive dust emission control measures	No such activity at time of visit
In-house utilisation of ash in brick making	In-house
Paving of roads	Unpaved Roads
Covering of trucks	No such activity at time of visit
Remarks	<ul style="list-style-type: none"> • Preparatory work going on at the time of visit • Not operational at time of visit • Inadequate gun belt

Signature with Date
The representative of the unit

Signature with Date and
Name of the Inspecting Officer

Signature with Date
29/12/2023

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/s Shankar Building Service Village Buhla, Karhal (HP)
Longitude/Latitude	89° 50.035346, 76.2, 3118
Date of Inspection	23/12/2023
Zig-Zag status	Yes
Brick Kiln having consent	Yes 20/04/2021 - 21/03/2025
Brick Kiln having production capacity declared/ mentioned in consent	25000 numbers/Day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	Yes
Status of Platform as per guidelines	Yes
Type of Fuel	Coal
Fugitive dust emission control measures	Water sprinkling through water tanks.
In-house utilisation of ash in brick making	Yes
Paving of roads	Approach road paved.
Covering of trucks	No such activity observed at the time of visit.
Remarks	No display board at entrance gate. No any greenery near Brick Kiln.

Signature with Date
The representative of the unit
02551
73711

Signature with Date and
Name of the Inspecting Officer
Nandhu
23/12/2023

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	Pandey Kumar BLO, Village Bhuna, Kamlahal
Longitude/Latitude	Latitude 29.76528° Longitude 76.24837°
Date of Inspection	26/12/23
Zig-Zag status	Yes
Brick Kiln having consent	Granted till 31/03/2024
Brick Kiln having production capacity declared/ mentioned in consent	Yes, 25000 No's/Day.
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	Yes As per norms
Status of Platform as per guidelines	Yes (Ladder inappropriate for sampling)
Type of Fuel	Coal
Fugitive dust emission control measures	Non-operational at the time of visit
In-house utilisation of ash in brick making	IN-HOUSE
Paving of roads	Unpaved Roads
Covering of trucks	Non-operational (No such activity at time of visit)
Remarks	<ul style="list-style-type: none"> Non-operational at the time of visit Green Belt inappropriate

Sandeep
Signature with Date
The representative of the unit
Sandeep Kumar
9354476657

Ashish
26/12/23
Signature with Date and
Name of the Inspecting Officer
Ashish
26/12/23

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/s Sunder Kumar B & O village Mahmoodpur, Kethel (H.C.)
Longitude/Latitude	So-13786 376-23316.
Date of Inspection	28/12/2023
Zig-Zag status	Yes
Brick Kiln having consent	Yes, 01/04/2023 - 31/03/2028
Brick Kiln having production capacity declared/ mentioned in consent	18000 numbers/day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	OK.
Status of Platform as per guidelines	Not OK
Type of Fuel	Coal
Fugitive dust emission control measures	water sprinkling through water tanks.
In-house utilisation of ash in brick making	Yes
Paving of roads	unpaved, NO
Covering of trucks	NO Such activity observed during visit
Remarks	NO proper green belt.

Signature with Date
The representative of the unit
28/12/2023
3216236046

Signature with Date and
Name of the Inspecting Officer
28/12/2023
Sandeep
28/12/2023

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/S Pan Kurup H:tal P.O Village Sadaruni, Kishor (HR)
Longitude/Latitude	30.07531, 76.32929
Date of Inspection	28/12/2023
Zig-Zag status	Yes
Brick Kiln having consent	Yes, 01/11/2019 - 31/03/2024
Brick Kiln having production capacity declared/ mentioned in consent	25000 Nos/24 Hr/Day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	OK
Status of Platform as per guidelines	OK. (ladder is not suitable)
Type of Fuel	coal
Fugitive dust emission control measures	water sprinkling through water tanks.
In-house utilisation of ash in brick making	Yes
Paving of roads	NO
Covering of trucks	no such activity found at the time of visit.
Remarks	- no buffer Green field. - no display board.

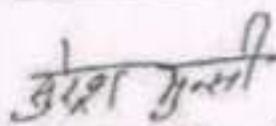
Gaurav
Signature with Date
The representative of the unit
28-12-2023
95963-74911

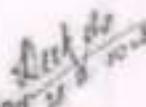
Sandeep
Signature with Date and
Name of the Inspecting Officer
28/12/2023
Sandeep
28/12/2023

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application
No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/S Ram Scrap BKO Village Sadwahi, Karhal (HR)
Longitude/Latitude	80.077703, 76.325990
Date of Inspection	28/12/2023
Zig-Zag status	Yes
Brick Kiln having consent	Yes, 01/04/2023 - 31/03/2024
Brick Kiln having production capacity declared/ mentioned in consent	26000 numbers/Day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	not ok as per guidelines
Status of Platform as per guidelines	no ok as per guidelines (road also not suitable)
Type of Fuel	Coal
Fugitive dust emission control measures	not observed
In-house utilisation of ash in brick making	not observed
Paving of roads	NO
Covering of trucks	not observed
Remarks	- no proper fence belt - brick kiln found non-operational during visit. - no Display Board.


 28/12/23 8708463705
 Signature with Date
 The representative of the unit

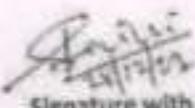

 Signature with Date and
 Name of the Inspecting officer

 Sandeep
 28/12/23

Joint inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	M/S Joginder Singh & Company Village Azimgarh.
Longitude/Latitude	28°12' 30.13481, 76° 22' 9.11
Date of Inspection	28/12/2023
Zig-Zag status	Yes observed (219-247) Approved
Brick Kiln having consent	Yes, 01/04/2020 - 31/04/2025
Brick Kiln having production capacity declared/ mentioned in consent	8000 numbers/day
Brick Kiln having Adequate Monitoring Facility Y/N	Yes
Status of Pothole as per guidelines	OK
Status of Platform as per guidelines	not OK as per guidelines
Type of Fuel	Coal
Fugitive dust emission control measures	Water sprinkling through water tanker.
In-house utilisation of ash in brick making	not observed
Paving of roads	NO
Covering of trucks	not observed.
Remarks	<ul style="list-style-type: none"> - Brick kiln found non-operational at the time of visit. - NO proper Green field. - NO Display board at entrance gate.


 Signature with Date
 The representative of the unit
 28/12/23


 Signature with Date and
 Name of the Inspecting Officer
 Advinderp
 28/12/2023

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	Jam Bricks Traders, Village Ballahra, Kalthal
Longitude/Latitude	Latitude 30.02002° Longitude 76.36797°
Date of Inspection	26/12/23
Zig-Zag status	Yes
Brick Kiln having consent	Granted upto 31/03/2024
Brick Kiln having production capacity declared/ mentioned in consent	Yes, 22000 No's / Day
Brick Kiln having Adequate Monitoring Facility Y/N	No
Status of Pothole as per guidelines	Not as per norms
Status of Platform as per guidelines	Not as per norms (Ladder made up to)
Type of Fuel	Coal
Fugitive dust emission control measures	Non-operational
In-house utilisation of ash in brick making	In-house
Paving of roads	Unpaved Roads
Covering of trucks	Non-operational
Remarks	• Non-operational at the time of visit

Ramesh chand
Signature with Date
26/12/2023
The representative of the unit

Ramesh chand
93766-56127

Nikhil
26/12/23
Signature with Date and
Name of the Inspecting Officer

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	Jai Durga Bhathe Company Kamhari, Kaithal
Longitude/Latitude	Latitude 30 12 17" Longitude 76 32 37"
Date of Inspection	26/12/23
Zig-Zag status	Yes
Brick Kiln having consent	Closed by Board
Brick Kiln having production capacity declared/ mentioned in consent	— do —
Brick Kiln having Adequate Monitoring Facility Y/N	— do —
Status of Pothole as per guidelines	— do —
Status of Platform as per guidelines	— do —
Type of Fuel	— do —
Fugitive dust emission control measures	— do —
In-house utilisation of ash in brick making	— do —
Paving of roads	Unpaved Road
Covering of trucks	— do — Closed at time of visit
Remarks	<ul style="list-style-type: none"> • Closed by board • No representative found at the time of visit

No representative found
at the time of visit
Signature with Date
26/12/23
The representative of the unit

Signature
26/12/23
Signature with Date and
Name of the Inspecting Officer

Joint Inspection Performa for Brick Kiln

In compliance of Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors

Sr. No.	
Name & Address of the Brick Kilns	Jai Shiv Shanker Bhole BKO, Bhogal, Chuka, Kaithal
Longitude/Latitude	Latitude 30.02002° Longitude 76.36803°
Date of Inspection	26/12/2023
Zig-Zag status	Yes
Brick Kiln having consent	Granted upto 31/03/2024
Brick Kiln having production capacity declared/ mentioned in consent	Yes, 17000 No's / Day
Brick Kiln having Adequate Monitoring Facility Y/N	No
Status of Pothole as per guidelines	Not as per norms
Status of Platform as per guidelines	Not as per norms (No ladder found)
Type of Fuel	Coal
Fugitive dust emission control measures	No control measures at the time of visit
In-house utilisation of ash in brick making	In-house
Paving of roads	Unpaved Roads
Covering of trucks	Uncovered Trucks
Remarks	<ul style="list-style-type: none"> No Green Belt operational at the time of visit

Signature with Date
The representative of the unit

99017718
26/12/23

Signature with Date and
Name of the Inspecting Officer

26/12/23
Name of the Inspecting Officer



HARYANA STATE POLLUTION CONTROL BOARD
 G-11, SECTOR-6, PANCHKULA Ph: 0172-2572870-73
 Email: hspcbeeho@gmail.com

Closure Order

Whereas, M/s Jai Durga Bhatta Co. (Old name Krishna Murari) Village- Kithana, Distt. Kaithal is a Brick Kiln and is polluting in nature.

Whereas, the unit was inspected by the concerned Field Officer of HSPCB on dt. 19.03.2019 & during inspection following non compliances has been found:-

1. Unit has not converted into Zig-Zag Technology.
2. Unit was operating without valid CTO from the Board.
3. Unit has changed the name of unit without permission of Board.
4. Unit has not provided sampling facility.

Whereas show cause notice for closure under section 31-A of Air Act, 1981 was issued to the unit by the Regional Office, Bhiwani vide letter no. 14205 dt. 02.04.2019 but unit has not submitted the reply of said SCN.

Whereas, the case has been examined and it has found that unit is grossly violating the provisions of Air (Prevention & Control of Pollution) Act, 1981.

Therefore, keeping in view of the above said facts and in exercise of the powers conferred under section 31-A of Air (Prevention & Control of Pollution) Act 1981 it is hereby ordered to close down the operation of M/s Jai Durga Bhatta Co. (Old name Krishna Murari) Village- Kithana, Distt. Kaithal by sealing plant & machinery including DG Set along with disconnection of electricity with immediate effect.

Dated Panchkula,
 09th July, 2019.

Ashok Kheterpal
 Chairman

Dated: 18/7/19

Endst. No. HSPCB/MISC/2019/1304-1307

A copy of the above is forwarded to the following for information and necessary action.

1. The Deputy Commissioner, Kaithal.
2. The Regional Officer, HSPCB, Bhiwani. He is directed to submit compliance of closure order immediately. He is asked to provide the copy of spot inspection report, Copy of SCN and all documents regarding change of name of the unit. Further He is directed to recommend the case for imposing penalty of environmental compensation as per policy of the Board dt. 29.04.2019.
3. The Executive Engineer (OP) DHBVN, Kaithal. He is directed to disconnect the electricity supply of the above said unit immediately and submit the compliance report within 3 days positively.
4. M/s Jai Durga Bhatta Co. (Old name Krishna Murari) Village- Kithana, Distt. Kaithal

Env. Engineer (H.Q.)
 For Chairman



HARYANA STATE POLLUTION CONTROL BOARD
 C-11 Sector-6, Panchkula
 Ph - 0172- 577870-73, Fax No. 2581201
 E-mail- hspcbchq4@gmail.com
 Website: hspcb.gov.in

Order.

Whereas, M/s Sacha Satguru Bhatta Co. Village-Guliyana, Jind Road, Kaihtal is a Brick Kiln and is polluting in nature;

Whereas, the unit was inspected by the team of HSPCB i.e. Sh. Ombir Singh, AEE and Sn. Subhash Chander, JEE on dt 19.03.2019 and during inspection following non compliance has been found:-

1. Not converted natural draft to induced draft brick kiln.
2. Not provided stack monitoring facility like ladder & platform as per CPCB guidelines.

Whereas, show cause notice for closure was issued to the unit by Regional Officer, Bhiwani vide letter no. 14125, dated 26.03.2019 for the above said violations, but the unit did not submit the compliance of show cause notice;

Whereas, Regional Officer, Bhiwani Region vide his letter no. 15008, dated 16.04.2019 has recommended the case for initiating closure action against the above said unit under section 31-A of Air (Prevention & Control of Pollution) Act, 1981.

Whereas, the case has been examined and it has been found that unit is grossly violating the provisions of Air (Prevention & Control of Pollution) Act, 1981.

Therefore, keeping in view of the above said facts and in exercise of the powers conferred under section 31-A of Air (Prevention & Control of Pollution) Act, 1981, it is hereby ordered to close down the operation of the unit M/s Sacha Satguru Bhatta Co. Village-Guliyana, Jind Road, Kaihtal by sealing plant and machinery with DG set (s) including disconnection of electricity supply with immediate effect. Further, the CTO granted by the Board through online vide no.313116116KAICTOA3404727 Dated 14.10.2016 under Air Act, 1981 for the period from 01.04.2017 to 31.03.2020, is hereby revoked.

Dated Panchkula, the
24th June, 2019.

Ashok Kheterpal
Chairman

Endst. No. HSPCB/MISC/2019/1235-38

Dated: 27/6/19

A copy of the above is forwarded to the following for information and necessary action:-

1. The Deputy Commissioner, Kaihtal.
2. The Regional Officer, HSPCB, Bhiwani. He is asked to ensure the compliance of above order for closure of the above said unit immediately and to submit compliance report within 03 days positively.
3. The Executive Engineer (OP) DHBVN, Kaihtal. He is directed to disconnect the electricity supply of the above said unit immediately and submit the compliance report within 3 days positively.
4. M/s Sacha Satguru Bhatta Co. Village-Guliyana, Jind Road, Kaihtal.


 Environmental Engineer (HQ)
 For Chairman

1520:3

HARYANA STATE POLLUTION CONTROL BOARD
C-11 Sector-6, Panchkula
Ph - 0172- 577870-73, Fax No. 2581201
E-mail- hspcbhq4@gmail.com
Website: hspcb.gov.in

Comply the order

RECEIVED
ASST. CHIEF-INFO. OFF. II

(59)

Received on 27/09/2019
to include

Order

Whereas, M/s Jagatguru Bramanand Bricks Co. Habri, Kaithal is a Brick Kiln and the unit is covered under Consent Management of the Board and is polluting in nature:

Whereas, unit has not applied for consent to operate for the period of 2019-20 and unit is not having valid Consent to Operate from the Board.

Whereas, show cause notice for closure was issued to the unit by Regional Officer, Bhiwani vide letter no. 15374, dated 13.05.2019 for the above said violations, but the unit did not submit the compliance of show cause notice.

Whereas, Regional Officer, Bhiwani Region vide his letter no. 16747 dated 06.08.2019 has recommended the case for initiating closure action against the above said unit including disconnection of electric supply under section 31-A of Air (Prevention & Control of Pollution) Act, 1981.

Whereas, the case has been examined and it has been found that unit is grossly violating the provisions of Air (Prevention & Control of Pollution) Act, 1981

Therefore, keeping in view of the above said facts and in exercise of the powers conferred under section 31-A of Air (Prevention & Control of Pollution) Act, 1981, it is hereby ordered to close down the operation of the unit M/s Jagatguru Bramanand Bricks Co. Habri, Kaithal by sealing plant & machinery including DG Set along-with disconnection of electricity supply with immediate effect.

Ashok Kheterani
Chairman

Issued Panchkula, the
14th Sept. 2019.

Dated: 13/9/19

Endsl. No. HSPCB/2019/1779

A copy of the above is forwarded to the following for information and necessary action:

- 1 The Deputy Commissioner, Kaithal
- 2 The Regional Officer, HSPCB, Bhiwani. He is asked to ensure the compliance of above order for closure of the above said unit immediately and to submit compliance report within 03 days positively
- 3 The Executive Engineer (OP) DHBVN, Kaithal He is directed to disconnect the electricity supply of the above said unit immediately and submit the compliance report within 3 days positively
- 4 M/s Jagatguru Bramanand Bricks Co. Habri, Kaithal

FTMB
54029
13/9/19

Handwritten signature and date:
Nashid Singh
5-10-19

Jagat Guru Bramanand
Bricks Co. (Habri)

Environmental Engineer (HO)
For Chairman

Handwritten mark

FILE NO. HSPCB-030004/333/2021-PUBLICITY CELL-HSPCB

3533/2021

1537-LEA
20-08-21

HARYANA STATE POLLUTION CONTROL BOARD
C-11, SECTOR-6, PANCHKULA

Website - www.hspcb.gov.in E-Mail- sec2hspcb@gmail.com

Tele No. - 0172-2577870-73

Closure Order

Whereas M/s Jai Durga Bhata Company, Kamheri is a Brick Kiln and covered under Orange category of its per categorization list of the board. The unit was operating without obtaining CTE and CTO from the Board after 31.03.2021.

Whereas, show cause notice for closure under section 31-A of Air (Prevention & Control of Pollution) Act, 1981 was issued to the unit by Regional Officer, Kaithal vide his letter no. 136-37 dated 13.04.2021, but unit had not submitted the reply and further no compliance has been made by the unit.

Whereas the Regional Officer, Bhiwani vide letter No. 576 dated 31.05.2021 has recommended the closure order under section 31-A of Air (Prevention & Control of Pollution) Act, 1981 against the said unit.

Therefore, keeping in view of the above said facts it is hereby ordered to close down the process of the unit M/s Jai Durga Bhata Company, Kamheri by sealing plant, machinery and D.G. sets alongwith disconnection of Electricity and water supply supply under section 31-A of Air (Prevention & Control of Pollution) Act, 1981.

Dated Panchkula, the
10/08/2021

Sumita Misra Ias
Chairperson

A copy of the above is forwarded to the following for information and necessary action please:-

- ✓ 1. The Deputy Commissioner, Kaithal.
2. The Regional Officer, Kaithal. He is asked to send the compliance of closure order within 03 days and to initiate prosecution action against the unit and to submit case of Environment compensation in proper format.
3. The Executive Engineer DHBVN, Kaithal to disconnect the electricity supply of the unit immediately and to submit compliance report within 03 days positively.
4. The Executive Engineer PHED, Kaithal.
5. M/s Jai Durga Bhata Company, Kamheri

Signed by Balraj Singh

Date: 11-08-2021 11:04:29

Reason Approved

Sr. Environmental Engineer Publicity Cell
For Chairperson

Ramach



Regional Office
Haryana State Pollution Control Board,
 SCO 161 - P, 162, 163 SECOND FLOOR SECTOR 20, HSVP KAITHAL
 Email-hspcbrokai@gmail.com



No. HSPCB/KAI/2023/ 1607

Regd. & Email

Dated: 3.1.2024

To

M/s Maa Bhagwati Bhatta Company,
 Village Mago Majri, Distt. Kaithal

Sub : Show cause notice for closure under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 & revocation of CTO under section 21/22 of Air (Prevention and Control of Pollution) Act, 1981.

Whereas, Hon'ble National Green Tribunal (NGT), Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors, directed to joint inspection of BKO's by CPCB & HSPCB.

In compliance of Hon'ble NGT order, inspection of M/s Maa Bhagwati Bhatta Company, Village Mago Majri, Distt. Kaithal was carried out on 23.12.2023 by the team.

Whereas, during inspection, unit was found non operational and unit is not complying with the provisions of latest notification dt 22.02.2022 issued by MOFCC, New Delhi i.e.

1. Unit not provided adequate sampling facility on kiln.
2. Unit not provided adequate porthole as per guidelines.
3. Unit not provided adequate platform as per guidelines.
4. Unit not provided paved roads.

In view of that above, you are hereby directed to show cause within **15 days**, as to why your unit may not be closed and electric supply may not be disconnected including captive powers under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 for non-compliance of the provisions of the said Acts.

In case you fail to comply with the deficiencies mentioned above within the above mentioned stipulated time period, it will be presumed that you have nothing to say in this regard and accept the status as above, which will warrant action under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 for the above mentioned deficiencies/observations.

31-A Power to Give directions:

Notwithstanding anything contained in any other Law, but subject to the Provisions of this Act, and to any directions that the Central Govt. may give in those behalf, a Board may, in the exercise of its power and performance of its functions under this Act, issue any direction in writing to any person, officer or Authority, and such person, officer of authority shall be bound to comply with such directions.

Explanation: For the avoidance of doubts it is hereby declared that the power to issue directions under this section includes the power to direct -

- a) The closure, prohibition or regulation of any industry, operation or process; or
- b) The stoppage or regulation of supply of electricity, water or any other service.

Regional Officer,
 Kaithal Region

0/L



Regional Office

Haryana State Pollution Control Board,

SCO 161 - P, 162, 163 SECOND FLOOR SECTOR 20, HSVP KAITHAL

Email-hspcbrokai@gmail.com



No. HSPCB/KAI/2023/ 1613

Regd. & Email

Dated: 3.1.2024

To

M/s Jai Durga Bricks Co. ,
Village Dulyani, Distt. Kaithal.

Sub : Show cause notice for closure under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 & revocation of CTO under section 21/22 of Air (Prevention and Control of Pollution) Act, 1981.

Whereas, Hon'ble National Green Tribunal (NGT), Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors, directed to joint inspection of BKO's by CPCB & HSPCB.

In compliance of Hon'ble NGT order, inspection of M/s Jai Durga Bricks Co. , Village Dulyani, Distt. Kaithal was carried out on 21.12.2023 by the team.

Whereas, during inspection, it was found non operational and unit is not complying with the provisions of latest notification dt 22.02.2022 issued by MOFCC, New Delhi i.e.

1. Unit not provided adequate sampling facility on kiln.
2. Unit not provided adequate platform as per guidelines.
3. Unit not provided paved roads.

In view of that above, you are hereby directed to show cause within **15 days**, as to why your unit may not be closed and electric supply may not be disconnected including captive powers under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 for non-compliance of the provisions of the said Acts.

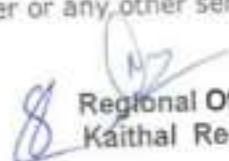
In case you fail to comply with the deficiencies mentioned above within the above mentioned stipulated time period, it will be presumed that you have nothing to say in this regard and accept the status as above, which will warrant action under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 for the above mentioned deficiencies/observations.

31-A Power to Give directions:

Notwithstanding anything contained in any other Law, but subject to the Provisions of this Act, and to any directions that the Central Govt. may give in those behalf, a Board may, in the exercise of its power and performance of its functions under this Act, issue any direction in writing to any person, officer or Authority, and such person, officer of authority shall be bound to comply with such directions.

Explanation: For the avoidance of doubts it is hereby declared that the power to issue directions under this section includes the power to direct -

- a) The closure, prohibition or regulation of any industry, operation or process; or
- b) The stoppage or regulation of supply of electricity, water or any other service.


Regional Officer,
Kaithal Region

o/c



Regional Office

Haryana State Pollution Control Board,

SCO 161 - P, 162, 163 SECOND FLOOR SECTOR 20, HSVP KAITHAL

Email-hspcbrokai@gmail.com



No. HSPCB/KAI/2023/ 1627

Regd. & Email

Dated: 3-1-2024

To

M/s Om Shanti Bricks,
Village Kithana, Distt. Kaithal.

Sub : Show cause notice for closure under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 & revocation of CTO under section 21/22 of Air (Prevention and Control of Pollution) Act, 1981.

Whereas, Hon'ble National Green Tribunal (NGT), Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors, directed to joint inspection of BKO's by CPCB & HSPCB.

In compliance of Hon'ble NGT order, inspection of M/s Om Shanti Bricks, Village Kithana, Distt. Kaithal was carried out on 22.12.2023 by the team.

Whereas, during inspection, it was found that unit is not complying with the provisions of latest notification dt 22.02.2022 issued by MOFCC, New Delhi i.e.

1. Unit not provided adequate sampling facility on kiln.
2. Unit not provided adequate porthole as per guidelines.
3. Unit not provided adequate platform as per guidelines.
4. Unit not paved roads.

In view of that above, you are hereby directed to show cause within **15 days**, as to why your unit may not be closed and electric supply may not be disconnected including captive powers under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 for non-compliance of the provisions of the said Acts.

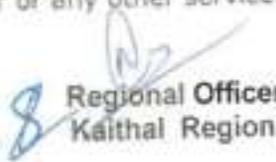
In case you fail to comply with the deficiencies mentioned above within the above mentioned stipulated time period, it will be presumed that you have nothing to say in this regard and accept the status as above, which will warrant action under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 for the above mentioned deficiencies/observations.

31-A Power to Give directions:

Notwithstanding anything contained in any other Law, but subject to the Provisions of this Act, and to any directions that the Central Govt. may give in those behalf, a Board may, in the exercise of its power and performance of its functions under this Act, issue any direction in writing to any person, officer or Authority, and such person, officer or authority shall be bound to comply with such directions.

Explanation: For the avoidance of doubts it is hereby declared that the power to issue directions under this section includes the power to direct -

- a) The closure, prohibition or regulation of any industry, operation or process; or
- b) The stoppage or regulation of supply of electricity, water or any other service.


Regional Officer,
Kaithal Region

o/c



Regional Office

Haryana State Pollution Control Board,

SCO 161 - P, 162, 163 SECOND FLOOR SECTOR 20, HSVP KAITHAL

Email-hspcbrokai@gmail.com



No. HSPCB/KAI/2023/ 1608

Regd. & Email

Dated: 3.1.2024

To

M/s Sihag Bhatta Co.,
Village Sajuma, Distt.Kaithal

Sub : Show cause notice for closure under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 & revocation of CTO under section 21/22 of Air (Prevention and Control of Pollution) Act, 1981.

Whereas, Hon'ble National Green Tribunal (NGT), Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors, directed to joint inspection of BKO's by CPCB & HSPCB.

In compliance of Hon'ble NGT order, inspection of M/s Sihag Bhatta Co., Village Sajuma, Distt.Kaithal was carried out on 22.12.2023 by the team.

Whereas, during inspection, it was found operational and unit is not complying with the provisions of latest notification dt 22.02.2022 issued by MOFCC, New Delhi i.e.

1. Unit not provided adequate sampling facility on kiln.
2. Unit not provided adequate platform as per guidelines.
3. Unit not provided fugitive dust emission control measures.
4. Unit not provided paved roads.
5. Unit not covered trucks.

In view of that above, you are hereby directed to show cause within **15 days**, as to why your unit may not be closed and electric supply may not be disconnected including captive powers under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 for non-compliance of the provisions of the said Acts.

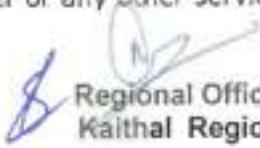
In case you fail to comply with the deficiencies mentioned above within the above mentioned stipulated time period, it will be presumed that you have nothing to say in this regard and accept the status as above, which will warrant action under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 for the above mentioned deficiencies/observations.

31-A Power to Give directions:

Notwithstanding anything contained in any other Law, but subject to the Provisions of this Act, and to any directions that the Central Govt. may give in those behalf, a Board may, in the exercise of its power and performance of its functions under this Act, issue any direction in writing to any person, officer or Authority, and such person, officer of authority shall be bound to comply with such directions.

Explanation: For the avoidance of doubts it is hereby declared that the power to issue directions under this section includes the power to direct -

- a) The closure, prohibition or regulation of any industry, operation or process; or
- b) The stoppage or regulation of supply of electricity, water or any other service.


Regional Officer,
Kaithal Region

07/2

Regional Office

Haryana State Pollution Control Board,

SCO 161 - P, 162, 163 SECOND FLOOR SECTOR 20, HSVP KAITHAL

Email-hspcbrokai@gmail.com



No. HSPCB/KAI/2023/ 1295

Regd. & Email

Dated: 9.11.2023

To

M/s Surya Bhatta Co.,
Village Batta, Distt Kaithal

Sub : Show cause notice for closure under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 & for imposition of environmental compensation for non-compliance under Air Act, 1981 and revocation of CTO under section 21/22 of Air (Prevention and Control of Pollution) Act, 1981.

Whereas, Hon'ble National Green Tribunal (NGT), Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors, directed to joint inspect BKO's by CPCB & HSPCB for inspection of the brick kiln operator etc.

In compliance of NGT order inspection of M/s Surya Bhatta Co., Village Batta, Distt Kaithal was carried out on 07.11.2023 by the team.

Whereas, inspected team found that unit is not complying with the provisions of latest notification dt 22.02.2022 issued by MOFCC, New Delhi i.e.

1. The unit not provided adequate sampling facility on stack.
2. Unit not provided adequate porthole as per guidelines.
3. The Unit not provided ladder in platform as per guidelines for sampling.
4. Unit not provided fugitive dust emission control measures at site.
5. Unit not provided paved roads.
6. Unit not covered the vehicle during transportation of raw material/bricks.
7. Unit not provided green belt at site.

Whereas, you are also liable to pay the environmental compensation in terms of the direction of the Board issued vide officer order no. No. HSPCB/ PLG/ 2021/ 2343-2350 dated 22.12.2021 as assessed by the Board as per methodology defined therein.

In view of that above, you are hereby directed to show cause within 15 days, as to why your unit may not be closed and electric supply may not be disconnected including captive powers under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 for non-compliance of the provisions of the said Acts.

In case you fail to comply with the deficiencies mentioned above within the above mentioned stipulated time period, it will be presumed that you have nothing to say in this regard and accept the status as above, which will warrant action under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 and against the unit as responsible person and under Section 21/22 of Air (Prevention & Control of Pollution) Act, 1981, should not be revoked non-compliance of above mentioned deficiencies/observations.

31-A Power to Give directions:

Notwithstanding anything contained in any other Law, but subject to the Provisions of this Act, and to any directions that the Central Govt. may give in those behalf, a Board may, in the exercise of its power and performance of its functions under this Act, issue any direction in writing to any person, officer or Authority, and such person, officer of authority shall be bound to comply with such directions.

Explanation: For the avoidance of doubts it is hereby declared that the power to issue directions under this section includes the power to direct -

- a) The closure, prohibition or regulation of any industry, operation or process; or
- b) The stoppage or regulation of supply of electricity, water or any other service.

Regional Officer,
Kaithal Region

o/c



Regional Office
Haryana State Pollution Control Board,
 SCO 161 - P, 162, 163 SECOND FLOOR SECTOR 20, HSVP KAITHAL
 Email-hspcbrokai@gmail.com



No. HSPCB/KAI/2023/ 1609

Regd. & Email

Dated: 3.1.2024

To

M/s Jai Jawla Bhatta,
 Village Balu, Kalayat, Distt. Kaithal ,

Sub : Show cause notice for closure under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 & revocation of CTO under section 21/22 of Air (Prevention and Control of Pollution) Act, 1981.

Whereas, Hon'ble National Green Tribunal (NGT), Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Arr. Applicant(s) Versus Union of India & Ors, directed to joint inspection of BKO's by CPCB & HSPCB.

In compliance of Hon'ble NGT order, inspection of M/s Jai Jawla Bhatta, village Balu, Kalayat, Distt. Kaithal was carried out on 22.12.2023 by the team.

Whereas, during inspection, it was found operational and unit is not complying with the provisions of latest notification dt 22.02.2022 issued by MOFCC, New Delhi i.e.

1. Unit not provided adequate sampling facility on kiln.
2. Unit not provided adequate porthole as per guidelines.
3. Unit not provided adequate platform as per guidelines.
4. Unit not provided paved roads.
5. Unit not covered trucks.

In view of that above, you are hereby directed to show cause within **15 days**, as to why your unit may not be closed and electric supply may not be disconnected including captive powers under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 for non-compliance of the provisions of the said Acts.

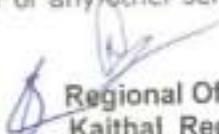
In case you fail to comply with the deficiencies mentioned above within the above mentioned stipulated time period, it will be presumed that you have nothing to say in this regard and accept the status as above, which will warrant action under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 for the above mentioned deficiencies/observations.

31-A Power to Give directions:

Notwithstanding anything contained in any other Law, but subject to the Provisions of this Act, and to any directions that the Central Govt. may give in those behalf, a Board may, in the exercise of its power and performance of its functions under this Act, issue any direction in writing to any person, officer or Authority, and such person, officer of authority shall be bound to comply with such directions.

Explanation: For the avoidance of doubts it is hereby declared that the power to issue directions under this section includes the power to direct -

- a) The closure, prohibition or regulation of any industry, operation or process; or
- b) The stoppage or regulation of supply of electricity, water or any other service.


 Regional Officer,
 Kaithal Region

o/c



Regional Office
Haryana State Pollution Control Board,
 SCO 161 - P, 162, 163 SECOND FLOOR SECTOR 20, HSVP KAITHAL.
Email-hspcbrokai@gmail.com



No. HSPCB/KAI/2023/ 1610

Regd. & Email

Dated: 3.1.2024

To
 M/s Balaji Bhatta Company,
 Village Chousala, Kalayat, Distt. Kaithal,

Sub : Show cause notice for closure under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 & revocation of CTO under section 21/22 of Air (Prevention and Control of Pollution) Act, 1981.

Whereas, Hon'ble National Green Tribunal (NGT), Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors, directed to joint inspection of BKO's by CPCB & HSPCB.

In compliance of Hon'ble NGT order, inspection of M/s Balaji Bhatta Company, Village Chousala, Kalayat, Distt. Kaithal was carried out on 22.12.2023 by the team.

Whereas, during inspection, it was found operational and unit is not complying with the provisions of latest notification dt 22.02.2022 issued by MOFCC, New Delhi i.e.

1. Unit not provided adequate sampling facility on kiin.
2. Unit not provided adequate porthole as per guidelines.
3. Unit not provided adequate platform as per guidelines.
4. Unit not provided paved roads.
5. Unit not covered trucks.

In view of that above, you are hereby directed to show cause within **15 days**, as to why your unit may not be closed and electric supply may not be disconnected including captive powers under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 for non-compliance of the provisions of the said Acts.

In case you fail to comply with the deficiencies mentioned above within the above mentioned stipulated time period, it will be presumed that you have nothing to say in this regard and accept the status as above, which will warrant action under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 for the above mentioned deficiencies/observations.

31-A Power to Give directions:

Notwithstanding anything contained in any other Law, but subject to the Provisions of this Act, and to any directions that the Central Govt. may give in those behalf, a Board may, in the exercise of its power and performance of its functions under this Act, issue any direction in writing to any person, officer or Authority, and such person, officer of authority shall be bound to comply with such directions.

Explanation: For the avoidance of doubts it is hereby declared that the power to issue directions under this section includes the power to direct -

- a) The closure, prohibition or regulation of any industry, operation or process; or
- b) The stoppage or regulation of supply of electricity, water or any other service.


 Regional Officer,
 Kaithal Region

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Regional Office

Haryana State Pollution Control Board,
SCO 161 - P, 162, 163 SECOND FLOOR SECTOR 20, HSVP KAITHAL
Email-hspcbrokai@gmail.com



No. HSPCB/KAI/2023/ 1294

Regd. & Email

Dated: 9.11.2023

To

M/s Baba Rajpuri Bhatta Co.,
Village Batta, Kaithal

Sub : Show cause notice for closure under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 & for imposition of environmental compensation for non-compliance under Air Act, 1981 and revocation of CTO under section 21/22 of Air (Prevention and Control of Pollution) Act, 1981.

Whereas, Hon'ble National Green Tribunal (NGT), Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors, directed to joint inspectors BKO's by CPCB & HSPCB for inspection of the brick kiln operator etc.

In compliance of NGT order inspection of M/s Baba Rajpuri Bhatta Co., Village Batta, Kaithal was carried out on 07.11.2023 by the team.

Whereas, inspected team found that unit is not complying with the provisions of latest notification dt 22.02.2022 issued by MOFCC, New Delhi i.e.

1. The unit not provided adequate sampling facility on stack.
2. Unit not provided adequate porthole as per guidelines.
3. The Unit not provided ladder in platform as per guidelines for sampling.
4. Unit not provided fugitive dust emission control measures at site.
5. Unit not provided paved roads.
6. Unit not covered the vehicle during transportation of raw material/bricks.
7. Unit not provided green belt at site.

Whereas, you are also liable to pay the environmental compensation in terms of the direction of the Board issued vide officer order no. No. HSPCB/ PLG/ 2021/ 2343-2350 dated 22.12.2021 as assessed by the Board as per methodology defined therein.

In view of that above, you are hereby directed to show cause within 15 days, as to why your unit may not be closed and electric supply may not be disconnected including captive powers under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 for non-compliance of the provisions of the said Acts.

In case you fail to comply with the deficiencies mentioned above within the above mentioned stipulated time period, it will be presumed that you have nothing to say in this regard and accept the status as above, which will warrant action under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 and against the unit as responsible person and under Section 21/22 of Air (Prevention & Control of Pollution) Act, 1981, should not be revoked non-compliance of above mentioned deficiencies/observations.

31-A Power to Give directions:

Notwithstanding anything contained in any other Law, but subject to the Provisions of this Act, and to any directions that the Central Govt. may give in those behalf, a Board may, in the exercise of its power and performance of its functions under this Act, issue any direction in writing to any person, officer or Authority, and such person, officer of authority shall be bound to comply with such directions.

Explanation: For the avoidance of doubts it is hereby declared that the power to issue directions under this section includes the power to direct -

- a) The closure, prohibition or regulation of any industry, operation or process; or
- b) The stoppage or regulation of supply of electricity, water or any other service.

Regional Officer,
Kaithal Region

etc



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Haryana State Pollution Control Board,
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 Email-hspcbrokai@gmail.com



No. HSPCB/KAI/2023/ 1611

Regd. & Email

Dated: 31.12.2024

To

M/s Pannu Bricks,
 Village Ballu, Tehsil Kalayat, Distt. Kaithal

Sub : Show cause notice for closure under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 & revocation of CTO under section 21/22 of Air (Prevention and Control of Pollution) Act, 1981.

Whereas, Hon'ble National Green Tribunal (NGT), Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors, directed to joint inspection of BKO's by CPCB & HSPCB.

In compliance of Hon'ble NGT order, inspection of M/s Pannu Bricks, Village Ballu, Tehsil Kalayat, Distt. Kaithal was carried out on 22.12.2023 by the team.

Whereas, during inspection, it was found operational and unit is not complying with the provisions of latest notification dt 22.02.2022 issued by MOFCC, New Delhi i.e.

1. Unit not provided adequate sampling facility on kiln.
2. Unit not provided adequate porthole as per guidelines.
3. Unit not provided adequate platform as per guidelines.
4. Unit not provided paved roads.
5. Unit not provided fugitive dust emission control measures.
6. Unit not covered trucks.

In view of that above, you are hereby directed to show cause within **15 days**, as to why your unit may not be closed and electric supply may not be disconnected including captive powers under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 for non-compliance of the provisions of the said Acts.

In case you fail to comply with the deficiencies mentioned above within the above mentioned stipulated time period, it will be presumed that you have nothing to say in this regard and accept the status as above, which will warrant action under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 for the above mentioned deficiencies/observations.

31-A Power to Give directions:

Notwithstanding anything contained in any other Law, but subject to the Provisions of this Act, and to any directions that the Central Govt. may give in those behalf, a Board may, in the exercise of its power and performance of its functions under this Act, issue any direction in writing to any person, officer or Authority, and such person, officer of authority shall be bound to comply with such directions.

Explanation: For the avoidance of doubts it is hereby declared that the power to issue directions under this section includes the power to direct -

- a) The closure, prohibition or regulation of any industry, operation or process; or
- b) The stoppage or regulation of supply of electricity, water or any other service.

Regional Officer,
 Kaithal Region

o/c



Regional Office
Haryana State Pollution Control Board,
 SCO 161 - P, 162, 163 SECOND FLOOR SECTOR 20, HSVP KAITHAL
 Email-hspcbrokai@gmail.com



No. HSPCB/KAI/2023/ 1612

Regd. & Email

Dated: 3.1.2024

To
 M/s Saraswati Bhatta Co. ,
 Village Malikpur, Distt. Kaithal.

Sub : Show cause notice for closure under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 & revocation of CTO under section 21/22 of Air (Prevention and Control of Pollution) Act, 1981.

Whereas, Hon'ble National Green Tribunal (NGT), Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr, Applicant(s) Versus Union of India & Ors, directed to joint inspection of BKO's by CPCB & HSPCB.

In compliance of Hon'ble NGT order, inspection of M/s Saraswati Bhatta Co. , Village Malikpur, Distt. Kaithal was carried out on 23.12.2023 by the team.

Whereas, during inspection, it was found that unit is not complying with the provisions of latest notification dt 22.02.2022 issued by MOFCC, New Delhi i.e.

1. Unit not provided adequate sampling facility on kiln.
2. Unit not provided adequate platform as per guidelines.
3. Unit not provided paved roads.
4. Unit not covered trucks.

In view of that above, you are hereby directed to show cause within **15 days**, as to why your unit may not be closed and electric supply may not be disconnected including captive powers under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 for non-compliance of the provisions of the said Acts.

In case you fail to comply with the deficiencies mentioned above within the above mentioned stipulated time period, it will be presumed that you have nothing to say in this regard and accept the status as above, which will warrant action under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 for the above mentioned deficiencies/observations.

31-A Power to Give directions:

Notwithstanding anything contained in any other Law, but subject to the Provisions of this Act, and to any directions that the Central Govt. may give in those behalf, a Board may, in the exercise of its power and performance of its functions under this Act, issue any direction in writing to any person, officer or Authority, and such person, officer of authority shall be bound to comply with such directions.

Explanation: For the avoidance of doubts it is hereby declared that the power to issue directions under this section includes the power to direct -

- a) The closure, prohibition or regulation of any industry, operation or process; or
- b) The stoppage or regulation of supply of electricity, water or any other service.

Regional Officer,
 Kaithal Region

o/c



Regional Office
Haryana State Pollution Control Board,
 SCO 161 - P, 162, 163 SECOND FLOOR SECTOR 20, HSVP KAITHAL
 Email-hspcbrokai@gmail.com



No. HSPCB/KAI/2023/ 1614

Regd. & Email

Dated: 30.12.2024

To

M/s Shakti Bricks Company
 Village Barsana, Pundri, Distt. Kaithal.

Sub: Show cause notice for closure under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 & revocation of CTO under section 21/22 of Air (Prevention and Control of Pollution) Act, 1981.

Whereas, Hon'ble National Green Tribunal (NGT), Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors, directed to joint inspection of BKO's by CPCB & HSPCB.

In compliance of Hon'ble NGT order, inspection of M/s Shakti Bricks Company Village Barsana, Pundri, Distt. Kaithal was carried out on 21.12.2023 by the team.

Whereas, during inspection, it was found non operational and unit is not complying with the provisions of latest notification dt 22.02.2022 issued by MOFCC, New Delhi i.e.

1. Unit not provided adequate sampling facility on kiln.
2. Unit not provided adequate platform as per guidelines.
3. Unit not provided paved roads.

In view of that above, you are hereby directed to show cause within **15 days**, as to why your unit may not be closed and electric supply may not be disconnected including captive powers under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 for non-compliance of the provisions of the said Acts.

In case you fail to comply with the deficiencies mentioned above within the above mentioned stipulated time period, it will be presumed that you have nothing to say in this regard and accept the status as above, which will warrant action under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 for the above mentioned deficiencies/observations.

31-A Power to Give directions:

Notwithstanding anything contained in any other Law, but subject to the Provisions of this Act, and to any directions that the Central Govt. may give in those behalf, a Board may, in the exercise of its power and performance of its functions under this Act, issue any direction in writing to any person, officer or Authority, and such person, officer of authority shall be bound to comply with such directions.

Explanation: For the avoidance of doubts it is hereby declared that the power to issue directions under this section includes the power to direct -

- a) The closure, prohibition or regulation of any industry, operation or process; or
- b) The stoppage or regulation of supply of electricity, water or any other service.

Regional Officer,
 Kaithal Region



Regional Office
Haryana State Pollution Control Board,
 SCO 161 - P, 162, 163 SECOND FLOOR SECTOR 20, HSVP KAITHAL
 Email-hspcbrokai@gmail.com



No. HSPCB/KAI/2023/ 1615

Regd. & Email

Dated: 3.1.2024

To
 M/s Ajit Gram Udyog Mandal
 Village Habri, Pundri, Distt. Kaithal.

Sub : Show cause notice for closure under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 & revocation of CTO under section 21/22 of Air (Prevention and Control of Pollution) Act, 1981.

Whereas, Hon'ble National Green Tribunal (NGT), Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors, directed to joint inspection of BKO's by CPCB & HSPCB.

In compliance of Hon'ble NGT order, inspection of M/s Ajit Gram Udyog Mandal Village Habri, Pundri, Distt. Kaithal was carried out on 21.12.2023 by the team.

Whereas, during inspection, it was found that unit is not complying with the provisions of latest notification dt 22.02.2022 issued by MOFCC, New Delhi i.e.

1. Unit not provided adequate sampling facility on kiln.
2. Unit not provided adequate porthole as per guidelines.
3. Unit not provided adequate platform as per guidelines.
4. Unit not provided paved roads.
5. Unit not covered trucks.

In view of that above, you are hereby directed to show cause within **15 days**, as to why your unit may not be closed and electric supply may not be disconnected including captive powers under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 for non-compliance of the provisions of the said Acts.

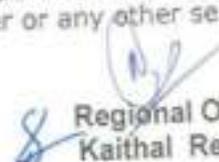
In case you fail to comply with the deficiencies mentioned above within the above mentioned stipulated time period, it will be presumed that you have nothing to say in this regard and accept the status as above, which will warrant action under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 for the above mentioned deficiencies/observations.

31-A Power to Give directions:

Notwithstanding anything contained in any other Law, but subject to the Provisions of this Act, and to any directions that the Central Govt. may give in those behalf, a Board may, in the exercise of its power and performance of its functions under this Act, issue any direction in writing to any person, officer or Authority, and such person, officer of authority shall be bound to comply with such directions.

Explanation: For the avoidance of doubts it is hereby declared that the power to issue directions under this section includes the power to direct -

- a) The closure, prohibition or regulation of any industry, operation or process; or
- b) The stoppage or regulation of supply of electricity, water or any other service.


 Regional Officer,
 Kaithal Region



Regional Office
Haryana State Pollution Control Board,
 SCO 161 - P, 162, 163 SECOND FLOOR SECTOR 20, HSVP KAITHAL
Email-hspcbrokai@gmail.com



No. HSPCB/KAI/2023/1616

Regd. & Email

Dated: 3.1.2024

To
 M/s Jai Bharat Gram Udyog Mandal
 Pilani Road, Pundri, Distt. Kaithal.

Sub : Show cause notice for closure under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 & revocation of CTO under section 21/22 of Air (Prevention and Control of Pollution) Act, 1981.

Whereas, Hon'ble National Green Tribunal (NGT), Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors, directed to joint inspection of BKO's by CPCB & HSPCB.

In compliance of Hon'ble NGT order, inspection of M/s Jai Bharat Gram Udyog Mandal Pilani Road, Pundri, Distt. Kaithal was carried out on 21.12.2023 by the team.

Whereas, during inspection, it was found non operational and unit is not complying with the provisions of latest notification dt 22.02.2022 issued by MOFCC, New Delhi i.e.

1. Unit not provided adequate sampling facility on kiln.
2. Unit not provided adequate porthole as per guidelines.
3. Unit not provided adequate platform as per guidelines.
4. Unit not provided paved roads.

In view of that above, you are hereby directed to show cause within **15 days**, as to why your unit may not be closed and electric supply may not be disconnected including captive powers under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 for non-compliance of the provisions of the said Acts.

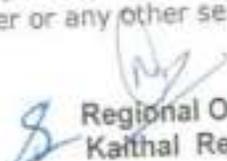
In case you fail to comply with the deficiencies mentioned above within the above mentioned stipulated time period, it will be presumed that you have nothing to say in this regard and accept the status as above, which will warrant action under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 for the above mentioned deficiencies/observations.

31-A Power to Give directions:

Notwithstanding anything contained in any other Law, but subject to the Provisions of this Act, and to any directions that the Central Govt. may give in those behalf, a Board may, in the exercise of its power and performance of its functions under this Act, issue any direction in writing to any person, officer or Authority, and such person, officer of authority shall be bound to comply with such directions.

Explanation: For the avoidance of doubts it is hereby declared that the power to issue directions under this section includes the power to direct -

- a) The closure, prohibition or regulation of any industry, operation or process; or
- b) The stoppage or regulation of supply of electricity, water or any other service.


 Regional Officer,
 Kaithal Region

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Regional Office
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No. HSPCB/KAI/2023/ 1617

Regd. & Email

Dated: 3.1.2024

To

M/s Shiva Bricks Gum
 Village Ahmedpur, Pundri, Distt. Kaithal.

Sub : Show cause notice for closure under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 & revocation of CTO under section 21/22 of Air (Prevention and Control of Pollution) Act, 1981.

Whereas, Hon'ble National Green Tribunal (NGT), Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors, directed to joint inspection of BKO's by CPCB & HSPCB.

In compliance of Hon'ble NGT order, inspection of M/s Shiva Bricks Gum, Village Ahmedpur, Pundri, Distt. Kaithal was carried out on 21.12.2023 by the team.

Whereas, during inspection, it was found that unit is not complying with the provisions of latest notification dt 22.02.2022 issued by MOFCC, New Delhi i.e.

1. Unit not provided adequate sampling facility on kiln.
2. Unit not provided adequate platform as per guidelines.
3. Unit not provided paved roads.
4. Unit not covered trucks.

In view of that above, you are hereby directed to show cause within **15 days**, as to why your unit may not be closed and electric supply may not be disconnected including captive powers under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 for non-compliance of the provisions of the said Acts.

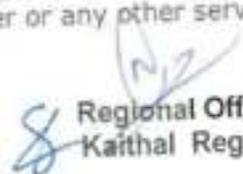
In case you fail to comply with the deficiencies mentioned above within the above mentioned stipulated time period, it will be presumed that you have nothing to say in this regard and accept the status as above, which will warrant action under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 for the above mentioned deficiencies/observations.

31-A Power to Give directions:

Notwithstanding anything contained in any other Law, but subject to the Provisions of this Act, and to any directions that the Central Govt. may give in those behalf, a Board may, in the exercise of its power and performance of its functions under this Act, issue any direction in writing to any person, officer or Authority, and such person, officer of authority shall be bound to comply with such directions.

Explanation: For the avoidance of doubts it is hereby declared that the power to issue directions under this section includes the power to direct -

- a) The closure, prohibition or regulation of any industry, operation or process; or
- b) The stoppage or regulation of supply of electricity, water or any other service.


 Regional Officer,
 Kaithal Region

o/c



Regional Office
Haryana State Pollution Control Board,
 SCO 161 - P, 162, 163 SECOND FLOOR SECTOR 20, HSVP KAITHAL
 Email-hspcbrokai@gmail.com



No. HSPCB/KAI/2023/ 1618

Regd. & Email

Dated: 3.1.2024

To

M/s Shankar Bhatta Company
 Village Pillani, Pundri, Distt. Kaithal.

Sub : Show cause notice for closure under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 & revocation of CTO under section 21/22 of Air (Prevention and Control of Pollution) Act, 1981.

Whereas, Hon'ble National Green Tribunal (NGT), Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors, directed to joint inspection of BKO's by CPCB & HSPCB.

In compliance of Hon'ble NGT order, inspection of M/s Shankar Bhatta Company Village Pillani, Pundri, Distt. Kaithal was carried out on 21.12.2023 by the team.

Whereas, during inspection, it was found that unit is not complying with the provisions of latest notification dt 22.02.2022 issued by MOFCC, New Delhi i.e.

1. Unit not provided adequate sampling facility on kiln.
2. Unit not provided adequate porthole as per guidelines.
3. Unit not provided adequate platform as per guidelines.
4. Unit not provided paved roads.
5. Unit not covered trucks.

In view of that above, you are hereby directed to show cause within **15 days**, as to why your unit may not be closed and electric supply may not be disconnected including captive powers under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 for non-compliance of the provisions of the said Acts.

In case you fail to comply with the deficiencies mentioned above within the above mentioned stipulated time period, it will be presumed that you have nothing to say in this regard and accept the status as above, which will warrant action under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 for the above mentioned deficiencies/observations.

31-A Power to Give directions:

Notwithstanding anything contained in any other Law, but subject to the Provisions of this Act, and to any directions that the Central Govt. may give in those behalf, a Board may, in the exercise of its power and performance of its functions under this Act, issue any direction in writing to any person, officer or Authority, and such person, officer of authority shall be bound to comply with such directions.

Explanation: For the avoidance of doubts it is hereby declared that the power to issue directions under this section includes the power to direct -

- a) The closure, prohibition or regulation of any industry, operation or process; or
- b) The stoppage or regulation of supply of electricity, water or any other service.

Regional Officer,
Kaithal Region

o/c



Regional Office
Haryana State Pollution Control Board,
 SCO 161 - F, 162, 163 SECOND FLOOR SECTOR 20, HSVP KAITHAL
 Email-hspcbrokai@gmail.com



No. HSPCB/KAI/2023/ 1619

Regd. & Email

Dated: 3.1.2024

To

M/s Shiv Shakti Bricks Company
 Village Habri, Pundri, Distt. Kaithal.

Sub : Show cause notice for closure under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 & revocation of CTO under section 21/22 of Air (Prevention and Control of Pollution) Act, 1981.

Whereas, Hon'ble National Green Tribunal (NGT), Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors, directed to joint inspection of BKO's by CPCB & HSPCB.

In compliance of Hon'ble NGT order, inspection of M/s Shiv Shakti Bricks Company Village Habri, Pundri, Distt. Kaithal was carried out on 21.12.2023 by the team.

Whereas, during inspection, it was found that unit is not complying with the provisions of latest notification dt 22.02.2022 issued by MOFCC, New Delhi i.e.

1. Unit not provided adequate sampling facility on kiln.
2. Unit not provided adequate porthole as per guidelines.
3. Unit not provided adequate platform as per guidelines.
4. Unit not provided paved roads.
5. Unit not covered trucks.

In view of that above, you are hereby directed to show cause within **15 days**, as to why your unit may not be closed and electric supply may not be disconnected including captive powers under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 for non-compliance of the provisions of the said Acts.

In case you fail to comply with the deficiencies mentioned above within the above mentioned stipulated time period, it will be presumed that you have nothing to say in this regard and accept the status as above, which will warrant action under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 for the above mentioned deficiencies/observations.

31-A Power to Give directions:

Notwithstanding anything contained in any other Law, but subject to the Provisions of this Act, and to any directions that the Central Govt. may give in those behalf, a Board may, in the exercise of its power and performance of its functions under this Act, issue any direction in writing to any person, officer or Authority, and such person, officer of authority shall be bound to comply with such directions.

Explanation: For the avoidance of doubts it is hereby declared that the power to issue directions under this section includes the power to direct -

- a) The closure, prohibition or regulation of any industry, operation or process; or
- b) The stoppage or regulation of supply of electricity, water or any other service.

Regional Officer,
Kaithal Region

O/L



Regional Office

Haryana State Pollution Control Board,

SCO 161 - P, 162, 163 SECOND FLOOR SECTOR 20, HSVP KAITHAL

Email-hspcbrokai@gmail.com



No. HSPCB/KAI/2023/1621

Regd. & Email

Dated: 3.1.2024

To

M/s Sai Bhatta Company
Village Sirsal, Pundri, Distt. Kaithal.

Sub : Show cause notice for closure under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 & revocation of CTO under section 21/22 of Air (Prevention and Control of Pollution) Act, 1981.

Whereas, Hon'ble National Green Tribunal (NGT), Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors, directed to joint inspection of BKO's by CPCB & HSPCB.

In compliance of Hon'ble NGT order, inspection of M/s Sai Bhatta Company Village Sirsal, Pundri, Distt. Kaithal was carried out on 21.12.2023 by the team.

Whereas, during inspection, it was found non operational and unit is not complying with the provisions of latest notification dt 22.02.2022 issued by MOFCC, New Delhi i.e.

1. Unit not provided adequate sampling facility on kiln.
2. Unit not provided adequate porthole as per guidelines.
3. Unit not provided adequate platform as per guidelines.
4. Unit not provided paved roads.
5. Unit not covered trucks.

In view of that above, you are hereby directed to show cause within **15 days**, as to why your unit may not be closed and electric supply may not be disconnected including captive powers under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 for non-compliance of the provisions of the said Acts.

In case you fail to comply with the deficiencies mentioned above within the above mentioned stipulated time period, it will be presumed that you have nothing to say in this regard and accept the status as above, which will warrant action under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 for the above mentioned deficiencies/observations.

31-A Power to Give directions:

Notwithstanding anything contained in any other Law, but subject to the Provisions of this Act, and to any directions that the Central Govt. may give in those behalf, a Board may, in the exercise of its power and performance of its functions under this Act, issue any direction in writing to any person, officer or Authority, and such person, officer of authority shall be bound to comply with such directions.

Explanation: For the avoidance of doubts it is hereby declared that the power to issue directions under this section includes the power to direct -

- a) The closure, prohibition or regulation of any industry, operation or process; or
- b) The stoppage or regulation of supply of electricity, water or any other service.


Regional Officer,
Kaithal Region

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Regional Office
Haryana State Pollution Control Board,
 SCO 161 - P, 162, 163 SECOND FLOOR SECTOR 20, HSVP KAITHAL
Email-hspcbrokai@gmail.com



No. HSPCB/KAI/2023/ 1620

Regd. & Email

Dated: 3.1.2024

To

M/s Maruti Bhatta Company
 Village Pilni, Pundri, Distt. Kaithal.

Sub : Show cause notice for closure under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 & revocation of CTO under section 21/22 of Air (Prevention and Control of Pollution) Act, 1981.

Whereas, Hon'ble National Green Tribunal (NGT), Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors, directed to joint inspection of BKO's by CPCB & HSPCB.

In compliance of Hon'ble NGT order, inspection of M/s Maruti Bhatta Company Village Pilni, Pundri, Distt. Kaithal was carried out on 27.12.2023 by the team.

Whereas, during inspection, it was found operational and unit is not complying with the provisions of latest notification dt 22.02.2022 issued by MOFCC, New Delhi i.e.

1. Unit not provided adequate sampling facility on kiln.
2. Unit not provided adequate platform as per guidelines.
3. Unit not provided paved roads.
4. Unit not provided fugitive dust emission control measures.
5. Unit not covered trucks.

In view of that above, you are hereby directed to show cause within **15 days**, as to why your unit may not be closed and electric supply may not be disconnected including captive powers under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 for non-compliance of the provisions of the said Acts.

In case you fail to comply with the deficiencies mentioned above within the above mentioned stipulated time period, it will be presumed that you have nothing to say in this regard and accept the status as above, which will warrant action under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 for the above mentioned deficiencies/observations.

31-A Power to Give directions:

Notwithstanding anything contained in any other Law, but subject to the Provisions of this Act, and to any directions that the Central Govt. may give in those behalf, a Board may, in the exercise of its power and performance of its functions under this Act, issue any direction in writing to any person, officer or Authority, and such person, officer of authority shall be bound to comply with such directions.

Explanation: For the avoidance of doubts it is hereby declared that the power to issue directions under this section includes the power to direct -

- a) The closure, prohibition or regulation of any industry, operation or process; or
- b) The stoppage or regulation of supply of electricity, water or any other service.


 Regional Officer,
 Kaithal Region

o/c



Regional Office
Haryana State Pollution Control Board,
 SCO 161 - P, 162, 163 SECOND FLOOR SECTOR 20, HSVP KAITHAL
Email-hspcbrokai@gmail.com



No. HSPCB/KAI/2023/ 1623

Regd. & Email

Dated: 3.1.2024

To

M/s Jagdamba Bhatta Company
 Village Kotra, Distt. Kaithal.

Sub : Show cause notice for closure under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 & revocation of CTO under section 21/22 of Air (Prevention and Control of Pollution) Act, 1981.

Whereas, Hon'ble National Green Tribunal (NGT), Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors, directed to joint inspection of BKO's by CPCB & HSPCB.

In compliance of Hon'ble NGT order, inspection of M/s Jagdamba Bhatta Company Village Kotra, Distt. Kaithal was carried out on 22.12.2023 by the team.

Whereas, during inspection, it was found that unit is not complying with the provisions of latest notification dt 22.02.2022 issued by MOFCC, New Delhi i.e.

1. Unit not provided adequate sampling facility on kiln.
2. Unit not provided adequate porthole as per guidelines.
3. Unit not provided adequate platform as per guidelines.
4. Unit not provided paved roads.
5. Unit operating Hot Mix Plant along with Brick Kiln without obtaining CTE/CTO from the Board.
6. Unit not provided proper green belt.
7. Unit not provided display Board.

In view of that above, you are hereby directed to show cause within **15 days**, as to why your unit may not be closed and electric supply may not be disconnected including captive powers under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 for non-compliance of the provisions of the said Acts.

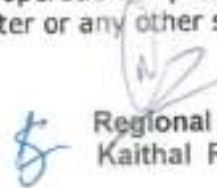
In case you fail to comply with the deficiencies mentioned above within the above mentioned stipulated time period, it will be presumed that you have nothing to say in this regard and accept the status as above, which will warrant action under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 for the above mentioned deficiencies/observations.

31-A Power to Give directions:

Notwithstanding anything contained in any other Law, but subject to the Provisions of this Act, and to any directions that the Central Govt. may give in those behalf, a Board may, in the exercise of its power and performance of its functions under this Act, issue any direction in writing to any person, officer or Authority, and such person, officer of authority shall be bound to comply with such directions.

Explanation: For the avoidance of doubts it is hereby declared that the power to issue directions under this section includes the power to direct -

- a) The closure, prohibition or regulation of any industry, operation or process; or
- b) The stoppage or regulation of supply of electricity, water or any other service.


 Regional Officer,
 Kaithal Region

o/c



Regional Office
Haryana State Pollution Control Board,
 SCO 161 - P, 162, 163 SECOND FLOOR SECTOR 20, HSVP KAITHAL
Email-hspcbrokai@gmail.com



No. HSPCB/KAI/2023/ 1624

Regd. & Email

Dated: 3.1.2024

To

M/s Shree Balaji Brick Kiln
 Village Rohera, Distt. Kaithal.

Sub : Show cause notice for closure under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 & revocation of CTO under section 21/22 of Air (Prevention and Control of Pollution) Act, 1981.

Whereas, Hon'ble National Green Tribunal (NGT), Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors, directed to joint inspection of BKO's by CPCB & HSPCB.

In compliance of Hon'ble NGT order, inspection of M/s M/s Shree Balaji Brick Kiln Village Rohera, Distt. Kaithal was carried out on 22.12.2023 by the team.

Whereas, during inspection, it was found non operational and unit is not complying with the provisions of latest notification dt 22.02.2022 issued by MOFCC, New Delhi i.e.

1. Unit not provided adequate sampling facility on kiln.
2. Unit not provided adequate porthole as per guidelines.
3. Unit not provided adequate platform as per guidelines.
4. Unit not provided paved roads.

In view of that above, you are hereby directed to show cause within **15 days**, as to why your unit may not be closed and electric supply may not be disconnected including captive powers under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 for non-compliance of the provisions of the said Acts.

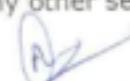
In case you fail to comply with the deficiencies mentioned above within the above mentioned stipulated time period, it will be presumed that you have nothing to say in this regard and accept the status as above, which will warrant action under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 for the above mentioned deficiencies/observations.

31-A Power to Give directions:

Notwithstanding anything contained in any other Law, but subject to the Provisions of this Act, and to any directions that the Central Govt. may give in those behalf, a Board may, in the exercise of its power and performance of its functions under this Act, issue any direction in writing to any person, officer or Authority, and such person, officer of authority shall be bound to comply with such directions.

Explanation: For the avoidance of doubts it is hereby declared that the power to issue directions under this section includes the power to direct -

- a) The closure, prohibition or regulation of any industry, operation or process; or
- b) The stoppage or regulation of supply of electricity, water or any other service.


 Regional Officer,
 Kaithal Region

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Regional Office
Haryana State Pollution Control Board,
 SCO 161 - P, 162, 163 SECOND FLOOR SECTOR 20, HSVP KAITHAL
Email-hspcbrokai@gmail.com



No. HSPCB/KAI/2023/ 1626

Regd. & Email

Dated: 30.1.2024

To

M/s Jai Jagdamba Bhatta Company
 Village Sherda, Distt. Kaithal.

Sub : Show cause notice for closure under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 & revocation of CTO under section 21/22 of Air (Prevention and Control of Pollution) Act, 1981.

Whereas, Hon'ble National Green Tribunal (NGT), Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors, directed to joint inspection of BKO's by CPCB & HSPCB.

In compliance of Hon'ble NGT order, inspection of M/s Jai Jagdamba Bhatta Company Village Sherda, Distt. Kaithal was carried out on 21.12.2023 by the team.

Whereas, during inspection, it was found under upgradation and unit is not complying with the provisions of latest notification dt 22.02.2022 issued by MOFCC, New Delhi i.e.

1. Unit not provided adequate sampling facility on kiln.
2. Unit not provided adequate porthole as per guidelines.
3. Unit not provided adequate platform as per guidelines.
4. Unit not provided paved roads.

In view of that above, you are hereby directed to show cause within **15 days**, as to why your unit may not be closed and electric supply may not be disconnected including captive powers under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 for non-compliance of the provisions of the said Acts.

In case you fail to comply with the deficiencies mentioned above within the above mentioned stipulated time period, it will be presumed that you have nothing to say in this regard and accept the status as above, which will warrant action under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 for the above mentioned deficiencies/observations.

31-A Power to Give directions:

Notwithstanding anything contained in any other Law, but subject to the Provisions of this Act, and to any directions that the Central Govt. may give in those behalf, a Board may, in the exercise of its power and performance of its functions under this Act, issue any direction in writing to any person, officer or Authority, and such person, officer of authority shall be bound to comply with such directions.

Explanation: For the avoidance of doubts it is hereby declared that the power to issue directions under this section includes the power to direct -

- a) The closure, prohibition or regulation of any industry, operation or process; or
- b) The stoppage or regulation of supply of electricity, water or any other service.


 Regional Officer,
 Kaithal Region

0/6



Regional Office
Haryana State Pollution Control Board,
 SCO 161 - P, 162, 163 SECOND FLOOR SECTOR 20, HISVP KATHAL
 Email-hspcbrokai@gmail.com



No. HSPCB/KAI/2023/ 1167

Regd. & Email

Dated: 23.10.2023

To

M/s Gopal Bhatta Co.,
 VPO Pabnawa, Distt Kathal

Sub : Show cause notice for closure and revocation of CTO under section 31-A & 21/22 of Air (Prevention and Control of Pollution) Act, 1981 and for Imposition of environmental compensation for non-compliance under Air Act, 1981.

Whereas, Hon'ble National Green Tribunal (NGT), Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors. directed to joint inspect BKO's by CPCB & HSPCB for inspection of the brick kiln operator etc.

In compliance of NGT order inspection of M/s Gopal Bhatta Co., VPO Pabnawa, Distt Kathal was carried out on 06.10.2023 by the team.

Whereas, inspected team found that unit is not complying with the provisions of latest notification dt 22.02.2022 issued by MOFCC, New Delhi i.e 1. The unit not provided adequate sampling facility on stack. 2 Unit not provided porthole as per guidelines. 3. The Unit not provided platform as per guidelines for sampling.

Whereas, you are also liable to pay the environmental compensation in terms of the direction of the Board issued vide officer order no. No. HSPCB/ PLG/ 2021/ 2343-2350 dated 22.12.2021 as assessed by the Board as per methodology defined therein.

In view of that above, you are hereby directed to show cause within 15 days, as to why your unit may not be closed and electric supply may not be disconnected including captive powers under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 for non-compliance of the provisions of the said Acts.

In case you fail to comply with the deficiencies mentioned above within the above mentioned stipulated time period, it will be presumed that you have nothing to say in this regard and accept the status as above, which will warrant action under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 and against the unit as responsible person and under Section 21/22 of Air (Prevention & Control of Pollution) Act, 1981, should not be revoked non-compliance of above mentioned deficiencies/observations.

31-A Power to Give directions:

Notwithstanding anything contained in any other Law, but subject to the Provisions of this Act, and to any directions that the Central Govt. may give in those behalf, a Board may, in the exercise of its power and performance of its functions under this Act, issue any direction in writing to any person, officer or Authority, and such person, officer of authority shall be bound to comply with such directions.

Explanation: For the avoidance of doubts it is hereby declared that the power to issue directions under this section includes the power to direct -

- a) The closure, prohibition or regulation of any Industry, operation or process, or
- b) The stoppage or regulation of supply of electricity, water or any other service

Regional Officer,
 Kathal Region



Regional Office

Haryana State Pollution Control Board,
SCO 161 - F, 162, 163 SECOND FLOOR SECTOR 20, HISVT KAITHAL
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No. HSPCB/KA/2023/ 1169

Regd. & Email

Dated: 23.10.2023

To

M/s Hindustan Bhatta Company,
Village Chandiana, Distt Kaithal

Sub: Show cause notice for closure and revocation of CTO under section 31-A & 21/22 of Air (Prevention and Control of Pollution) Act, 1981 and for imposition of environmental compensation for non-compliance under Air Act, 1981.

Whereas, Hon'ble National Green Tribunal (NGT), Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors. directed to joint inspect BKO's by CPCB & HSPCB for inspection of the brick kiln operator etc.

In compliance of NGT order inspection of M/s Hindustan Bhatta Company, Village Chandiana, Distt Kaithal was carried out on 06.10.2023 by the team.

Whereas, inspected team found that unit is not complying with the provisions of latest notification dt 22.02.2022 issued by MOFCC, New Delhi i.e 1. The unit not provided adequate sampling facility on stack. 2 Unit not provided adequate porthole as per guidelines. 3. The Unit not provided platform as per guidelines for sampling.

Whereas, you are also liable to pay the environmental compensation in terms of the direction of the Board issued vide officer order no. No. HSPCB/ PLG/ 2021/ 2343-2350 dated 22.12.2021 as assessed by the Board as per methodology defined therein.

In view of that above, you are hereby directed to show cause within 15 days, as to why your unit may not be closed and electric supply may not be disconnected including captive powers under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 for non-compliance of the provisions of the said Acts.

In case you fail to comply with the deficiencies mentioned above within the above mentioned stipulated time period, it will be presumed that you have nothing to say in this regard and accept the status as above, which will warrant action under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 and against the unit as responsible person and under Section 21/22 of Air (Prevention & Control of Pollution) Act, 1981, should not be revoked non-compliance of above mentioned deficiencies/observations.

31-A Power to Give directions:

Notwithstanding anything contained in any other Law, but subject to the Provisions of this Act, and to any directions that the Central Govt. may give in those behalf, a Board may, in the exercise of its power and performance of its functions under this Act, issue any direction in writing to any person, officer or Authority, and such person, officer of Authority shall be bound to comply with such directions.

Explanation: For the avoidance of doubts it is hereby declared that the power to issue directions under this section includes the power to direct -

- The closure, prohibition or regulation of any industry, operation or process; or
- The stoppage or regulation of supply of electricity, water or any other service


Regional Officer,
Kaithal Region.



Regional Office

Haryana State Pollution Control Board,

SCO 161 - P, 162, 163 SECOND FLOOR SECTOR 20, HISVA KATHAL.

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No. HSPCB/KAI/2023/ 1168

Regd. & Email

Dated: 23.10.2023

To

M/s Guru Brahamanand Gram Udhyog Mandal,
Village Kaul, Distt Kailthal

Sub: Show cause notice for closure under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 and for imposition of environmental compensation for non-compliance under Air Act, 1981.

Whereas, Hon'ble National Green Tribunal (NGT), Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors, directed to joint inspect BKO's by CPCB & HSPCB for inspection of the brick kiln operator etc.

In compliance of NGT order inspection of M/s Guru Brahamanand Gram Udhyog Mandal, Village Kaul, Distt Kailthal was carried out on 06.10.2023 by the team.

Whereas, Inspected team found that unit is not complying with the provisions of latest notification dt 22.02.2022 issued by MOFCC, New Delhi i.e 1. The unit not provided adequate sampling facility on stack. 2 Unit not provided adequate porthole as per guidelines. 3. The Unit not provided adequate platform as per guidelines for sampling.

Whereas, you are also liable to pay the environmental compensation in terms of the direction of the Board issued vide officer order no. No. HSPCB/ PLG/ 2021/ 2343-2350 dated 22.12.2021 as assessed by the Board as per methodology defined therein.

In view of that above, you are hereby directed to show cause within 15 days, as to why your unit may not be closed and electric supply may not be disconnected including captive powers under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 for non-compliance of the provisions of the said Acts.

In case you fail to comply with the deficiencies mentioned above within the above mentioned stipulated time period, it will be presumed that you have nothing to say in this regard and accept the status as above, which will warrant action under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 and against the unit as responsible person.

31-A Power to Give directions:

Notwithstanding anything contained in any other Law, but subject to the Provisions of this Act, and to any directions that the Central Govt. may give in those behalf, a Board may, in the exercise of its power and performance of its functions under this Act, issue any direction in writing to any person, officer or Authority, and such person, officer of authority shall be bound to comply with such directions.

Explanation: For the avoidance of doubts it is hereby declared that the power to issue directions under this section includes the power to direct -

- The closure, prohibition or regulation of any industry, operation or process, or
- The stoppage or regulation of supply of electricity, water or any other service


Regional Officer,
Kailthal Region





Regional Office

Haryana State Pollution Control Board,

SCO 161 - P, 162, 163 SECOND FLOOR SECTOR 20, HSVP KAITHAL

Email-hspcbrokai@gmail.com



No. HSPCB/KAI/2023/ 1630

Regd. & Email

Dated: 30.1.2024

To

M/s Jain Bricks Traders ,
Village Balbehra, Distt.Kaithal

Sub : Show cause notice for closure under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 & revocation of CTO under section 21/22 of Air (Prevention and Control of Pollution) Act, 1981.

Whereas, Hon'ble National Green Tribunal (NGT), Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors, directed to joint inspection of BKO's by CPCB & HSPCB.

In compliance of Hon'ble NGT order, inspection of M/s Jain Bricks Traders, Village Balbehra, Distt.Kaithal was carried out on 26.12.2023 by the team.

Whereas, during inspection, it was found non operational and unit is not complying with the provisions of latest notification dt 22.02.2022 issued by MOFCC, New Delhi i.e.

1. Unit not provided adequate sampling facility on kiln.
2. Unit not provided adequate porthole as per guidelines.
3. Unit not provided adequate platform as per guidelines.
4. Unit not provided paved roads.

In view of that above, you are hereby directed to show cause within **15 days**, as to why your unit may not be closed and electric supply may not be disconnected including captive powers under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 for non-compliance of the provisions of the said Acts.

In case you fail to comply with the deficiencies mentioned above within the above mentioned stipulated time period, it will be presumed that you have nothing to say in this regard and accept the status as above, which will warrant action under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 for the above mentioned deficiencies/observations.

31-A Power to Give directions:

Notwithstanding anything contained in any other Law, but subject to the Provisions of this Act, and to any directions that the Central Govt. may give in those behalf, a Board may, in the exercise of its power and performance of its functions under this Act, issue any direction in writing to any person, officer or Authority, and such person, officer of authority shall be bound to comply with such directions.

Explanation: For the avoidance of doubts it is hereby declared that the power to issue directions under this section includes the power to direct -

- a) The closure, prohibition or regulation of any industry, operation or process; or
- b) The stoppage or regulation of supply of electricity, water or any other service.


Regional Officer,
Kaithal Region

o/c



Regional Office
Haryana State Pollution Control Board,
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No. HSPCB/KAI/2023/ 1631

Regd. & Email

Dated: 3.1.2024

To

M/s Jai Shiv Shankar Bhole BKO ,
 Village Bhagal, Cheeka, Distt. Kaithal

Sub : Show cause notice for closure under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 & revocation of CTO under section 21/22 of Air (Prevention and Control of Pollution) Act, 1981.

Whereas, Hon'ble National Green Tribunal (NGT), Order dated 23/08/2023 passed in Original Application No. 513/2023 Sandeep & Anr. Applicant(s) Versus Union of India & Ors, directed to joint inspection of BKO's by CPCB & HSPCB.

In compliance of Hon'ble NGT order, inspection of M/s Jai Shiv Shankar Bhole BKO , Village Bhagal, Cheeka, Distt. Kaithal was carried out on 26.12.2023 by the team.

Whereas, during inspection, it was found operational and unit is not complying with the provisions of latest notification dt 22.02.2022 issued by MOFCC, New Delhi i.e.

1. Unit not provided adequate sampling facility on kiln.
2. Unit not provided adequate porthole as per guidelines.
3. Unit not provided adequate platform as per guidelines.
4. Unit not provided paved roads.
5. Unit not covered trucks.
6. Unit not provided green belt at site.

In view of that above, you are hereby directed to show cause within **15 days**, as to why your unit may not be closed and electric supply may not be disconnected including captive powers under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 for non-compliance of the provisions of the said Acts.

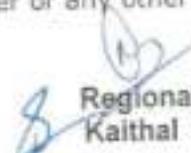
In case you fail to comply with the deficiencies mentioned above within the above mentioned stipulated time period, it will be presumed that you have nothing to say in this regard and accept the status as above, which will warrant action under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 for the above mentioned deficiencies/observations.

31-A Power to Give directions:

Notwithstanding anything contained in any other Law, but subject to the Provisions of this Act, and to any directions that the Central Govt. may give in those behalf, a Board may, in the exercise of its power and performance of its functions under this Act, issue any direction in writing to any person, officer or Authority, and such person, officer of authority shall be bound to comply with such directions.

Explanation: For the avoidance of doubts it is hereby declared that the power to issue directions under this section includes the power to direct -

- a) The closure, prohibition or regulation of any industry, operation or process; or
- b) The stoppage or regulation of supply of electricity, water or any other service.


 Regional Officer,
 Kaithal Region

o/c